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LOK SABHA DEBATES

(Ninth Session)



(Vol. XXXV cont. ins Nos. 1—10)

LOK SABHA SECRETARIAT
NEW DELHI

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Daily Digest

* The sign * marked above a name indicates that the question was actually asked on the floor of the House by that Member.

LOK SABHA DEBATES

1837

LOK SABHA

Thursday, November 26, 1959/ Agrahayana 5, 1881 (Saka)

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Conference of Indian and Soviet Oil Experts

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*318.	Shrimati Parvathi Krishnan: Shri Ram Krishan Gupta: Shri Nagi Reddy: Shri Warior: Shri Hem Raj: Shri Vidya Charan Shukla: Shri Vajpayee: Shri N. M. Deb: Shri Kodiyan:
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Will the Minister of Steel, Mines and Fuel be pleased to state the results of the ten-day conference of Soviet and Indian Oil Experts which ended in New Delhi on the 1st September, 1959 and the details of main decisions taken?

The Minister of Mines and Oil (Shri K. D. Malaviya): The main decisions arrived at by the Conference are:

- (i) Review and assessment of the work of the Commission showed that in spite of various difficulties faced and limited facilities available, the Commission has been able to achieve notable success in finding gas in Jawalamukhi and oil in Cambay.
- (ii) The organisation of the Commission should be further strengthened with greater

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powers for dealing with advance planning, prompt procurement of equipment and spares from abroad.

- (iii) That delivery of equipment from Soviet Union should be expedited by simplifying the procedural formalities.
- (iv) The programmes for the remaining 2 years of the 2nd Five Year Plan and also of the 3rd Five Year Plan were drawn up.

Shrimati Parvathi Krishnan: In item 2 in the statement, it is stated that procurement of equipment and spares from abroad has to be arranged. I would like to know what is meant by abroad and what are the details.

Mr. Speaker: From which countries?

Shri K. D. Malaviya: From wherever we can procure these equipments conveniently to us. For instance, just now, so far as the public sector project is concerned, we are mainly getting equipment from the U.S.S.R. and Rumania and also some equipment recently from the U.S.A.

Shri Nagi Reddy: May I know the amount necessary for the further procurement of equipment and spares in the Second Five Year Plan?

Shri K. D. Malaviya: During the remaining period of the Second Five Year Plan, we have proposed and arranged for the supply of equipment worth about Rs. 4 crores.

Shri Yajnik: May I know whether any discussions took place regarding the setting up of an oil refinery at or near Cambay in order to refine oil that would be found there?

Shri K. D. Malaviya: No, Sir. The question of setting up a refinery was out of the agenda of the conference.

Shri Vidya Charan Shukla: The statement says that the programme for the remaining two years of the Second Five Year Plan was discussed and a plan drawn up. What are the salient features of this plan drawn up for the remaining period of the Second Plan?

Shri K. D. Malaviya: This conference, I may state, was mainly convened to clarify the technical problems that face us now and also with regard to the difficulties that we are experiencing in the supply of equipment, etc. We still find that the programme that we have envisaged for the remaining part of the Second Plan has certain difficulties so far as equipment and availability of experts are concerned. Both U.S.S.R. and Rumania are finding it somewhat difficult to supply the equipment as and when required. Our main difficulty now with regard to some of our work is organisational and technical availability of personnel and equipment. It is not the discovery. The discovery is already there. We have only to prove the quantity. That can be done only when we smoothly and conveniently get the equipment and personnel. It was to resolve this that this conference was held. We hope, so far as the latter part of the Second Plan period is concerned, we have arrived at some arrangement which will be implemented now.

Shri Vidya Charan Shukla: The statement also says that delivery of equipment from Soviet Union should be expedited by simplifying the procedural formalities. May I know the nature of the procedural difficulties and how the Government seeks to solve them?

Shri K. D. Malaviya: There are obviously differences in the organisational set-ups between our Government and their Government. Sometimes it is difficult for us to function as smoothly and expeditiously as we

want. We thought that if some of their experts arrive here and appreciate the difficulties that we are experiencing, it would be better. With this intention, experts came from the U.S.S.R. and they realised our difficulties. I hope now something will be done soon to improve the affairs.

Shrimati Renu Chakravarty: In view of the fact that our experience of getting equipment, etc., in the case of the Bhilai steel plant has been satisfactory, we have not been able to understand what is exactly the meaning when he says that there have been procedural formalities, because the set-up is the same whether it is the question of industrial steel or in the case of oil.

Shri K. D. Malaviya: For the requirements of oil exploration equipment, there is no uniform pattern of machinery that we want. For that, there has to be greater collaboration and understanding of the equipment that we require between the suppliers and consumers. The U.S.S.R. organisation is over a large part of their country decentralised. There is some difficulty in trying to understand the nature of the equipment that we require. That was mainly responsible for a little delay. I hope that things will improve soon.

Shri C. R. Pattabhi Raman: The statement refers to the Third Plan. Have any decisions been arrived at with reference to that?

Shri K. D. Malaviya: We are looking into that.

Foreign Exchange for National Coal Development Corporation

*328. **Shri Panigram:** Will the Minister of Steel, Mines and Fuel be pleased to refer to the reply given to Starred Question No. 550 on the 19th August, 1959 and state:

(a) how much of the total allocation of Rs. 20.27 crores of foreign exchange for the National Coal Development Corporation has been utilised so far by the Corporation; and

(b) the projects where this has been used?

The Minister for Steel, Mines and Fuel (Sardar Swaran Singh): (a) The total foreign exchange released upto the 15th November, 1959 amounts to Rs. 16.39 crores. Against this, the Corporation have reported that they have utilised Rs. 15.2 crores.

(b) The utilisation is primarily for the development of new mines, though some part of the foreign exchange has been spent on the Kargali Washery, for the maintenance and expansion of production in the old collieries and for the establishment of Central and regional workshops. The new mines include Bhurkunda, Gidi A and C, Saunda, Sayal A & D, Bachra, Kathara, Korba, Kurasia and Koresa.

Shri Panigrahi: May I know whether there is any proposal to purchase plant and machinery under the U.S.A. Export Import Bank credit and under the yen loan obtained from Japan?

Sardar Swaran Singh: Yes, Sir. Certain proposals were examined and if the terms are suitable, we will not have any hesitation to purchase either by utilisation of the Export-Import Bank credit or the Yen loan.

Shri Panigrahi: It was decided to raise 10.6 million tons of coal in the public sector during the Second Plan. May I know whether Government still hopes to attain this target during the Second Plan period because the machinery required has not been obtained to mechanise the mines?

Sardar Swaran Singh: That does not really arise out of this. So far as the target and the possibility of its achievement are concerned, we constantly go on reviewing these from time to time on the floor of the House.

Shri Sinhasan Singh: May I know since when all these coalfields which have been mentioned by the hon. Minister are working, and whether they are working at a profit or a loss?

Mr. Speaker: How does it arise out of this.

Sardar Swaran Singh: Production has actually started from many of the mines that I have indicated in part (b) of my reply, and none of these is working at a loss.

Shri Vidyas Charan Shukla: Has any part of this foreign exchange been utilised to purchase secondhand machinery from the United States, and if so, whether that machinery has arrived in India, and what performance does it give here?

Mr. Speaker: Is it a condition?

Sardar Swaran Singh: We did not purchase any secondhand machinery as such, but proposals were being considered to purchase certain items out of the United States surplus. The prices for that really are very nominal like the purchase of surplus stores from the ordnance factories and the like. I cannot really give any precise information as to what nature of machinery if any was purchased. But there is no purchase of secondhand machinery as such.

Shrimati Renu Chakravarty: Could I know the percentage of mechanisation which has taken place of the NCDC coalmines and the shortfall in the target of mechanisation in the coalmines?

Sardar Swaran Singh: Percentage of mechanisation?

Shrimati Renu Chakravarty: There was a target of mechanisation. Are we short of that and if so, how far short?

Sardar Swaran Singh: I think it will be very difficult for anybody to give any percentage of shortfall in mechanisation. I am not aware of any norms according to which percentage of shortfall in the degree of mechanisation could be assessed.

Shri Panigrahi: Out of the eleven mines under this Coal Corporation, may I know how many have been fully mechanised?

Sardar Swaran Singh: There is a measure of mechanisation in all of these, and hon. Members who must have visited many mines know that it is very difficult for anybody to say a mine is fully mechanised or half mechanised or one-quarter mechanised, because the measure of mechanisation depends upon various things. There are various things like coal-cutting, movement, drag line, pits etc., and there are no such expressions as fully mechanised, half-mechanised or quarter-mechanised.

Welfare of Backward Classes

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*321. { **Shri Subodh Hansda:**
 { **Shri R. C. Majhi:**

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have framed specific rules for the grant of Central assistance and recognition of non-official organisations for the work of welfare of Backward classes; and

(b) if so, whether a copy of the rules will be laid on the Table?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) No Sir.

(b) Does not arise.

Shri Subodh Hansda: What are the non-official organisations that are recognised by the Government of India for the grant of central assistance, and what is the amount advanced to them during the current financial year?

Shrimati Alva: I have a very long list of the names of the organisations as well as the amount given to each one. I can give it to the hon. Member.

Shri Subodh Hansda: May I know whether there is any machinery to see or examine as to whether the amounts sanctioned to these organi-

sations are properly spent or not; if not, how do Government ascertain that the amount is properly spent?

Shrimati Alva: Certain conditions are laid down before we give any assistance to any voluntary organisation. First of all, they have to submit the audit report. They have to have a nominee of the Commissioner for Scheduled Castes and Scheduled Tribes on the committee. And there are a number of other conditions by which their work is assessed from year to year before grants are given.

Shri B. K. Gaikwad: May I know whether it is a fact that Government have by a resolution declared the Scheduled Castes people converted to Buddhism as belonging to other backward classes, and that the educational and economic concession, are to continue as before?

Shrimati Alva: Does that arise out of this question?

Mr. Speaker: It does not arise out of this question.

Shri B. K. Gaikwad: The question is as regards backward classes, and I am asking whether Scheduled Castes who were converted to Buddhism are treated as backward classes.

Mr. Speaker: The hon. Member himself is giving the information. He has asked in his supplementary question whether they are not treated as backward classes. He wants to know whether some other amenities given to Scheduled Castes will be continued or not. That is a different question. That is what the hon. Minister has said.

Inter-Services Technical Team

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*322. { **Shri Subodh Hansda:**
 { **Shri S. C. Samanta:**
 { **Shri R. C. Majhi:**

Will the Minister of Defence be pleased to state:

(a) whether the inter-Services Technical Team examining all the

surplus stores held in various Defence installations has completed its work;

(b) if so, whether the team has made any report to Government; and

(c) whether any action has been taken thereon?

The Deputy Minister of Defence (Shri Raghuramaiah): (a) and (b). Yes, Sir. The team has examined surplus stores held in various Defence installations and submitted their first report in August 1959. The surplus stock position will be reviewed periodically.

(c) The report continues to be under examination.

Shri Subodh Hansda: What is the total value of the surplus stores awaiting disposal as indicated in the first report of this expert committee?

Shri Raghuramaiah: I may say that this is a committee which sits continuously and reviews, but the answer to the question asked by my hon. friend is that the book value of stores gone through by this Committee is about Rs. 50 crores.

Shri Nath Pai: Has the team given any estimate of the loss incurred by the defence services as a result of bad storing, inadequate storing and over-storing of the surplus?

Shri Raghuramaiah: The scope of this committee's work is quite different. The scope of this committee is to see which of the stores which were being previously disposed of as being not useful or not utilisable are to be utilised now by either necessary repairs or otherwise in view of the general situation in the country, the difficulties of foreign exchange and all that—to see how best to utilise what we have with necessary repairs. That is the scope of this committee.

Shri Sinhasan Singh: The hon. Minister has stated that there is surplus worth about Rs. 50 crores. May I know how Government is going to dispose of this surplus? Or, will they try to use it for military purposes?

Shri Raghuramaiah: That is the purpose of the appointment of this committee. The Committee has recommended the utilisation of stores of the value of about Rs. 30 crores by either repairing or reconditioning or otherwise making it good for alternative utilisation. The other stores are still being reviewed.

काशी हिन्दू विद्यालय द्वारा उत्तर प्रदेश
जर्मीदारी उन्मूलन बन्धपत्रों की लरीद

*३२४ { श्री लुशबद्ध राय :
श्री सरजू पाण्डे :

वया शिक्षा मंत्री ५ अगस्त १९६६
के नारायण प्रदेश मर्या ११६ के उत्तर के
मम्बन्ध में यह बनाने की तृप्ति करेंगे कि :

(क) यथा काशी हिन्दू विद्यालय
द्वारा उत्तर प्रदेश जर्मीदारी उन्मूलन बन्ध-
पत्रों की लरीद वारे में जाच इम बीच पूरी
दो चर्की है, और

(ख) यदि हा. नो यथा उम जाच की
प्ररोट की प्रति प्राप्त सभा-पटल पर रखी
जायगी :

शिक्षा मंत्री (डा० का० ला० श्रीमली) :
(क) आगे (ख). जाच अभी चल रही है
और जाच के पर्याम का विवरण दर्शायम
सभा-पटल पर रख दिया जायगा।

The inquiry is still in progress and
statement embodying the results of
the inquiry will be laid on the Table
of the House in due course.

श्री लुशबद्ध राय : श्रीमन्, क्या मैं
जान सकता हूँ कि जाच को पुरा करने में
अब अधिक में अधिक दौरी अंत (कलनी
लगती है) ?

डा० का० ला० श्रीमली में आगा
नो करता हूँ कि इम मेडान के समाप्त होने
के पहले एक्वारी की प्ररोट रख
दी जायगी, लेकिन निर्दित रूप में मैं नहीं कह
सकता, क्योंकि हम को इतिला कई जगह
में मंगवानी है।

Fandit J. P. Jyotishi: How long has the enquiry been continuing, and who are the persons who are carrying on this enquiry?

Dr. K. L. Shrimall: It is a departmental enquiry which is being conducted, and it has been going on for the last few months. The delay has been due to the fact that we have to collect information from the stock exchange, from the Reserve Bank, from the University and from various other agencies in order to establish the fact whether the bonds which were purchased by the University belonged to the Treasurer also.

काशी अविनियम, १६२४ में संशोधन

*३२५. श्री भवत दर्शन : क्या प्रतिरक्षा
मंत्री १५ दिसम्बर, १९५६ के तारांकित
प्रश्न मन्त्र्या ६४४ के उत्तर के मम्बन्ध में
यह बताने की कृपा करेंगे कि छावनी अधि-
नियम, १९२४ में संशोधन करने के प्रस्ताव
के मम्बन्ध में इस बीच क्या प्रगति हुई है ?

प्रतिरक्षा उपरंभी (सरदार मराठिया) : मिलोटीरी लैप्डस तथा कन्टोन्मेंट के डाइरेक्टर ने जो संशोधन पेश किये थे प्रायः उनमधी मध्यधनों की छान-बीन कर ली गई है।

Scrutiny in respect of most of the amendments proposed by the Director of Military Lands and Cantonments has been completed.

श्री भक्त दर्शनः माननीय उपमंत्री जी ने बताया है कि धानदीन पूरी हो चुकी है लेकिन यह बतलाने को क्या नहीं कि कि यह विशेषक कब सदन के सामने पाएगा ?

सरदार अमीठिया : इसमें तो अभी कुछ द्वितीय लगभगी ।

Shri Ajit Singh Sarhadi: May I know whether opinion was sought from the non-official members of the cantonment boards about the intended or proposed amendments?

Sardar Majithia: So far as the opinions of non-official members of the cantonment boards are concerned, they have been informally ascertained.

श्री भगवत् वृंशभः माननीय उपमेंवी
जी ने कहा है कि कुछ देरी लगेगी। मैं
जानना चाहता हूँ कि कितनी देरी लगेगी?

सरदार अजीठिया : इसके बारे में तो ठीक ठीक कहना मुश्किल है क्योंकि इससे पहले कि यह बिल इस सभा में प्राप्त, इस बिल को बनाना है, बनने के बाद इसको कांसिडर किया जाना है, और साथ ही साथ इसको ला-मिनिस्ट्री के पास जाना है। यह सब कुछ हो चुकने के बाद इसको यहां पेग किया जाएगा।

U.P. Foodgrain Merchants

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326. { Shri S. M. Banerjee:
 { Shri Panigrahi:

Will the Minister of Finance be pleased to state:

(a) whether any assessment has been made regarding the profits made by the foodgrain merchants of Uttar Pradesh during 1958-59 for purposes of income tax; and

(b) the amount of income tax paid by them during the same year?

The Deputy Minister of Finance
(Shrimati Tarakeshwari Sinha): (a).
No. Sir.

(b). This information is not readily available.

Shri S. M. Banerjee: A similar question had been asked earlier, and even in reply to that, it had been stated that these figures were not available. May I know why assessment could not be made, and whether Government do not want to make any assessment of the income-tax derived from these dealers in foodgrains? I want to know why this is being delayed.

Shrimati Tarkeshwari Sinha: It is true that a similar question had been asked towards the end of August. But the assessment of income-tax for 1958-59 will come up only in 1959-60-61. So, it is not possible even to have a basic assessment at present.

Shri S. M. Banerjee: May I know the income-tax received from these dealers in 1957?

The Minister of Finance (Shri Morarji Desai): May I say that the income-tax which is received from all these people is not received from different sections in different ways, but it is all in one register? There are so many commissioner's divisions, and in every commissioner's division, and in every income-tax officer's office, we shall have to see and find out who are the foodgrain merchants and who are the others, and then total up everything and then tell the hon. Member. It is not possible. I do not think the energy spent on this is commensurate with the gain.

Mr. Speaker: Why did the hon. Minister not say that in the beginning itself that the labour and trouble involved in this is out of all proportion to the benefit derived from it?

Shri Morarji Desai: I thought that this reply, namely that this information is not readily available will be taken to mean that. That was why we did not say so.

Mr. Speaker: Otherwise, hon. Members would pursue it and ask when it will be laid on the Table of the House.

Shri Morarji Desai: I have been pursued, and I have said this.

Mr. Speaker: He might have said that the labour and trouble involved in this was not commensurate with the benefit to be derived from it.

Shri S. M. Banerjee: May I know the total arrears of income-tax due from the various merchants including the dealers in foodgrains in U.P. in 1957 or even today?

Shrimati Tarkeshwari Sinha: would like to have notice of the question in order to give all that information.

Mr. Speaker: I think this can be gathered from the published records.

Shri V. P. Nayar: No. We cannot gather such information from any published records.

Mr. Speaker: What is the purpose of this, unless it be that they say that they are going to remit all income-tax in U.P.?

Shri S. M. Banerjee: The purpose is only this. As you are aware, a huge amount of income-tax is there as arrears, and we are being taxed for nothing, for the sake of our Plans. So, we want to know the figures.

Mr. Speaker: Those persons who can pay have paid; the others cannot pay. Next question.

Shri S. M. Banerjee: The point is that they are not paying.

Techno-Economic Survey of Union Territories

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*327. { **Shri L. Achaw Singh:**
Shri P. C. Borooh:
Dr. Ram Subhag Singh:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that Union Government propose to conduct a techno-economic survey in the Union Territories; and

(b) if so, the broad details of the Survey Scheme?

The Minister of Home Affairs (Shri G. B. Pant): (a). Yes. The National Council of Applied Economic Research has been requested to conduct a techno-economic survey of the Union Territories of Himachal Pradesh, Manipur and Tripura.

(b) The survey is being conducted with a view to assessing the economic potential of each Union Territory in terms of manpower and other resources as well as for indicating a growth-pattern for the economy of the territory with specific emphasis on industrial development and expansion of manpower. It will cover all aspects of the economy of the territory such as the agricultural base, food production, availability of agricultural and other raw materials for industrial development, etc.

Shri L. Achaw Singh: May I know when the survey is to be completed and whether the findings will be available for the formulation of the Plan schemes for the Third Five Year Plan?

Shri G. B. Pant: The survey is expected to be completed by the end of March next, and it is being made, so that the findings and the suggestions may be utilised for the framing of the Third Five Year Plan.

Shri L. Achaw Singh: In view of the fact that Manipur is one of the most industrially backward Union Territories, may I know whether the survey which is to be made would inquire into the prospects of raw materials for the starting of some medium industries there?

Shri G. B. Pant: Yes, that has already been stated in the answer that I have given.

Shrimati Renu Chakravarty: In view of the fact that one of the greatest difficulties in industrialisation of areas like Manipur and Tripura is bad communications, and that this hampered industrialisation and will continue to do so, may I know whether this techno-economic survey will also take up this particular aspect of the question and give its opinion on it?

Shri G. B Pant: I hope they will take all relevant aspects into consideration, but I cannot say specifically whether the question of communications comes within their scope.

Shri V. P. Nayar: May I know whether such techno-economic surveys will be made for the Andamans, the Laccadives and the Amindives?

Shri G. B. Pant: After the survey in these areas has been completed, then the question will be considered whether it should be extended to these areas also or not.

Shri V. P. Nayar: May I know the total cost of the surveys now being made in the Union Territories?

Shri G. B. Pant: I think it will come to about Rs. 1,30,000.

Mr. Speaker: The total cost of survey of all the Territories?

Shri G. B. Pant: Yes.

Purchase of Oil Pipelines

*328. { Shrimati Mafida Ahmed:
 { Shri Vidya Charan Shukla:
 { Shri P. C. Borooh:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that a Study-cum-Purchase Mission for oil pipelines visited many foreign countries recently;

(b) the names of the countries visited; and

(c) the result of their tour?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) A Pipeline Study Team (and not a Study-cum-Purchase Mission) visited some foreign countries recently.

(b) USSR, U.K., France, USA and Canada.

(c) The Study Team has just returned and is expected to submit a report shortly.

Shrimati Maida Ahmed: In view of the fact that orders have been placed with Messrs. Stewarts & Lloyds

Steelworks, Glasgow, to supply the required oil pipes, and the fact is that the first consignment has already arrived in Calcutta, may I know why Government considered it necessary to send a study-cum-purchase mission on oil pipeline, to foreign countries?

Shri K. D. Malaviya: As a first instalment of a small-proportion of the total requirements of this pipeline project, and in order that the work may be carried out within the time schedule, the majority partners of the OIL, that is, the BOC, supplied this with our agreement. But there are many more problems than the mere supply of a small quantity of pipelines. So, it was considered proper that our own representatives in this venture should go and see the most modern method of pipeline laying and also the other technical problems involved in it as also the financial implications of such schemes, so that when they come back, we may be able to advise the board of directors in a proper way, and we might also be better advised by our representatives.

Shrimati Ilia Palchoudhuri: May I know how much of the pipelines to be used are going to be supplied from our own plant at Rourkela?

Shri K. D. Malaviya: As much as we can supply, because there is a time-schedule of manufacture of the pipelines by ourselves. The moment, we start supplying it, we shall stop the supplies from abroad.

Shri Vidya Charan Shukla: Apart from the proposal to have oil pipelines from Naharkotiya, Barauni and Gauhati, is there any other proposal under consideration, of Government to construct pipelines to carry natural gas from the production centres to consuming centres?

Shri K. D. Malaviya: All those proposals will also be considered as our scheme of production of gas matures. So far as the Assam gas is concerned, if we are required to transport gas

from the oilfields of gas to a certain distance, we shall also consider proposals to manufacture our own gas pipelines. There will be no difficulty in manufacturing gas pipelines.

Shri Damani: May I know whether it is a fact that an Indian company had submitted a proposal to manufacture some pipes in our country at a much lower price? If so, what was the reason for rejection of the proposal?

Shri K. D. Malaviya: There were one or two proposals coming from private parties in that connection, but after fuller examination of the whole question, it was considered better and more economical to have our pipelines manufactured under the public sector.

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): If I may add, none of the Indian parties had ever suggested that they would be able to supply pipes at prices cheaper than those available from the Government pipe mill.

Shri Morarka: May I know the names of the persons who constituted this team and their qualifications?

Shri K. D. Malaviya: Shri K. K. Sahni, Joint Secretary, and Mr. Venkateswaran the Financial Adviser to the Ministry of Mines and Fuel.

Shrimati Masida Ahmed: What is the total amount spent on this study mission?

Shri K. D. Malaviya: I have not got that figure with me.

Shri Tyagi: I want to know if the Joint Secretary who was sent on this technical mission is a technician or an ICS officer.

Shri K. D. Malaviya: He is on the board of the Oil India Limited, and as such, he keeps himself in touch with all the technical problems and also the administrative problems in this connection. There is not much of

technical problem involved in pipeline laying, and so it was considered proper that, by and large, he should go to represent the team.

Shri Vidya Charan Shukla: Is it a fact that the electronic control equipment is being manufactured at the Bharat Electronics at Bangalore? If so, in view of the past performance of Bharat Electronics, are Government satisfied that the equipment which has been ordered for manufacture there will be delivered in time, by next September, expeditiously?

Shri K. D. Malaviya: I am unable to answer the question specifically just now. I do not know whether it will be supplied in time. If notice is given, I shall answer.

Shri Damani: The hon. Minister has said that the proposal submitted by the company was not favourable. May I know the terms of the proposal and the price they demanded in comparison with the price we are paying?

Shri K. D. Malaviya: I have not got those figures. All these questions were examined very thoroughly and we came to the conclusion that our own pipe mill will be a much more feasible and economic proposition.

Services Contributory Educational Schemes

*329. **Shri D. C. Sharma:** Will the Minister of Defence be pleased to refer to the reply given to Starred Question No. 1364 on the 11th September, 1959 and state:

(a) the progress made in the finalisation of the contributory scheme for educational facilities for the children of the personnel other than officers of the three services;

(b) if finalised, the details thereof; and

(c) when it is likely to be implemented?

The Deputy Minister of Defence (Sardar Majithia): (a) to (c). The scheme in respect of officers' children has been finalised and has been implemented with effect from the 1st October, 1959. As regards the scheme in respect of children of personnel other than officers, the matter is still being jointly considered by the three services.

The details of the scheme for officers' children are contained in the Gazette of India Extraordinary Notifications No. 10-E, dated the 26th September, 1959 No. 12-E, dated the 1st October, 1959, and No. SRO-295, dated the 17th October, 1959 in respect of the Army, the Navy and the Air Force respectively.

Shri D. C. Sharma: May I know whether the facilities given to the officers for the education of their children will also be available to children of armed personnel other than officers?

Shri Majithia: As I said, the scheme is still being considered by the three Services individually. But I should like to add that so far as education in the military cantonments is concerned, they are not suffering at all. I should like to give the figures comparing what is laid out in the Second Five Year Plan; in the case of school-going children of the age group of 11 to 14, what they expect by the end of the Plan is 23 per cent. whereas in the cantonments in 1957, it was 47.1 per cent. in the case of the same age group.

Shri D. C. Sharma: May I know whether the Defence Ministry will institute a system of merit scholarships and also stipends for children of other ranks who want to have higher education?

The Minister of Defence (Shri Krishna Menon): This scheme is basically voluntary, and what the Government do is to give a matching grant. Therefore, the initiative in this matter has to come from them. So far as the officers are concerned,

they being a smaller number and the demand for higher education in the case of their children being greater and they having more money, that has gone through. With regard to other ranks, it is under consideration by the representatives of the men and the officers. When the scheme is put up, Government will consider it.

Sardar Iqbal Singh: May I know whether Government have considered the cases of those children of those persons who cannot have education in the local language in that area? If so, under this scheme will those persons also be given some aid?

Shri Krishna Menon: Under this scheme, everybody is entitled to it under certain conditions of contribution made by the officers. It has nothing to do with the locality. It applies to day scholars as well as boarders.

Shri Jangde: May I know whether there is a proposal to start schools attached with hostels in various centres to give educational facilities to children of employees whose emoluments are very low, who have to be transferred from one place to another and who cannot learn different languages in a short time?

Shri Krishna Menon: There are certain schools of that kind. This is a voluntary scheme mainly maintained by regimental units. Whether extension on a voluntary basis is possible depends upon the amount of public support and regimental contribution.

Shri Tyagi: Will the institutions be common for the boys of officers and other ranks or will there be separate institutions?

Shri Krishna Menon: There is no suggestion here to set up institutions. The suggestion is to provide for their education in the normal way, because the officers go away.

Mr. Speaker: He referred to schools.

Shri Krishna Menon: Which schools?

Shri Tyagi: I wanted to know if the boys of the officers would be taught in a separate institution, separate from the boys of the other ranks, or they will have mixed institutions where the boys of officers and other ranks would study together.

Shri Krishna Menon: In so far as the existing institutions are concerned, they are open to all of them, in certain proportions.

Raja Mahendra Pratap: Will Government consider a plan to have schools in every cantonment?

Shri Krishna Menon: There are schools in every cantonment. That is another problem. That does not deal with officers. That refers to the population inside the cantonment. It is not covered by this question.

National Defence College

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*330.	Shri Kodiyan:
	Shri Ramakrishna Reddy:
	Dr. Ram Subhag Singh:
	Shri Radha Raman:
	Shrimati Ila Palchoudhuri:
	Shri Ramji Verma:

Shri D. C. Sharma:

Will the Minister of Defence be pleased to refer to the reply given to Unstarred Question No. 1330 on the 22nd August, 1959 and state:

(a) the progress so far made in the establishment of the National Defence College; and

(b) the total expenditure to be incurred on the setting up of this college?

The Minister of Defence (Shri Krishna Menon): (a) Steps have been taken to acquire a suitable building to locate the College in New Delhi. Necessary staff for preparatory work is in position.

It is hoped to start the first Course from April, 1960, or as soon as possible.

(b) The initial expenditure is estimated at about Rs. 15.5 lakhs including the cost of the building at Tees January Marg where the College will be housed.

Shri Kodiyan: What is the basis for selecting candidates for admission in this College?

Shri Krishna Menon: The candidates of this College, so far as the armed forces are concerned, will be officers of the rank of Colonel or corresponding ranks in the other Services. They will be usually people who are—I won't say earmarked—considered likely to take more responsible positions from that rank. Places are also open to civilian officers of and above the rank of the Deputy Secretaries who will be selected on the recommendation of the authorities concerned in proper proportions.

Shrimati Ila Palchoudhuri: How many are expected to be accommodated in this college and what would be the age-group from which they would be chosen?

Shri Krishna Menon: This is not a college in the sense of a university college. They are intended for Army officers of the rank of Colonel and above and the age of the officer in the normal course of promotion may be 40 or 45. The total number of military personnel that is to go in the first course is 25.

Shri Vidya Charan Shukla: Why is this college being located in Delhi? What is the specific reason? There are several big and palatial buildings available at Nagpur and other places in Rajasthan. Why did not the Government consider locating this college there?

Shri Krishna Menon: For the purpose of instruction and for certain kinds of lectures on the course, the people who are available in Delhi are necessary. Senior officers of the Army, for this purpose, cannot be shifted

about. In any case normally a college of this kind is maintained in a metropolis.

Shri B. K. Gaikwad: Out of these 25, how many are from the Scheduled Castes and Scheduled Tribes?

Mr. Speaker: Is there any reservation for the Scheduled Castes and Tribes? That is what he asks.

Shri Krishna Menon: The Army does not function on that basis.

Shri Kodiyan: In answer to a previous question in August this year it has been stated that the course will be started within a few months. Now, he has stated that the first course will start only in April, 1960. May I know what is the delay due to?

Shri Krishna Menon: Its location took a longer time than we expected—the acquisition of the necessary premises and the residential arrangements. Because these officers are to be here full-time and some of them will come from outside. For all these reasons it has been delayed.

Industrial Finance Corporation

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 ✓ **Shri Amjad Ali:**
 *331. ✓ **Shri N. R. Muniswamy:**
 ✓ **Shri Hem Barua:**

Will the Minister of Finance be pleased to state:

(a) whether Government of India have agreed to the Industrial Finance Corporation's proposal to enable it to participate in the current scheme for the utilisation of Dollar credit placed at the disposal of the Government by the Export-Import Bank of the U.S.A.;

(b) if so, on what terms and conditions; and

(c) whether the Industrial Finance Corporation had applied to the World Bank for a loan and if so, with what results?

The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha): (a) No, Sir.

(b) Does not arise.

(c) Yes; but the proposal was not finalised.

Shri Amjad Ali: May I know the extent of the dollar credit that is proposed to be given under this scheme?

Shrimati Tarkeshwari Sinha: It is about 150 million dollars.

Re-rolling Mills in Kerala and Andhra

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 332. { **Shrimati Parvathi Krishnan:**
Shri Nagi Reddy:
Shri Warior:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it has been decided to start one steel re-rolling mill each in Andhra and Kerala;

(b) if so, the capacity of each of these; and

(c) the total expenditure involved?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) Yes, Sir; in the private sector.

(b) Andhra—4,800 tons per annum. Kerala—2,400 tons per annum.

(c) As the mills are being put up by private parties, it is not possible to give figures of total expenditure.

Shrimati Parvathi Krishnan: May I know where these mills are to be located?

Sardar Swaran Singh: In Andhra, this licence has been issued in favour of a firm named Messrs. Mittal and Sons. I have not got the place where it is actually installed. But I have this information that the parties have already installed the plant and

machinery and it is likely to go into production very soon. I have no information as to what is that particular place. In Kerala it has only been sanctioned and it will be for the party concerned to instal it at a proper place.

Shri V. P. Nayar: May I know whether the Government have chosen any particular firm for issuing licence in Kerala, as I understand it has not been done so far?

Sardar Swaran Singh: It has been done. The licensing committee have already approved the firm and they are going to instal it.

Shri V. P. Nayar: Which firm?

Sardar Swaran Singh: I have not got the name. The State Government have recommended the name and the licensing committee has considered the recommendation of the State Government and accepted the application recommended first in order of preference for the grant of licence subject to the scheme being screened from the foreign exchange angle.

Shri V. P. Nayar: Is it not a fact that subsequent to the recommendation made by the Kerala Government the Government of India have asked them to revise the list? What be states is the position which used to be some six months ago.

Sardar Swaran Singh: This is the latest position.

Lubricating Oil Plant

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 334. { **Shri Morarka:**
Shri Ram Krishan Gupta:
Shri Basumatari:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether any scheme has been formulated for setting up a plant for lubricating oils in India;

(b) if so, the details of the same including its capacity, cost and location;

(c) whether any proposal has been received from the private sector also; and

(d) if so, the nature of this proposal and the Government's decision thereon?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) Not yet.

(b) Does not arise.

(c) and (d). Tentative proposals received from the Private Sector were lacking in essential details and rejected.

Shri Morarka: May I know the total value of imports of lubricating oil in this country?

Shri K. D. Malaviya: Roughly about Rs. 15-16 crores.

Shri Morarka: In view of the fact that our imports are heavy, may I know why the Government has not yet prepared any scheme for setting up a plant for the manufacture of lubricating oil?

Shri K. D. Malaviya: We have a scheme for the establishment of a separate lubricating oil plant in the public sector along with the Barauni oil refinery scheme.

Shri Morarka: What is the estimated cost of this plant and when is it likely to be put up?

Shri K. D. Malaviya: All these questions are being examined and we are planning to produce about 100,000 tons of lubricating oil.

Shri V. P. Nayar: The hon. Minister has stated that in the oil refineries certain crudes have been allowed to be imported out of which the lubricating oil cannot be made. May I know whether subsequently the Government have taken any action to

include such crudes as would yield lubricating oil by higher fractions?

Shri K. D. Malaviya: There was no scheme under the private sector refineries at Bombay or Vishakapatnam to produce lubricating oil and they are only dealing with such crude oil which will be converted mainly into other petroleum products. This is lubricating oil and there is no such proposal before the Government.

Shri V. P. Nayar: At the time of setting up these refineries, in view of the fact that lubricating oil is very essential for our economy may I know whether the Government have given any direction to these companies to include lubricating oil and if not, why?

Shri K. D. Malaviya: Such proposals could have been considered at the time of the installation of these refineries but now that we are ourselves planning to have our own lubricating oil plant, we are more engaged with the examination of these plans in association with the oil refineries which are operating.

Shri V. P. Nayar: Do we take it that from the plans in view and from the production in view, we will have the entire country's demand of lubricating oil met from that installation?

Shri K. D. Malaviya: I could not commit myself to that picture.

Foreign Participation in Oil Exploration

*335. **Shri Damani:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that American Oil Interests have approached the Government to participate in the task of oil exploration in the country;

(b) if so, the details thereof and the action taken thereon;

(c) whether any other foreign country has also approached Government for exploration of oil; and

(d) if so, the nature thereof?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) No, Sir.

(b) Does not arise.

(c) The Government of West Germany and the French Institute of Petroleum have approached the Government to participate in exploration for oil.

(d) German seismic teams would conduct geophysical investigations in the Indo-Gangetic plain. The offer has been accepted under the Indo-German Technical Aid Programme without any obligation on either side. The French Petroleum Institute propose to conduct exploration under the aegis of the Oil and Natural Gas Commission in the Kutch area. On discussion, the French authorities have agreed to send revised proposals which are awaited.

Shri Damani: Under this scheme which part of the country is going to be explored for oil?

Shri K. D. Malaviya: I have said that the German seismic teams have agreed to conduct geophysical investigations in the Indo-Gangetic plain of U.P.

Shri Damani: May I know the total investment of this company?

Shri K. D. Malaviya: There is no company. The experts of the German Government have agreed to send a team and they will meet a good part of the expenditure themselves. The other part will be met by the Oil and Natural Gas Commission.

Colorisation of Vanaspati

*326. **Shri Subbiah Ambalam:** Will the Minister of Scientific Research and Cultural Affairs be pleased to

refer to the reply given to Unstarred Question No. 1656 on the 27th August 1959 and state:

(a) whether the chronic toxicity tests of the chemical compound suitable for use as an additive to Vanaspati to enable detection of adulteration of ghee with Vanaspati have been completed; and

(b) if so, the details thereof?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) Not yet, Sir.

(b) Does not arise.

Shri Subbiah Ambalam: May I know whether the cases of adulteration of ghee with vanaspati are on the increase and, if so, what early steps do the Government propose to take to check this adulteration?

Shri Humayun Kabir: That is entirely a different question. I am concerned with the scientific aspect as to how to detect adulteration. The question as to how to prevent it is a matter for the Ministry of Home Affairs.

Shri Subbiah Ambalam: May I know when these tests are likely to be completed?

Shri Humayun Kabir: As I told the House last time, we have found one material which is very promising, which appears to be without any toxicity and without any harmful effects. But, in order to be sure, the test must be for at least 18 months or so. We have already completed the test for about one year.

Shri V. P. Nayar: What is the chemical composition?

Shri Humayun Kabir: It is rather a complicated thing and if you will allow me to read it, I shall read it. It is 3, 5, 3', 5'-tetra-tert-butyl-4, 4'-Dihydroxy-diphenyl-methane.

Mr. Speaker: All are enlightened!

लैंड वेनस्पेट शास्त्री: क्या यह सही बात है कि इस बनस्पति के सम्बन्ध में जबी जो अन्तिम रूप कुछ वैज्ञानिकों की मिली है, वह यह है कि इस समय जो हमारे यहां पर हृदय-गति वेक जाने के सबसे बड़ी हो रही है, उन का सास कारण बनस्पति का उपयोग है और क्या सरकार इस पर विचार कर रही है कि केवल उस को रंग देने से काम नहीं बदलने वाला है, बल्कि अब यह आवश्यक हो जाया है कि उस का जमाना जाना ही कद हो जाए जाहिए?

श्री हुमायून कबीर: सबान का पहला हिस्सा हैत्य मिनिस्ट्री से ताल्लुक रखता है और दूसरा हिस्सा काम में एष्ट इंडस्ट्री मिनिस्ट्री से।

श्री शास्त्री: क्या उम में कोई रंग है?

श्री हुमायून कबीर: इस में कोई रंग नहीं है।

श्री शास्त्री: और क्या बीज है? कला के रंग को कहते हैं।

श्री हुमायून कबीर: यह बेरंग है।

Shri Damani: May I know whether the hon. Minister is aware that in the USA tests have been made and they have been successful in changing the colour of margarine and, if so, whether the Government will enquire and look into this matter?

Shri Humayun Kabir: We have found out this compound which is very promising because it is colourless, and by a very simple test it brings out some colour if ghee is adulterated. That is why it will be a more effective test than trying to colour vanaspati. If vanaspati is coloured, that might be washed away. But since this is colourless, the ordinary housewife, by a very simple test, can find out whether vanaspati has been added to ghee or not.

उच्च शिक्षा की संस्थाएं

डॉ. श्री राम सुवर्ण लिल्लू: क्या शिक्षा मंत्री यह बताने की कृपा करें कि:

(क) क्या सरकार उच्च शिक्षाओं की, जिनका शिक्षा के विकास के साथ-साथ किसी विशिष्ट अधिकारीय परियोजना के सम्बन्ध में स्वातीन महत्व है, कोई विस्तृप्त सहायता देती;

(ख) यदि हां, तो इस लक्षणता के लिये प्रति वर्ष कुनै कितनी बन-राशि खर्चने का विचार है; और

(ग) यह योजना कब से चालू होती?

शिक्षा मंत्री (डॉ. श्री शास्त्री):

(क) जी हां, सरकार ऐसे मामलों पर विचार करती।

(ख) इस योजना के अन्तर्गत ज्ञानी संस्थाओं को सहायता देने के लिये १६५६-६० में २ लाख रुपये की अवधि की जा रही है। इन में ऊपर भाग (क) में बतायी गयी मंस्तान भी शामिल हैं।

(ग) १६५६-६० से।

डॉ. राम सुवर्ण लिल्लू: किस प्रकार की मंस्तानें इस योजना के अन्तर्गत लाई जा रही हैं और उन की तादाद इस ममथ कितनी है?

डॉ. श्री शास्त्री: इस ममथ भारत सरकार तीन बार संस्थाओं को सहायता देती है, जैसे जामिया मिलिया, गुरुकुल और बनस्पती। यह क्षमता या कि सम्बन्धित देश के और भालों में भी इस प्रकार की संस्थाएं हों, जिन का काम इन वक्त जेन के अधीन में रुक रहा है। इस दृष्टि से यह कमेटी नियुक्त की गई है, जो कि इन संस्थाओं को बुलेंगी और उन को किस प्रकार ही सहायता देनी जाहिए, यह भी वह कमेटी निर्वाचित करेगी।

का० राम बुमग रिहूः बानवीष भंडी मे० भार तंस्वाधों का विक अभी किया है और उन में से दो का नाम लिया है। क्या मे० उन दोन दो संस्वाधों का नाम बान लकड़ा है और क्या ये भारों संस्वाधें योजना के अनुकूल कोई लिखित उद्देश्य की पूर्ति का काम कर रही हैं।

का० का० का० श्रीमाली : जी हां, जिन संस्वाधों का मंत्रे विक किया है, वे शिक्षा की दृष्टि से विशिष्ट कार्य कर रही हैं।

का० राम बुमग रिहूः और दो तंस्वाधें कौन हैं?

List of Scheduled Castes and Backward Classes

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•३३८. { Shri Hem Raj:
Shri Kumbhar:
Shri Panigrahi:
Shri Madhusudan Rao:
Shri Siddiah:
Shri D. C. Sharma:

Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 1060 on the 19th August, 1959 and state:

(a) whether the lists for the revision of Scheduled Castes, Scheduled Tribes and Backward Classes have been received from all the State Governments; and

(b) if not, the steps taken to get them expedited?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) No, Sir. These proposals are awaited only in regard to lists of Scheduled Castes and Scheduled Tribes.

(b) The State Governments concerned have been reminded.

Shri Hem Raj: May I know whether any list has been made of the Scheduled Caste people and other backward people who have reached the desired limit or level of improvement?

Shrimati Alva: Different States have different lists and proposals have been received from the following States:

Andhra Pradesh, Assam, Bihar, Bombay, Madras, Orissa, Punjab, West Bengal, Kerala and Uttar Pradesh. The other States have to send in their lists of Scheduled Castes and Scheduled Tribes yet. They have been reminded.

Shri C. K. Bhattacharya: May I know whether the Government have got a list of backward classes other than the list of Scheduled Castes and Scheduled Tribes?

The Minister of Home Affairs (Shri G. B. Pant): There is a list in the Education Ministry according to which grants are made.

Shri C. K. Bhattacharya: On a previous occasion, I put the same question to the Minister of Scientific Research and Cultural Affairs and he replied that there was a list, but on writing to him, I did not get a reply that a list was there, and that is why I want to know whether such a list really exists.

Shri G. B. Pant: Unfortunately he is not there just now. As I said, such a list does exist in the Education Ministry.

Shri V. Bacharam: May I know whether a report has been received from the Kerala Government for adding the Pulaya community of Malabar in the list of Scheduled Castes who were Scheduled Castes in the last list?

Shrimati Alva: These lists are maintained by the States and they have been sent to us. But they will all come before Parliament. When we receive all the lists, it is Parliament that will go through the lists.

Fresh Water Supplies in Quilon District

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•३३९. { Shri V. P. Nayar:
Shri Razzaq:
Shri Nagi Reddy:

Will the Minister of Home Affairs be pleased to state:

(a) how long it is estimated to take for the completion of works for fresh

water supplies to the coastal areas in Quilon District from the Sasthamcottah lake;

(b) the total estimated cost of the project;

(c) the number of persons who will benefit from the scheme; and

(d) the total value of pipes required for the project?

The Minister of Home Affairs (Shri G. B. Pant): (a) The scheme is scheduled to be completed during the Second Five Year Plan period.

(b) Rs. 93 lakhs.

(c) The population to be benefited by the scheme is 66,126 according to the 1951 census. The scheme is designed to cover the eventual estimated increase of the population approximately 1.5 lacs.

(d) Rs. 22,00,000 (twenty-two lakhs).

Shri V. P. Nayar: Am I to take it that the scheme, as it is being worked out now, will cover only the municipal town of Quilon or, will it be extended to the coastal belt in Quilon district?

Shri G. B. Pant: It is to cover Quilon and also some other areas I presume.

Shri V. P. Nayar: As the hon. Minister said that 66,000 odd people will be benefited, presumably it will be the Quilon town. May I ask whether it has been brought to the notice of the Government of India that the coastal tract of the Quilon district has no chance of getting fresh water for drinking?

Shri G. B. Pant: I presume this will cover Quilon and Karunagapally towns as well as some coastal villages.

Shri V. P. Nayar: May I know whether the water potential of Sasthamcottah lake has been fully investigated with a view to extend the scheme to the entire coastal belt?

Shri G. B. Pant: It has been investigated to the extent that is necessary for preparing this project.

Shri Kediyam: May I know the total amount so far spent on this scheme?

Shri G. B. Pant: I think, so far, something like Rs. 40 lakhs, if I remember aright, have been spent.

Shri V. P. Nayar: Is it a fact that the scheme has been delayed by a few months because of the delay in the Government restarting the pipe factory which was to supply pipes for this scheme which was handed over to the Government by the Norwegian Foundation?

Shri G. B. Pant: Every effort is being made to expedite matters.

Development Loan Fund

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*341. { **Shri Oza:**
Shri M. B. Thakore:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) the date on which the first global tenders were invited for the purchase of steel against the loan advanced by the United States Development Loan Fund, under the agreement with them dated the 24th December, 1958;

(b) the dates on which the contracts for imports against the loan from Development Loan Fund were made with the suppliers of steel; and

(c) the total quantity and value of steel so far purchased against the loan advanced by the Development Loan Fund?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) On 20th December, 1958.

(b) and (c). A statement showing the tonnage and value of steel purchased, under D.L.F. so far, as well

as the dates on which the contracts were made, is placed on the Table of the House. [See Appendix I, annexure No. 96.]

Shri Oss: May I know whether it will not be possible to issue global tenders, because of the new conditions in which these loans are now tied up by the U.S.A. Government?

Sardar Swaran Singh: That question may better be addressed to the Finance Ministry. I am not aware of the terms of the D.L.F. loans.

WRITTEN ANSWERS TO QUESTIONS

सूरत की बाबू में सेना की सहायता

११८. { भी प्रतिरक्षा और सारी :
भी बालपेडी :

क्या प्रतिरक्षा मंत्री यह बताने की हुआ करेंगे कि :

(क) क्या सूरत में बाबू के समय सेना की सहायता भी भी गई थी ;

(ख) यदि हाँ, तो बहाँ कितने सैनिक थे गये थे ; और

(ग) सेना द्वारा दी गई सहायता के सम्बन्ध किस हद तक बाबू पीड़ितों को आवश्यक सहायता मिल सकी ?

प्रतिरक्षा मंत्री (भी हृष्ण मेनन) :
(क) जी, हाँ। इन बाबों में नौसेना तथा वायु सेना ने भी सहायता कार्य किया था।

(ख) १२१ सैनिक।

(ग) सैनिकों ने ६ घायलियों, १५ शिवरयों और २१ बच्चों को बचाया, जो पानी से घिर गये थे। उन्होंने पानी से घिरे लोगों को साने-सीने का सामान भी पहुंचाया।

Admission into Technical Colleges

११९. Shri Harish Chandra Mathur: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether any preference is given to Scheduled Caste and Scheduled Tribe students for admission to technical colleges;

(b) what is the nature of the preference and reservation; and

(c) whether it is with the approval of the Central Government and whether it is uniform in all institutions?

The Minister of Scientific Research and Cultural Affairs (Shri Humsayun Kabir): (a) to (c). Most of the technical institutions offer preferential treatment to Scheduled Castes and Scheduled Tribes students in the matter of admissions by way of reservation of seats upto 20 per cent and relaxation of upper age limits and qualifying marks. These concessions were recommended by the Central Government but they are not uniform and vary from institution to institution.

Korba Coal Fields

१२३. Shri T. B. Vittal Rao: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether Government have received the project report from the Soviet experts for the development of Korba Coal fields;

(b) if so, what are the salient features of the same; and

(c) when action is likely to be initiated on the project report?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) The Project Report for the Manikpur Quarry has been received by the National Coal Development Corporation.

(b) and (c). The report is under the consideration of the National Coal Development Corporation, on the completion of which necessary further action will be taken on the report.

Opium Cultivation

*348. Shri Damar: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Central Government are taking steps for more opium cultivation in the country;

(b) whether it is also a fact that more licences have been issued to the cultivators for growing opium by the District Opium Officer, Ratlam (Madhya Pradesh) for Ratlam and Dhar districts of Madhya Pradesh; and

(c) if so, the reasons for encouraging the opium cultivation in the country?

The Minister of Revenue and Civil Expenditure (Dr. B. Gopala Reddi):
(a) and (b). Yes, Sir.

(c) Excepting a small quantity required for issue to confirmed addicts on medical certificates and manufacture of alkaloids, the bulk of opium produced is exported to foreign countries to be used solely for medical and scientific purposes and as there has been larger demand for Indian Opium from such countries in recent years, the cultivation of poppy has correspondingly been increased.

Common Police Reserve Force for Central Zone

*348. Shri Vidy Charan Shukla: Will the Minister of Home Affairs be pleased to state:

(a) whether any decision has been taken on the question of formation of a common police reserve force for the Central Zone; and

(b) if not, the stage at which the matter rests at present?

The Minister of Home Affairs (Shri G. B. Pant): (a) and (b). The matter has been under examination by a Committee appointed for the purpose by the Central Zonal Council. This

Committee has recently submitted its report which will be placed before the Zonal Council at its next meeting.

Naga Hostiles

*348. { Shri L. Achaw Singh:
Shrimati Mafida Ahmed:
Shri S. M. Banerjee:

Will the Minister of Home Affairs be pleased to state:

(a) whether a sub-Inspector of Police and 4 other Policemen were killed by Naga hostiles on the 27th October, 1969 near the headquarters of Tamenglong Sub-division;

(b) whether the culprits have been apprehended;

(c) whether the police are supplied with up-to-date arms and whether any arms were seized by the hostiles on the above occasion; and

(d) the amount of money distributed to the bereaved families of the police officers and men by way of relief or compensation?

The Minister of Home Affairs (Shri G. B. Pant): (a) One Sub-Inspector, three constables and one police employee were killed at Tuipa bridge about 10 miles north of Tamenglong headquarters in an encounter with Naga hostiles on the 26th October.

(b) No.

(c) Yes. One revolver with 12 rounds of ammunition, three .303 rifles with 110 rounds of ammunition and one .410 musket with 50 rounds of ammunition were taken away by the hostiles.

(d) An amount of Rs. 1,100 has been distributed to the bereaved families and action is being taken to pay to them gratuities and pension admissible under the rules.

Unauthorised Colonies in Delhi

*344. { Shri Ram Krishan Gupta:
Shri Ajit Singh Sarhadi:
Sardar Iqbal Singh:
Shri A. M. Tariq:
Shri Hem Barua:
Shri Ram Garib:
Shri Amjad Ali:
Shri Ramji Verma:

Will the Minister of Home Affairs be pleased to state:

- (a) whether it is a fact that unauthorised colonies have been set up in Delhi area;
- (b) if so, whether the Delhi Municipal Corporation has approved their layout; and
- (c) the nature of steps taken or proposed to be taken to regularize them?

The Minister of Home Affairs (Shri G. B. Pant): (a) Yes.

(b) The Corporation has so far approved the plans of two colonies.

(c) The Corporation has taken up survey of the colonies and their architects are preparing layout plans.

Output of Pig Iron at Rourkela

*345. { Shri Panigrahi:
Shrimati Parvathi Krishnam:
Shri Nagi Reddy:
Shri Warior:
Shri Supakar:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether the Rourkela Blast Furnace has recorded the guaranteed output of 1000 tons of pig iron per day by now; and

(b) if not, what is the average daily production of pig iron in the blast furnace now?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) No, Sir.

(b) 600 tons.

Shares purchased by L.I.C. from Mundhra Concerns

*346. { Shri Harish Chandra Mathur:
Shri Morarka:
Shri Ram Krishan Gupta:
Shri Ajit Singh Sarhadi:
Sardar Iqbal Singh:

Will the Minister of Finance be pleased to state:

- (a) the number of shares purchased by the Life Insurance Corporation from Mundhra Concerns which have been found to be spurious;
- (b) the description and value of these shares; and
- (c) the action taken in the matter?

The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha): (a) to (c). A statement is laid on the Table of the House. [See Appendix I, annexure No. 96]. It may be explained that no purchases were made from Mundhra concerns, but certain shares of certain concerns then controlled by Shri Haridas Mundhra were purchased from him.

भारतीय बायु सेना बत का लिप्तस्त बेन्द्र

१४७ { भी बेकरी दर्शन
भी नोरारका

भया प्रतिरक्षा भंडी १३ अक्टूबर, १८९८ के तारीकित प्रस्तुत संख्या ४०० के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) भया गुडगांव के भारतीय बैन्ड सेना के लिप्तस्त बेन्द्र में अभिकांड के बारे में रिपोर्ट का इस दोष परीक्षण हो चुका है।

(a) यदि हा, तो क्या उस रिपोर्ट का सारांश और उस पर किये गये निर्णय सभा-पटल पर रखे जायेगे;

(b) अस्ति इमारतों के पुनर्निर्माण के सिये क्या कार्यवाही की गई है; और

(c) आवश्यक यंत्रों और उपकरणों को प्राप्त करने और पुनः बालू करने में कहा तक सफलता मिली है?

प्रतिरक्षा उपर्युक्ती (सरदार मणीठिपा):

(क) तथा (ल). रिपोर्ट की भभी भी जांच-पढ़ताल हो रही है।

(ग) बिल्डिंग की भरभूत की मंजूरी दी जा चुकी है, जिसमें लगभग १.६७ लाख रुपये के लच्चे का घन्दाजा लगाया गया है।

(घ) आग साने के बाद फौरन ही सेना से ट्रांसमिटर और बायु सेना से कम पावर वाले स्टॉप क्लेकर कप्यूलिकेशन चालू कर दिया गया था। नये उपकरणों के लिए आड़ंडर दिये जा चुके हैं और आशा है कि वे भवित १९६० तक प्राप्त हो जायेंगे।

Jail Manual

Shri S. M. Banerjee:

*348. Shri D. C. Sharma:

Shri Harneshwar Tantia:

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 1396 on the 11th September, 1959 and state the further progress made in the preparation of a draft jail manual?

The Minister of State in the Ministry of Home Affairs (Shri B. N. Datar): The All India Jail Manual Committee have prepared a draft Jail Manual. It is being printed and will be examined by Government.

Singareni Collieries

*349. Shri T. B. Vital Rao: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) the total amount advanced by the Central Government so far for the development of Singareni Collieries; and

(b) whether there is any proposal under consideration for the upward revision of the target of coal production from these mines during the Second Five Year Plan period?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) Rs. 70 lakhs.

(b) No.

Separate Civil Service Cadre for Delhi

*350. { Shri D. C. Sharma:
Shri Shree Narayan Das:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that there is a proposal to have a separate civil service cadre for Delhi;

(b) if so, the precise nature of the proposal; and

(c) the decision taken in the matter?

The Minister of Home Affairs (Shri G. B. Pant): (a) (b) (c). A separate L.A.S. cadre (with a total authorised strength of 35) has already been constituted to serve jointly the needs of the two Union territories of Delhi and Himachal Pradesh, and a similar L.P.S. cadre is expected to be constituted shortly. It has been decided to form corresponding State level Civil and Police Services also for the joint purposes of these two territories. Draft rules for the latter services have

been framed and are under consideration in consultation with the Union Public Service Commission and other concerned authorities.

Oil Survey of the Cauvery Delta

*251. { Shri Subbiah Ambalam:
Shri N. R. Muniswamy:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether any intensive survey of the Cauvery delta for petroleum deposits has been ordered by the Government of India;

(b) whether preliminary information received by Government reveals good prospects of finding oil in that region;

(c) whether any drilling operations have been carried out so far; and

(d) if so, with what result?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) Intensive geological survey by the Oil and Natural Gas Commission is in progress.

(b) It is not possible to state at this stage.

(c) and (d). Do not arise.

Barauni Refinery

Shri Ram Krishan Gupta:
Shri M. L. Dwivedi:
Pandit D. N. Tiwary:
Shri Subodh Haneda:
Shri S. C. Samanta:
Shri R. C. Majhi:
Shri Goray:
Shri Ajit Singh Sarhadi:
Sardar Iqbal Singh:
Shri A. M. Tarin:
Shri Sadhan Gupta:
Shri P. C. Borooah:
Shrimati Maidda Ahmed:
Shri Hem Barua:

Shri Narayanaankutty Meman:
Shri Punneose:
Shri Amjad Ali:
Shri Nagi Reddy:
Shri Warior:
Shrimati Parvathi Krishnan:
Shri Supakar:
Shri Muhammed Elias:
Shri Morarka:
Dr. Ram Subbag Singh:
Shri D. C. Sharma:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether the negotiations with the Government of the USSR regarding assistance for the setting up of the Barauni Refinery have been finalised;

(b) if so, the terms of the agreement; and

(c) the nature of steps taken so far for setting up the oil refinery at Barauni?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) Yes, Sir.

(b) and (c). A statement is laid on the Table of the House. [See Appendix I, annexure No. 97].

इस्पात के लिये आदेश

५२३. श्री प्रकाश शीर लाली : क्या इस्पात, लाल शीर हंगम मंत्री यह कितने की कृपा करेंगे कि :

(क) १६५६ में कितने टन इस्पात के आदेश रद्द किये गये;

(ख) १६५६ में तथा उसके बाद कितने टन इस्पात के आदेश लेव थे ; और

(ग) अमवायी, १६४८ से मार्च, १६५८ तक की अवधि में कितना इस्पात प्रतिवर्ष आदात किया क्या ?

इस्तात, जान और इंद्रन मंडी (त्रिवेदी वर्ष सितंह) : (क) से (ग) के सम्बन्ध में प्रत्येक के लिए एक वक्तव्य सदन की बेज पर रख दिया गया है। [विकिप परिविष्ट १, पन्नुबन्ध संख्या ६८]

Indian Cultural Delegations

524. **Shri Ram Krishan Gupta:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) the names of the Members of the Indian Cultural Delegations comprising film actors, actresses and other prominent artists who visited foreign countries during 1958-59 and in the current year so far;

(b) the total amount of foreign exchange incurred upon them; and

(c) the nature of help given by the Central Government?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) to (c). The information is being collected and will be laid on the Table of the House.

Head Masters of High Schools in Bombay

525. **Shri Pangarkar:** Will the Minister of Education be pleased to state:

(a) whether any financial assistance is proposed to be given to Bombay in 1959-60 for increase in pay of Headmasters of 'A' and 'B' type high schools in Bombay; and

(b) if so, the amount of such assistance?

The Minister of Education (Dr. M. L. Shrimall): (a) and (b). The information is being collected from the Government of Bombay and will be placed on the Table of the Sabha in due course.

Joint I.A.S. Cadre for Delhi and Himachal Pradesh

526. **Shri Ram Krishan Gupta:**
Shri Padam Dev:

Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 1568 on the 27th August, 1959 and state:

(a) whether financial implications of the scheme for creation of a joint Indian Administrative Service cadre for Delhi and Himachal Pradesh have been worked out; and

(b) if so, the details thereof?

The Minister of Home Affairs (Shri G. B. Pant): (a) A joint I.A.S. Cadre for Delhi and Himachal Pradesh has since been constituted with effect from the 11th May, 1959. Its strength is 35. It consists of 17 Senior Duty Posts under the two Administrations, 7 senior posts for deputation to the Centre and 11 junior posts which include deputation, training and leave reserves.

(b) Does not arise.

Training in Field Work in Geology

527. **Shri Ram Krishan Gupta:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether the scheme for training post graduates with the officers of Geological Survey of India has been finalised; and

(b) if so, the details thereof?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) Yes, Sir.

(b) The basic minimum qualification for University post-Graduates Training is B.Sc. (Honors) in Geology—three year course. The training period is about 6 months with the field parties of the Geological Survey of India. Selected students are granted a stipend of Rs. 100 per month,

free tent accommodation and use of field equipment. They are however, expected to make their own arrangements for messing and bear their transport costs to and from the places of residence.

The object of this training scheme is to impart training in modern methods of field techniques in different branches of Geology to Post-Graduates so as to enable them to get practical experience in field work.

'Jyoti' Housing Project

528. { Shri Ram Krishan Gupta:
Sardar Iqbal Singh:
Shri Ajit Singh Sarhadi:

Will the Minister of Defence be pleased to state:

(a) whether the detailed aspects of the proposed Jyoti project "a housing colony for army personnel" at Ferozepur have been finalised;

(b) if so, the details of the project thus finalised; and

(c) the nature of steps taken or proposed to be taken to start it?

The Minister of Defence (Shri Krishna Menon): (a) No, Sir. It is, however, expected that details of the Project will be finalised shortly.

(b) Does not arise.

(c) It is hoped that work on the project will start during the current financial year.

Central Institute of Scientific and Technical Information

529. { Shri Ram Krishan Gupta:
Shri D. C. Sharma:
Shri Pangarkar:

Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Starred Question No. 614 on the 27th August, 1959 and state:

(a) whether Government have received the recommendations of the Committee set up under Dr. D. S. Kothari about the establishment of the Central Institute for Scientific and Technical Information; and

(b) if so, the nature of decision taken in this regard?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Dass): (a) No, Sir.

(b) Does not arise.

National Discipline Scheme

530. { Shri Ram Krishan Gupta:
Shri Bhakt Darshan:

Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 1065 on the 19th August, 1959 and state:

(a) whether Government have considered the further expansion of the National Discipline scheme during 1959-60; and

(b) if so, the result thereof?

The Minister of Education (Dr. K. L. Shrimall): (a) Yes, Sir.

(b) It is proposed to further expand the scheme as under:—

State	No. of Schools	No. of children
Delhi	17	16,290
Rajasthan	32	32,500
Bihar	17	16,250
Bombay	117	1,13,750
Punjab	83	81,290
TOTAL	266	2,60,540

Utilisation of Fallow Lands

531. Shri Ram Krishan Gupta: Will the Minister of Defence be pleased to state the progress made so far by the

Military farms in the utilisation of fallow lands which are at present lying unutilised?

The Minister of Defence (Shri Krishna Menon): Prior to 1948-49 the Military Farms had just less than 6000 acres under cultivation. Additional land were progressively brought under cultivation and by 1958 the area was almost doubled.

2. In April-May 1958 the Defence Production Conference examined among other things the question of cultivation of surplus military lands by Military farms wherever possible. Schemes for cultivation of lands at the following places have since been sanctioned by Government:

(a) Meerut and Ghaziabad—301 acres.

(b) 'Y' Station—20.5 acres.

3. It should be mentioned here that a sizable portion of lands held by the Military farms is used as grass lands, and a large acreage is also rocky and uneven land, fit in some cases only for growing hay. Also certain areas in the vicinity of firing ranges cannot be brought under cultivation.

Training in Oil Technology

532. Shri Ram Krishan Gupta: Will the Minister of Steel, Mines and Fuel be pleased to refer to the reply given to Unstarred Question No. 2099 on the 3rd September, 1959 and state:

(a) whether Government have considered the proposal for sending a further batch of trainees to Rumania and U.S.S.R. for training in oil well drilling and production technology; and

(b) if so, the result thereof?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) and (b). Yes, a number of trainees are being considered for going to U.S.S.R. for training soon.

Counterfeit Notes in Delhi

533. Shri Ram Krishan Gupta: Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 2163 on the 3rd September, 1959, and state:

(a) whether Government have completed the investigation regarding the recovery of equipment for manufacturing counterfeit notes in Delhi; and

(b) if so, the result thereof?

The Minister of Home Affairs (Shri G. B. Pant): (a) and (b). The investigation has been completed and the case is being sent up for trial.

Refinance Corporation

534. Shri Ram Krishan Gupta: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that Government is considering a proposal to expand the activities of the Refinance Corporation; and

(b) if so, at what stage the proposal is?

The Minister of Finance (Shri Morarji Desai): (a). Yes.

(b). The matter is still under consideration.

Assistance to Ex-Servicemen in Mohindergarh Distt.

535. Shri Ram Krishan Gupta: Will the Minister of Defence be pleased to state:

(a) the number of ex-servicemen in District Mohindergarh of Punjab to whom land has been allotted for cultivation to earn their living so far; and

(b) the nature of other financial assistance given to them so far?

The Minister of Defence (Shri Krishna Menon): (a). Nil.

(b). A sum of Rs. 21,900 has been granted from the Punjab Post War Reconstruction Fund for payment of stipends-scholarships to the children-

wards of ex-servicemen of District Mohindergarh since the re-organisation of States.

Translation of the Vedas

536. { Shri Ram Krishan Gupta:
Shri Padam Dev:

Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 1235 on the 8th September, 1959 and state:

(a) whether Government has considered the request of the organisation for financial assistance to translate the Vedas in English and Hindi; and

(b) if so, the result thereof?

The Minister of Education (Dr. K. L. Shrimali): (a) and (b). The matter is still under consideration.

Eastern Zonal Council

537. Shri Panigrahi: Will the Minister of Home Affairs be pleased to state:

(a) whether the Ministerial Committee of the Eastern Zonal Council have considered the question of safeguards to the linguistic minorities in the States of Bihar, West Bengal, Assam and Orissa; and

(b) whether this question has been referred to the Eastern Zonal Council for consideration?

The Minister of Home Affairs (Shri G. B. Pant): (a) Not yet. A Ministerial Committee of the Eastern Zonal Council was formed only at the last meeting of the Council held on November 12, 1959.

(b) The matter came up for consideration before the Council at its last meeting, when the Ministerial Committee referred to under (a) above was constituted.

Koyna Project

538. { Shri Subodh Hansda:
Shri S. C. Samanta:
Shri R. C. Majhi:
Shri Pangarkar:

Will the Minister of Finance be pleased to state:

(a) whether all the recommendations made by the Irrigation & Power Team set up by the Committee on Plan Projects by the Government of India in regard to the Koyna Project have been accepted by the Government; and

(b) If so, whether they have been implemented?

The Minister of Finance (Shri Morarji Desai): (a) and (b). The State Government has generally accepted most of the recommendations, vide Appendix XI of the Report. The progress of implementation was reported by the Bombay Government recently and a copy of their letter is placed on the Table of the House [See Appendix I, annexure No. 99.]

Mutual Appreciation of Eastern and Western Cultural Values

539. { Shri Subodh Hansda:
Shri S. C. Samanta:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that the Indian National Commission for Co-operation with U.N.E.S.C.O. has established a National Advisory Committee for the implementation of a major project on the mutual appreciation of Eastern and Western cultural values;

(b) if so, the number of meetings it has held since its establishment; and

(c) the recommendations made by the Committee in each meeting?

The Minister of Education (Dr. K. L. Shrimali): (a). Yes, Sir.

(b). Two.

(c) A statement is laid on the Table of the House. [See Appendix I, annexure No. 100].

Comptroller and Auditor-General of India

540. **Shri Harish Chandra Mathur:** Will the Minister of Finance be pleased to state:

(a) whether the Comptroller and Auditor-General has full administrative control and financial powers over the establishments under him; and

(b) what are the limitations, if any, to which he is subjected?

The Minister of Finance (Shri Morarji Desai): (a) and (b). The Comptroller and Auditor-General has powers to the extent indicated in the statement laid on the Table which also mentions the restrictions, if any. [See Appendix I, annexure No. 101.]

In matters falling outside these delegated powers, sanction of the Government of India is necessary.

विस्वविद्यालयों में शिक्षा का माध्यम

५४१. { **श्री भक्त द्वारा :**
 श्री अवित तिह सरदौ :
 श्री राम कृष्ण मुरात :
 श्री श्री० चंद्रशीळ :

क्या शिक्षा मंत्री १३ अगस्त, १९५८ के दार्योंकित प्रस्तुति संख्या ४१२ के उत्तर के संदर्भ में यह बताने की कृपा करेंगे कि:

(क) विस्वविद्यालयों में भारतीय भाषाओं को शिक्षा के माध्यम के रूप में अपनाने के प्रस्तुति पर विचार करने के लिये विस्वविद्यालय अनुद्योग द्वारा नियुक्त कार्यकारी दल ने बहुत काम प्रवर्ति की है;

(ख) इस कार्यकारी दल के कौन-कौन सदस्य हैं; और

(ग) क्या विस्वविद्यालयों ने भारतीय भाषाओं के माध्यम से शिक्षा करना

प्रारम्भ किया है या उसके लिये कार्यक्रम तैयार किया है उन के नाम, उन भाषाओं के नाम और उन बांगों के नाम जिन के लिये भारतीय भाषाओं का माध्यम अपनाया गया है बताने वाला एक विवरण सभा-पट्ट पर रखा जायेगा?

शिक्षा मंत्री (श्री कृ० श्री० श्री० श्रीमाती) :

(क) और (ख). मांगी गई सूचना का विवरण पट्ट पर रख दिया गया है। [वैसिये परिचय १, अनुद्योग संख्या १०२]

(ग) सूचना इकट्ठी की जा रही है और यासमय सोक सभा-पट्ट पर रख दी जायेगी।

Facilities for Private Litigation to Government Employees

542. { **Shri Ram Garib:**
 Shri Basumatari:

Will the Minister of Home Affairs be pleased to state:

(a) whether any facilities to the Class III and Class IV employees of the Central Government are extended by the Central Government in their private litigation;

(b) if so, what are those facilities;

(c) whether they have any proposal to set apart some Government advocates who will take up the cases of those employees at a concessional rate; and

(d) whether the Welfare Officers of the various Ministries of the Government of India give any assistance to the Class III and Class IV Central Government employees in their private litigation?

The Minister of State in the Ministry of Home Affairs (Shri Datta): (a) No;

(b) Does not arise;

(c) No;

(b) Two.

Quarters for Civilian Defence Employees

543. Shri S. M. Banerjee: Will the Minister of Defence be pleased to state:

(a) whether more quarters are to be constructed for the Civilian Defence Employees during 1959-60;

(b) if so, the number of such quarters proposed to be constructed;

(c) whether there is a proposal to construct quarters for the employees working in Defence Establishments other than ordnance factories; and

(d) the total amount sanctioned for 1959-60?

The Minister of Defence (Shri Krishna Menon): (a) Yes, Sir.

(b) 1,257.

(c) Yes, Sir. The number of quarters indicated in answer to Part (b) of the Question is in respect of civilian employees working in all Defence Establishments including Ordnance Factories.

(d) Rs. 13,77,000 approximately.

India's Indebtedness to World Bank

544. { Shri S. M. Banerjee:
Shri Panigrahi:

Will the Minister of Finance be pleased to state:

(a) the extent to which India is indebted to the World Bank; and

(a) amounts repaid during 1958-59?

The Minister of Finance (Shri Morarji Desai): (a) On 30th September, 1959, India owed World Bank Rs. 191.4 crores on account of loans taken for both public and private sectors;

(b) Rs. 1.85 crores.

Sulphur and Borax Deposits in Kashmir

545. Shri P. G. Borsoah: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that deposits of sulphur and borax have been found in Ladakh; and

(b) if so, whether any steps have been taken to exploit these resources?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) and (b). The deposits of sulphur and borax are known to exist in Ladakh but they have not yet been actively explored.

Central Institute of Education, Delhi

546. { Shri Ram Krishan Gupta:
Shri Padam Dev:
Shri D. C. Sharma:

Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 1405 on the 11th September, 1959 and state:

(a) whether Government have worked out further details regarding re-organisation of the Central Institute of Education, Delhi as a National Centre for Educational Research; and

(b) if so, what are they?

The Minister of Education (Dr. K. L. Shrimall): (a) and (b). The financial implications of the proposal are being examined.

हिमाचल प्रदेश में सोने के निष्कर्षों का सर्वेक्षण

५४७. जी वहां देव : स्था हस्तान, जात और इसमें भवी वह बताने की कृपा करें।

(क) जा हिमाचल प्रदेश में सोने के निष्कर्षों और लेवों का सर्वेक्षण पूरा हो चुका है।

(क) यदि हाँ, तो क्या उसकी रिपोर्ट की एक प्रति समाप्ति पर रही जायगी; और

(ग) यदि नाह (क) का उत्तर विवादित हो, तो यह काम कब प्रारम्भ किया जायेगा?

काम और तेज मंत्री (श्री के० दे० मालार्हिय) : (क) से (ग). मई १९५८ में, हिमाचल प्रदेश में जिला भव्याई के साथ कुल भारक स्थान में जोकि बरंपुर के समीप है, भारतीय भूगर्भीय सबक्षण विभाग द्वारा सोने का अनुसंधान किया गया। रिपोर्ट दीयार की जा रही है। भारतीय भूगर्भीय सर्वेक्षण विभाग की वारिक रिकार्ड्ज में समय पर अनुसंधानों का एक संक्षिप्त सारांश प्रकाशन किया जाता है। उस वारिक रिकार्ड्ज की एक प्रति हमेशा संसद के पुस्तकालय को भेजी जाती है।

हिमाचल प्रदेश प्रशासन में अनुसूचित जातियाँ

५४८. श्री पदम देव : स्था गृह-कर्त्त्व मंत्री १६ अगस्त १९५८ के भलारांकित प्रश्न संख्या १०८६ के उत्तर के सम्बन्ध में यह बताने की हुया करेंगे कि क्या कारण है कि वह कि हिमाचल प्रदेश में अनुसूचित जातियों की संख्या कुल जनसंख्या का लगभग २५ प्रतिशत है, उन्हें केवल ८-६ प्रतिशत नीकरिया दी गयी है?

गृह-कर्त्त्व मंत्रालय में राज्य नंत्री (श्री बालार्ह) : हिमाचल प्रदेश प्रशासन के अधीन नीकरियों के रिक्त स्थानों पर सीधी भर्ती के बास्ते १२% प्रतिशत स्थान पहली और दूसरी अपी के लिये तथा २२% प्रतिशत स्थान तीसरी और चौथी अपी के लिए रिकर्ड है। इन नीकरियों में अनुसूचित जातियों की अर्ती निर्धारित कोटा के अनुसार केवल इसलिये नहीं हो सकी है कि इन जातियों में पहेलिये लोगों की कमी की वजह से उचित उम्मीदवार नहीं मिलते। नीकरियों में इन जातियों की संख्या इसलिए जी कम

है कि हिमाचल प्रदेश में जातियों की अहै चूह-पूर्व रियासतों और पोलीटिकल दिपार्टमेंट के दफ्तरों में काम करने वाले कुल कर्मचारियों में अनुसूचित जाति के व्यक्ति बहुत कम संख्या में वे। अनुसूचित जाति के लोगों की उचित रियायतें वे कर सकारी नीकरियों में उनकी संख्या बढ़ाने की पूरी पूरी कोशिश भी जा रही है।

Land Revenue and Hill House Tax.

549. Shri L. Achaw Singh: Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 749 on the 13th August, 1959 and state:

(a) whether the loss of Land Revenue and Hill House Tax during the year 1958-59 in Manipur Budget is going to be made up; and

(b) whether any system of collection of taxes on the spot is to be introduced to improve the collection of taxes?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) There was no loss of Land Revenue and Hill House Tax during the year 1958-59. A portion of the dues (approximately one-ninth) fell into arrears but the amount is under realisation.

(b) Yes. A new system has been introduced whereby Zilladars of Tahsils make on-the-spot collection of Land Revenue and Lambus collect the Hill House Tax. This system has resulted in some progress in the clearance of the arrears.

Calances for Scheduled Castes in Punjab

550. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 846 on the 27th August, 1959 and state the details of the scheme submitted by the Punjab

Government for constructing colonies for the Scheduled Castes during 1959-60?

The Deputy Minister of Home Affairs (Shrimati Alva): The required information is being collected from the State Government and will be laid on the Table of the House as soon as it is received

Investigations Against Government Servants

551. Shri Ajit Singh Sarhadi: Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 121 on the 5th August, 1959 and state the number of Government servants against whom proceedings have been started in the court or departmental enquiries instituted as a result of the allegations made in public against their integrity?

The Minister of State in the Ministry of Home Affairs (Shri Datar): Necessary information is being collected and will be laid on the Table of the House in due course.

Gypsum Deposits in Kashmir

552. Shri Ajit Singh Sarhadi: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether any final decision has been arrived at about the mode of exploitation of gypsum deposits in Kashmir;

(b) whether it will fall in the public Sector or private sector; and

(c) the details of the scheme?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) No, Sir. The Indian Bureau of Mines is being entrusted with the job of detailed exploration and assessment.

(b) and (c). Do not arise

Panchayat Bye-Elections in Kerala

554. Shri Warior: Will the Minister of Home Affairs be pleased to state:

(a) how many Panchayat Bye-elections were held in Kerala during August, 1959 and October 31st, 1959; and

(b) the number of successful and unsuccessful candidates, party-wise?

The Minister of Home Affairs (Shri G. B. Pant): (a). Only 3 bye-elections were held in the Nemmara Panchayat in August 1959.

(b) In one of the bye-elections, an Independent was elected without any contest; in the other two, two candidates belonging to the Congress Party were successful. One Independent and one Communist were unsuccessful.

Naval Fleet

555. Dr. Ram Subhag Singh: Will the Minister of Defence be pleased to state:

(a) whether Government propose to disperse the ships of naval fleet to Cochin and Vishakhapatnam also; and

(b) when this dispersal will come into effect?

The Minister of Defence (Shri Krishna Menon): (a) and (b). The deployment of Naval vessels is decided by Naval Headquarters having regard to accommodation and other facilities available at each place. It may, however, be stated that vessels will be moved at different times to the places mentioned.

दिल्ली में शाम समाये तथा सर्कंस पंचायते

५५६. १ श्री नवल प्रभाकर :

श्री नवल संसद :

क्या नव-कार्य मंत्री यह बताने की हुया करेंगे कि :

(क) दिल्ली में शाम समायों और सर्कंस पंचायतों के लिये किन्तु उन्मीदवारों द्वारा नाम निर्देशित-यह दाखिल किये गये;

(क) उनमें से किसने उन्नीसवारी में चुनाव लड़ा;

(ग) किसने स्थानों से नाम-निवेशन पत्र प्राप्त नहीं हो सके; और

(ब) इन स्थानों से नाम-निवेशन पत्र क्यों नहीं दाखिल किये जा सके?

मूह-कार्य नंबर (बी गो० ब० पत्र) :
(क) से (ग). एक विवरण बमा-पटल पर रख दिया है। [देखिये परिलिख १, अनुबन्ध संख्या १०३]

(ब) कोई निश्चित कारण नहीं है।

प्राम-समा चुनाव लें

प्र० ५५७. ^{की} वी बमा बनाकर :
^{की} वी भवत वास्तव :

क्या मूह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली में बाब-समा चुनाव क्षेत्रों का परिसीमन करके समय स्थानीय जनता से परामर्श नहीं लिया जाया था; और

(ख) यदि हां, तो इसके क्या कारण हैं?

मूह-कार्य मंत्री (बी गो० ब० पत्र) :

(क) विवायों के चुनावों के लिये गो० ब० बमा द्वारा का परिसीमन (Delimitation)

चुनाव क्षेत्रों में नहीं किया गया था।

(ख) प्रश्न नहीं उठता।

Central Indian Medicinal Plant Organisation

568. Shri D. C. Sharma: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether the Central Indian Medicinal Plant Organisation has

undertaken cultivation of selected medicinal plants and herbs; and

(b) if so, the nature and details thereof?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) No, Sir.

(b) Does not arise.

Foreigners in Rourkela

559. { Shri Kodiyan:
Shri Parulekar:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) the number of foreign technical personnel engaged for Rourkela Steel Project, category-wise;

(b) how long are they going to stay here, category-wise;

(c) whether steps are being taken to fill their places by Indians when they leave; and

(d) if so, the number of Indians under training at present?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a)

(i) Foreigners employed by Hindustan Steel Ltd. 1
(Technical Adviser)

(ii) Foreigners employed by the Consultants 36

(iii) Foreigners employed by the contractors 954

(b) to (d). The Technical Adviser's existing service contract expires on the 31st March, 1960, and that of the Consultants on the 21st December, 1960. As regards the other foreign technicians, as soon as the erection work of the various units is over, they will leave India. A large number of Indians are being associated with the foreign technicians in the construction work.

Insurance for Government Goods

560. Shri Oxa: Will the Minister of Finance be pleased to state:

(a) the amount of risk of Government goods covered by Indian Insurance Companies Association Pool for the year ending 31st March, 1959;

(b) the amount covered by foreign companies; and

(c) the reasons for preferring foreign companies to national ones?

The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha): (a) to (c). The information so far as Central Government is concerned is being collected from the various Ministries/Departments and will be laid on the Table of the House when ready.

Orissa Mining Corporation

561. Shri Ajit Singh Sarhadi: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether Orissa Mining Corporation (Private) Limited has been able to secure any concession for any area for mining in 1958-59; and

(b) if so, the area and the nature of the concession?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) Yes, Sir.

(b) A statement giving the information is laid on the Table. [See Appendix I, Annexure No. 104].

Murders by Army Personnel

562. Shri N. R. Muniswamy: Will the Minister of Defence be pleased to state:

(a) the number of cases of murder during 1959 so far, in which armed forces personnel were involved; and

(b) in how many cases the armed forces personnel were acquitted?

The Minister of Defence (Shri Krishna Menon): (a) 21 (involving 23 Armed Forces personnel).

(b) 5 (involving 6 Armed Forces personnel).

Stock Exchanges

563. Shri V. P. Nayar: Will the Minister of Finance be pleased to state:

(a) the total annual turnover of business in recognised stock exchanges since their recognition so far; and

(b) the total commission estimated to have been caused each year by stocks/shares brokers?

The Minister of Finance (Shri Morarji Desai): (a) and (b). The information available regarding the total number of such securities as are delivered through the Clearing Houses is contained in the statement laid on the Table. [See Appendix I, annexure No. 105]. As details of transactions which are not recorded in the Clearing Houses are not at present collected by any agency the figures of the total annual turnover of business and the total commission earned by brokers are not available. The time and labour involved in collection of full information from all brokers of all recognised stock exchanges will not be commensurate with the results aimed at.

Durgapur Steel Plant

564. Shri Ram Krishan Gupta: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that delay in the commissioning of the first blast furnace at Durgapur has occurred;

(b) if so, how much; and

(c) its causes?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) Yes, Sir.

(b) About a month and a half.

(c) Mainly due to unprecedented rainfall in and around Durgapur in September—October, 1959.

Saugar Cantonment

565. Pandit J. P. Jyotishi: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the Cantonment area at Saugar has fairly large tracts of cultivable land; and

(b) if so, whether Government have any proposal to lease the land to the people for cultivation?

The Minister of Defence (Shri Krishna Menon): (a) Yes, Sir. A sizeable amount of land is temporarily surplus to military requirements.

(b) The question of cultivation of these lands by Military Farms|Regimental Centres|Units|Ex-Servicemen's Co-operative Societies is under consideration and only if these agencies are unable to cultivate them, can their lease to private parties be considered as the lands are only temporarily surplus to requirements.

Ordnance Parachute Factory, Kanpur

566. [✓] Shri S. M. Banerjee:
 ↘ Dr. Ram Subhag Singh:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that a Lance Naik of Ministry of Defence Security Corps was shot dead at the Ordnance Parachute Factory guardroom at Kanpur on the 24th October, 1959;

(b) whether he was shot by army sepoy;

(c) whether the sepoy escaped with ammunitions and rifles; and

(d) if so, the action taken in the matter?

The Minister of Defence (Shri Krishna Menon): (a) to (c). Yes, Sir.

(d) The case has been handed over to the civil police for investigation. A court of enquiry is also being held by the military authorities in the matter.

Fire Fighting Personnel in Defence Installations

567. Shri Ram Garib: Will the Minister of Defence be pleased to state:

(a) whether Government are aware that the uniforms for fire fighting personnel in Defence Installations have not yet been finalized;

(b) if so, what are the reasons therefor;

(c) whether it is a fact that the instructions for uniform for such staff were issued in June, 1957; and

(d) if so, what are the reasons for delay?

The Minister of Defence (Shri Krishna Menon): (a) to (d). Orders were issued in June 1957 sanctioning the scale of uniforms to be issued to civilian fire fighting personnel employed in the various Defence Installations. The Installations were also instructed to procure the items of uniforms from Ordnance Depots|Ordnance Clothing Factory and if any of these items was not available from Ordnance, to obtain it by local purchase. It is possible that in some cases delay has occurred in the issue of some items of uniforms on account of non-availability with Ordnance stores. The sanction given in 1957 was subject to review after two years. This is now taking place. Suggestions received from certain quarters for including certain further items in the scale of uniforms are also being considered.

Scholarships for Post Matric Studies in Hindi to Students of Non-Hindi Speaking States

568. Shri Sugandhi: Will the Minister of Education be pleased to state:

(a) whether it is a fact that the former Bombay Karnatak districts of Bijapur, Dharwar, Karwar and Belgaum, now merged into Mysore State, are denied the benefit of scholarships for Hindi in non-Hindi speaking States; and

(b) if so, what steps are being taken to redress this grievance of the Kannada-speaking students?

The Minister of Education (Dr. K. L. Shrimall): (a) Yes, Sir.

(b) The Scheme is under revision and the question of extending the benefit of these scholarships to all the non-Hindi speaking States, including Mysore, from 1960-61, is under consideration.

Agreement for Avoidance of Double Taxation

569. Shri Hem Barua: Will the Minister of Finance be pleased to state:

(a) what are the countries that India has approached so far with requests for avoidance of double taxation;

(b) what are the countries that have responded to our requests so far; and

(c) how far this has yielded results so far as the countries with which these agreements are negotiated are concerned?

The Minister of Finance (Shri Morarji Desai): (a) to (c). As a result of the negotiations with foreign countries in the recent years, agreements for the avoidance of double taxation have been concluded with (i) Sweden and (ii) Switzerland (Limited

to profits of enterprises operating aircrafts), and these are now in operation. With United States of America, Denmark, Norway and West Germany the negotiations have resulted in the signing of agreements at the Governmental level. Negotiations with Japan have resulted in an agreement being initialled at official level. Negotiations with France and Greece have resulted in drawing up of Aide-Memoires covering the field of agreement. These are expected to be followed up. The talks with United Kingdom have so far been inconclusive. In all these cases negotiations were started only after the countries concerned expressed a desire for agreements.

Export of Coal

570. Shri P. C. Borooh: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) the total quantity of coal exported from June to October, 1959, month-wise; and

(b) how does it compare with the exports of last year?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) and (b). The total quantity of coal exported during the period from June to October in 1958 and 1959 is given below:

	1958 (Tons)	1959 (Tons)
June	91,930	103,401
July	153,630	135,751
August	150,180	102,050
September	138,019	80,922
October	134,718	84,372 (approximate)
TOTAL	668,477	664,961

The export during 1959 is less by 161,981 tons compared to the corresponding period of 1958, mainly due to lower offtake by Pakistan.

11.51 hrs.

MOTION FOR ADJOURNMENT**INDO-PAK BORDER DEMARCACTION**

Mr. Speaker: I have received notice of an adjournment motion from Shri S. M. Banerjee. It reads thus:

"Immediate need to discuss the Indo-Pak Border demarcation and delivery of possession between India and Pakistan said to be held at 4 P.M. on 27-11-1959 which may result in handing over 5 Indian villages to Pakistan which include 370 families with a population of 2,000, mainly refugees."

May I ask from the hon. Member whether this matter has already been covered by the statement that was laid on the Table of the House on the 16th November, 1959, in which case I will say, it is an old affair. Is this or is this not covered?

Shri S. M. Banerjee (Kanpur): The names of these villages were not mentioned in that statement. That is my information; I may be wrong. But I have received a telegram which clearly says that this was not decided upon and this is being done without the information of anyone. They say, the possession will take place at 4 P.M. on the 24th instant. These villages include 370 families, which are mostly displaced persons, with a population of about 2,000 people and with property worth about Rs. 20 lakhs.

According to the telegram, the names of the villages are Dumharai, Latitila, Karkhana Patni, Barapatni and Chutapatni. I want to know whether this decision was taken and whether it was approved by either the West Bengal Assembly or the Assam Assembly or this House. I was very happy to know that we have got back Tukergram. But are we parting with these five villages? I want to know the truth in this telegram. This telegram has been sent by persons who belong to

various political parties, including an ex-Congress MLA. This telegram must be having some substance. I want to know whether we are actually giving the villages tomorrow or not and whether any approval has been sought by the West Bengal Assembly or the Assam Assembly.

The Minister of Home Affairs (Shri G. B. Pant): I do not know on what basis this adjournment motion is being made. Because a telegram has been received from someone by somebody, that is not a sufficient justification for moving an adjournment motion. A telegram may be sent by anyone in anybody's name.

So far as this particular affair is concerned, I can say that the arrangement that was made with Pakistan, which has resulted in the settlement of the disputes on the eastern border was a perfectly fair one and whatever is being done is only confined to the implementation of the terms of that agreement. Nothing beyond that is being done or is likely to be done. So, neither on the facts nor on the grounds on which this adjournment motion appears to be made, there can be least justification.

Mr. Speaker: Are these villages specifically included in that agreement?

Shri G. B. Pant: I cannot say if that is included.

Mr. Speaker: The hon. Minister-in-charge must reply. What the hon. Member says is, if any portion of our territory has to be handed over, it must be passed there in the State Assembly and here. Whether these villages form part of the agreement or not is the specific question. Persons who are interested who are residents there, who have also come for shelter there are entitled to know whether they have to be here or in Pakistan. It is not as if it is entirely in the hands of one or two. It is a serious matter. The hon. Member says an ex-MLA has written to him.

Members of all parties have written to him. It is necessary that this matter should be explained. In what other manner can it be brought before the House?

Shri G. B. Pant: Whether it can be brought before the House in that manner or not, it is for you to decide. But I can only say this that whatever steps are being taken are in pursuance of the agreement which was placed on the Table of the House on the 16th November. As to whether these particular villages form part of the area which was, under that agreement, to be transferred to Pakistan, I have not got a list before me.

Mr. Speaker: The hon. Minister will look into it and tell me tomorrow.

Shri Tyagi (Dehra Dun): I request that the adjournment motion may be admitted and the Home Minister may collect the necessary information. For our satisfaction, we want to know definitely whether these villages were really transacted in the agreement. For that purpose, it is not only the hon. Member, but the whole House is interested in knowing as to what the agreement is. If the villages are going to be transferred tomorrow, surely it is a matter for an adjournment motion for us to discuss all the facts today. I would request you to allow the motion, so that the hon. Minister may get time enough to collect the information and come to this House.

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): You will remember that on the first day of this session, I placed detailed copies of the agreement with Pakistan on these various issues, which were considered to be satisfactory at that time by all parties. Among those matters was the question of the Patharia forest and the division of the Patharia forest, Tukergram, etc. So far as I know, some preliminaries are being undertaken there. I know nothing about these

villages. The area of Patharia forest is not normally inhabited. I do not think there is any question of an adjournment motion, but I quite recognise and realise that the House is interested in these matters. We can and we shall try to get further information from the Assam Government. We could not possibly get it today. It may be by tomorrow morning, we shall try to get fuller information possibly from the Assam Government; they are concerned chiefly.

Shri S. M. Banerjee: The telegram definitely says that this possession is going to take place at 4 P.M. tomorrow. I would humbly submit to you and through you to the Prime Minister that he may kindly make a statement this evening. This is very important. Not only 370 families are involved, but there are paddy fields also. That means, they will be deprived of rice and everything. So, it is a matter which is really shocking to me. Berubari was given and nobody was consulted. After all, these villages exist in India and this House must be consulted.

Shri Vajpayee (Balrampur): This House should be given an opportunity to discuss this matter. How can the Government transfer Indian citizens to Pakistan without their consent, or against their will? There is no question of agreement on this question.

Shri Jawaharlal Nehru: I am really surprised at all manner of presumptions and assumptions. There is no point in our discussing it without knowing the facts. That is obvious. An agreement has been arrived at, which obviously must be given effect to. It has been arrived at in the normal course and it has been placed on the Table. We cannot break agreements with other countries, arrived at in consultation with the State Governments and others. As a matter of fact, so far as inhabited portions are concerned, there are hardly any in these areas. Some inhabited portions have come to us.

Shri S. M. Banerjee: I have mentioned the names.

Shri Jawaharlal Nehru: May be. We shall enquire about it. We cannot issue orders to the Assam Government, or the Government of Pakistan or other Governments, because a telegram has come. But I can enquire and place the facts before this House, as soon as I get them; may be by today or tomorrow we know that. There is no question of pushing about people from one place to another.

Shri Tyagi: The other day the Prime Minister assured this House that the area which was just transferred, or was going to be transferred, was uninhabited, and that is what he feels even today. Now, one hon. Member has received some information that there are inhabitants there and that there are some villages. Then, surely, that matter gathers importance. Therefore, if they are going to be transferred tomorrow, surely by this evening this House must know what is the actual position. The Prime Minister was previously informed that the area was not inhabited at all, and now if the villages are going to be transferred, it is better we know that before the transfer is actually effected.

Shri Jawaharlal Nehru: I cannot tell that to anybody before I know it myself. I do not understand how I can say something which I cannot find out. As soon as I find out, whether it is this evening or tomorrow morning, I shall inform the House. How can I inform the House before then?

Shri C. K. Bhattacharya (West Dinajpur): In the past also it has happened, to my knowledge, that due to inaccuracies in the map, or incorrect readings of the map, areas transferred which need not be

transferred. I submit that it should also be investigated whether the maps on which each party is working are correct maps and accurate maps and whether the maps are being interpreted correctly and accurately. That should also be investigated.

Mr. Speaker: As soon as an adjournment motion is tabled, it does not mean that I am going to allow it, or disallow it, immediately. The hon. Prime Minister laid certain documents on the Table of the House on 16th November and I only wanted information whether these villages are included in that agreement. That is all I wanted to know before I make up my mind. The hon. Prime Minister said then, and he has also said today, that large portions of forests are being transferred. Apart from the forests, there may be villages also. Persons interested have sent a telegram. I have absolutely no doubt that this telegram may be genuine; I cannot say more. Under the circumstances, I wanted to bring it up here, because it involves the transfer of territory from one State to another, and not from one district to another in the same State. I considered it desirable that this House should have an opportunity to know what exactly is being transferred. Now, in the absence of facts, there is nothing to proceed with. Therefore, instead of till this evening, we shall wait for whatever further information is available till tomorrow, as the hon. Prime Minister has said. Then we shall decide what ought to be done. Now, this will stand over till tomorrow.

Shri S. M. Banerjee: In the meantime, there should be a stay order from the Prime Minister.

Mr. Speaker: I have no right to do that. No stay order can be issued by this House.

Location of
Second Ship-
building Yard

12.15 hrs.

PAPERS LAID ON THE TABLE

AMENDMENTS TO MINING LEASES
(MODIFICATION OF TERMS) RULES

The Minister of Mines and Oil (Shri K. D. Malaviya): I beg to relay on the Table, under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957, a copy of Notification No. GSR 861 dated the 25th July, 1959 making certain further amendments to the Mining Leases (Modification of Terms) Rules, 1956. [Placed in Library. See No. LT-1519/59].

AMENDMENTS TO KERALA EDUCATION RULES

The Deputy Minister of Home Affairs (Shrimati Alva): On behalf of Shri Datar, I beg to lay on the Table, under section 37 of the Kerala Education Act, 1958, read with clause (b) of the proclamation dated the 31st July, 1959, issued by the President in relation to the State of Kerala, a copy of each of the following Notifications, published in the Kerala Gazette, making certain amendments to the Kerala Education Rules, 1959:

(i) No. Ed (Special) 50398/59/EHD dated the 28th June, 1959.

(ii) No. G.O. (Ms) 715/59/EHD dated the 8th August, 1959. [Placed in Library. See No. LT-1717/59].

ACCOUNTS OF INDIAN INSTITUTE OF TECHNOLOGY, KHARAGPUR

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): I beg to lay on the Table, under sub-section (4) of Section 23 of the Indian Institute of Technology (Kharagpur) Act, 1956, a copy of the Accounts of the Indian Institute of

Technology, Kharagpur, for the year 1957-58 along with the Audit Report thereon. [Placed in Library. See No. LT-1718/59].

STATE BANK OF INDIA (SUBSIDIARY BANKS) (COMPENSATION) RULES

The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha): I beg to lay on the Table, under sub-section (3) of section 62 of the State Bank of India (Subsidiary Banks) Act, 1939, a copy of the State Bank of India (Subsidiary Banks) (Compensation) Rules, 1959, published in Notification No. GSR 1116 dated the 10th October, 1959. [Placed in Library. See No. LT-1719/59].

AMENDMENTS TO CENTRAL EXCISE RULES

Shrimati Tarkeshwari Sinha: I beg to lay on the Table under section 38 of the Central Excises and Salt Act, 1944, a copy of Notification No. GSR 1243 dated the 14th November, 1959 making certain amendments to the Central Excise Rules, 1944. [Placed in Library. See No. LT-1720/59].

12.16 hrs.

STATEMENT RE: LOCATION OF SECOND SHIP BUILDING YARD

The Minister of Transport and Communications (Dr. P. Subbarayan): The U.K. Shipyard Mission, which visited this country in November, 1957, under the joint auspices of the Colombo Plan and the U.K. Shipbuilding Conference, to advise the Government on the site and layout of a new shipyard, submitted their report to Government in April, 1958, after inspecting nineteen sites. The Mission recommended that the Ernakulam site at Cochin offered more than any other site examined by them towards a successful development of a shipyard.

[Dr. P. Subbarayan]

After a preliminary examination of the report, the Government of India appointed an Inter-departmental Committee in June, 1958, under the Chairmanship of Shri N. R. Pillai, Secretary General, to consider and process the report of the Mission. This Committee has since submitted its report to the Government, and has come to the conclusion that the shipyard should be located at Cochin at the site recommended by the Mission.

The Government of India, after careful consideration of the report, have decided that, subject to the results of the further investigations into the soil conditions being satisfactory, the second shipyard should be located at Cochin at the site recommended by the U.K. Shipyard Mission.

12.17 hrs.

**BUSINESS ADVISORY COMMITTEE
FORTY-FIFTH REPORT**

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to move:

"That this House agrees with the Forty-fifth Report of the Business Advisory Committee presented to the House on the 25th November, 1959."

Mr. Speaker: Motion moved:

"That this House agrees with the Forty-fifth Report of the Business Advisory Committee presented to the House on the 25th November, 1959."

Shri Narayananikutty Menon (Mukundapuram): I find from the report that only two hours have been allotted for the Kerala State Legislature (Delegation of Powers) Bill. I submit that is inadequate. When the Kerala State has no legislature, this is absolutely inadequate. Out of

the two hours, 45 minutes will be taken by the hon. Minister. Then, there are so many subjects to be discussed on that. Therefore, the time should be increased.

Mr. Speaker: There the simple point is whether the power should be delegated or not.

Shri Narayananikutty Menon: A number of Bills are already pending for President's assent. Whether there is any necessity of delegating power has to be discussed.

Shri V. P. Nayar: There are many issues involved in it.

The Minister of Home Affairs (Shri G. B. Pant): This is being introduced in pursuance of the procedure prescribed in the statute or in the Constitution itself.

Mr. Speaker: We are not going into the details as to what should be delegated and what should not be delegated. The general power is delegated, and I think that this is the practice that was followed last time also. There is also a provision here in the Bill itself for the appointment of an advisory committee. This was adopted last time. We are now only following what we did last time.

Shri Narayananikutty Menon: There is one difference. Last time it came on the wake of the approval of the proclamation of the President. Now Government have announced that elections are going to take place and they have also stated that no immediate legislation is going to be enacted. There are already four Bills pending which have not been given assent by the President. Now they are seeking to amend the original resolution passed by this House. Therefore, we are giving fresh legislative power. Secondly, regarding the composition of the committee, there are certain changes. Apart from the old Act....

1957 Point of Procedure

AGRAHAYANA 6, 1881 (SAKA)

Point of Procedure 1918

Mr. Speaker: We need not go into the details.

Shri Narayananakutty Menon: Some time should be given.

Mr. Speaker: The Speaker has always got the power to extend the time by one hour. Let me watch the proceedings. I will exercise that right, if necessary.

The question is:

"That this House agrees with the Forty-fifth Report of the Business Advisory Committee presented to the House on the 25th November, 1959."

The motion was adopted.

12.30 hrs.

MOTION RE: INDIA-CHINA RELATIONS—contd.

Mr. Speaker: The House will now take up further consideration of the following motion moved by the hon. Prime Minister on the 25th November, 1959, namely,—

"That the White Paper II on India-China relations laid on the Table of the House on November 18, 1959 and subsequent correspondence between the Governments of India and China laid on the Table of the House on November 20, 1959, be taken into consideration."

along with the amendments. Two days had been allotted for this, out of which one day has been taken. Though we sat for six hours, there is only one more day available.

12.31 hrs.

POINT OF PROCEDURE

Shri Nath Pai (Rajapur): May I ask a small question regarding the announcement just now made by the hon. Minister of Transport and Communications? We are happy that a

decision has at last been taken about this. But may I point out to you one thing? On more than one occasion this House has asked, by way of questions, the Government where it was to be located. We were first informed about it by the Indian Press and this House is always the last to be taken into confidence. You, Sir, should protect and defend the privileges of the House. This morning the entire national Press has carried the decision of the Government. Always this House is informed afterwards. This is not treating the House with due dignity....(Interuption).

Shri Narayananakutty Menon (Mukandapuram): It was officially announced from Trivandrum yesterday. The news came yesterday.

Shri V. P. Nayar (Quilon): By teleprinter.

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): If it was, let us say, a leakage or something, it is a different matter. It is a bad thing. But may I tell the House that we were anxious about one matter. We could have informed the House two or three days ago. But before making an announcement, we wanted the Kerala Government to acquire the land, or freeze it rather, not to acquire it, because otherwise prices go up. This is the only reason. I believe the Kerala Government has taken some steps and therefore we have done it now. That is the main reason. Now, the moment the Kerala Government started freezing the land, naturally people thought that there was something up and they guessed. There was no intimation to the Press either from here or from anywhere else.

Shri Valpayee (Balrampur): It was officially announced by the Kerala Government yesterday.

Shri Jawaharlal Nehru: About taking the land. Naturally, you can join the two together and come to that conclusion.

Shri Narayanan Kurty Menon: We do not understand the land freezing. Under the present law of land acquisition, there is no question of freezing the land. The notification is issued first and the compensation or the price is decided later on. It is not a question of forward market trading.

Mr. Speaker: Anyhow, that was the procedure that was intended. There was no intention to ignore the House and make an announcement elsewhere. I have been noticing for a number of years that that principle has been followed ever since I made this observation when it was pointed out to me three or four years ago. Since then I have been seeing that no hon. Minister makes a statement outside when the Parliament is sitting.

Shri Jawaharlal Nehru: It has not been done previously either. I do not understand this charge.

Mr. Speaker: That is what exactly I am saying. I am saying that for the past four or five years I have been consistently seeing that when the Parliament is in session, no hon. Minister has made a statement outside before it was made in this House. Therefore it is only a question of interpretation as to how it ought to be done. If some people gather some information when a notification is issued, it is not a violation of any convention here.

12.24 hrs.

MOTION RE: INDIA-CHINA RELATIONS—contd.

Mr. Speaker: We shall now proceed with the Motion re: India-China Relations. The original motion along with the amendments is before the House.

Shri Nath Pai (Rajapur): May we know as to when the hon. Prime Minister is going to reply to the debate?

Shri Vajpayee (Balrampur): Today or tomorrow?

Mr. Speaker: I see a number of hon. Members wishing to take part in the debate. The hon. Prime Minister is pleased to say that he will reply only tomorrow. The whole of this day will be available for hon. Members. But I would request hon. Members not to force me to ring the bell too often. More than 15 minutes will not be allowed to any hon. Member today. Leaders of Parties have spoken.

Some Hon. Members: No, Sir.

Mr. Speaker: These are leaders of small parties who will restrict their speeches to 15 minutes.

सेठ गोविंद शास (जयलपुर): अध्यक्ष जी, हमारी स्वार्थान्वयनादार वाद शायद यह पहला स्वनार है जब हमारी स्वतंत्रता के ऊपर एह आवाज हुया है और हम जिस प्रकार नेतृत्व स्वतंत्रता की प्रति के समर्थनपत्र निर्वाचित करने के लिए तैयार थे उसी प्रकार इस समय भी हमें तैयार होना होगा।

भानुरीय प्रवान्मंत्री जी के: इस भत्ते में संवेदी सहमत है कि यह एक ऐसा अवसर है जिस अवसर पर कि इग देश की संवेदन-प्रधान प्रतिनिधि संस्था जो यह लोक सभा है, उसे इस सम्बन्ध में अपनी स्थाप्त राय देनी है और उस राय को देने के बाद हमें उस राय के अनुसार सरकार जो भी कार्रवाई करे, उसमें सरकार को पूरा पूरा सहयोग भी देना है। प्रजातंत्र में प्रजा के पूर्ण सहयोग के बिना काम नहीं चल सकता जाहे वह कोई भी काम हो, बड़ा काम हो, छोटा काम हो। किर यह तो हमारी स्वतंत्रता की रक्षा का प्रश्न है और ऐसे अवसर पर प्रजातंत्रवादी राष्ट्र को, उसकी समूची प्रजा को, सरकार के साथ सहयोग करने के लिए तैयार रहना चाहिए।

मैंने यह बात कई बार कही है और किर उसे मैं दोहराना चाहता हूँ कि अनेक बातें देसी हैं कि बिन में विजय भिज राजनीतिक वर्गों के रहने हुए भी सब राजनीतिक वर्ग

इकट्ठा हो कर काम कर सकते हैं। यह एक ठीक ही प्रकार का प्रवासर है। मैं अपने प्रवान मंत्री जी की वैदेशिक नीति का बड़ा भारी समर्थक रहा हूँ और कल इस सदन में इस सम्बन्ध में जो बहस हुई उससे भी यह पूर्ण निष्कर्ष निकाला जा सकता है कि जहाँ तक हमारी वैदेशिक नीति के सिद्धान्तों का मम्बन्ध है वहा तक इस सदन का कोई दल, इस सदन का कोई भी मदस्य, उन सिद्धान्तों के विरुद्ध नहीं है।

कल मैंने बड़े ध्यान से हमारे साम्यवादी दल के नेता श्रांति जी का भाषण सुना। उन्होंने यह बात सही कही कि मूल प्रवन हमारी मूल नीति के समर्थन का है। यह ठीक है। किन्तु यह समर्थन जो मूल नीति का है उनमें ही इनी समर्थन के भाय उन्होंने ही भव्यत्युपर्ण दिव्य है, भावनाओं का। हम अपनी वैदेशिक नीति वा पूर्ण समर्थन और इस समय हमारी सरकार जो कर रही है, उसका समर्थन किंवा भवनाओं से करते हैं, वह सबने आरी बात है। कांग्रेसदल का, या साम्यवादी दल का और साम्यवादी दल का किंवा भवनाओं दलों का जहाँ तक सम्बन्ध है, उन इन भी पर नरकार का समर्थन करते हैं या भाँति की भावनाओं से और साम्यवादी दल और श्री डांगे साहब इस नीति का समर्थन कर रहे हैं, चीन की भक्ति की भावनाओं से। अन्तर यह है कि हमारा समर्थन है इस देश की भक्ति की भावनाओं से और उनका समर्थन है चीन की भक्ति की भावनाओं से। यहाँ सब से बड़ा अन्तर पड़ जाता है।

फिर जहाँ तक नान-एलाइनमेंट की जीति का सम्बन्ध है, डांगे साहब और उनके दस बाने डरा अरने मन की सूझम भावनाओं का अध्ययन करे और डरा देखे कि वे इस नान-एलाइनमेंट की नीति का समर्थन सच्चे तौर से कर रहे हैं या नहीं।

प्राज एक साम्यवादी देश में प्रोर हम में अगड़ा है इस लिये वे नान-एलाइनमेंट की बात करते हैं। यदि प्राज यह अगड़ा अमरीका और हमारे बीच में होता, अगर प्राज यह अगड़ा इंग्नेंड और हमारे बीच होता तो वे नान-एलाइनमेंट की बात और हमारी मूल नीति के समर्थन की बात इस प्रकार से न करते रिये प्रकार वे कर रहे हैं। हमें इस बात वा पूर्ण विद्याम है कि जहाँ तक कांग्रेस दल और दूसरे दलों का सम्बन्ध है, हम चीन को अपने देश पर आक्रमणकारी मानते हैं। मैं डांगे माहब यहाँ नहीं हूँ उन के दल के जो भी प्रतिनिधि हैं उन से, एक ही प्रश्न करना चाहता हूँ कि वे चीन को आक्रमण करने वाले हैं या नहीं। मारा प्रवन मैं समझता हूँ कि इस बात पर अदलनमित्र है कि यदि तक उन के दल ने, उन के किंवा सदस्य ने, सदन के बाहर या सदन के भी दो चीन को आक्रमणकारी नहीं माना है। जहाँ तक इस देश की प्रजा का सम्बन्ध है, मेंगा, एक छोटे से इंहास के विद्युतों वा नारे, यह मत रहा है कि इस देश की प्रजा वडी देशनान्त प्रजा नहीं है। लेकिन हमारा इंडियास एक बात को प्रीर बताता है यदि यह कि इस देश की प्रजा के देशभक्त रहने पर भी हम ने इस देश में कुछ देशदोषियों को भी जन्म दिया है। सिकन्दर के आक्रमण को आप देखिये। सिकन्दर के आक्रमण के समय इसी देश के पश्चिमोत्तर में एक आम्नि नाम का राजा था जिस ने सिकन्दर को अवतार मान कर उस का इस देश में स्वागत किया था। जब मुसलमानों को यहाँ पर आक्रमण हुआ उस समय यहाँ पर जयचन्द मदृस व्यक्ति निकला जिस ने मुसलमानों को यहाँ पर स्वागत किया। जब अंग्रेजों का आक्रमण हुआ तब उस समय भी मीर जाफर के सदृश व्यक्ति निकला जिस ने यहाँ पर अंग्रेजों का स्वागत किया। मुझे इस बात का भय है कि प्राज जो कुछ साम्यवादी और उन के नेता कर रहे हैं वह सब की सब कारंवाई उसी नीति से हो रही है, जस नीति से आम्नि ने यहाँ पर सिकन्दर का स्वागत किया था और जयचन्द

[सेत गोविन्द दास]

ने यहां मुसलमानों का स्वागत किया था तथा भीर जाफर ने यहां पर अपेक्षों का स्वागत किया था । मैं प्रधान मंत्री जी की इस बोधना से बहुत प्रसन्न हुआ जो उन्होंने यहां की कि यदि इस देश में कोई व्यक्ति कोई अराष्ट्रीय कार्य करता है या कोई दल करता है तो उस पर पूरा व्यान रखना जायेगा । मैं उन से यह निवेदन करना चाहता हूं कि व्यान रखते रखते ही कहीं बहुत देर न ही जाय । यदि इस सम्बन्ध में बहुत विलम्ब हुआ तो फिर व्यान रखने से कोई लाभ हीने बाला नहीं है । इस लिये जो बत का व्यान है वह ती बिलकुल ठीक है, लेकिन उस व्यान के अनुसार कुछ न कुछ कारंटाई शीघ्र होना चाहिये ।

जहां तक कृपालानों जी के भावण का सम्बन्ध है, वह ५० मिनट तक चला । मैं उन्हें अपने बड़े में बड़े नेताओं में से एक मानता हूं । उस भावण के अधिकांश अंश का मैं समर्थन करता हूं । एक बात जो उन्होंने कही वह जहर विचार की बात है । उन्होंने कहा कि हमारी नानमलाइनमेंट की नीति रहते हुए भी हमें इस बात पर विचार करने की आवश्यकता है कि हम अपनी सुरक्षा के लिये नानमलाइनमेंट की नीति को रखते हुए भी बाहर से सहायता लें या न लें । जिस प्रकार आर्थिक भीर दूसरी सहायतायें बाहर से लेते हैं उसी प्रकार इस समय हमें इस प्रकार की सहायता लेनी चाहिये या नहीं लेनी चाहिये, इस पर प्रधान मंत्री जी भीर सरकार की व्यानपूर्वक विचार करने की आवश्यकता है । इस में हमारे आत्मसम्मान का भी प्रश्न है । ऐसा कि प्रधान मंत्री जी ने कहा, मैं उन से सहमत हूं । लेकिन इसी के साथ साथ हमें इस पर विचार करने की आवश्यकता है ।

जहां तक यू० एन० ओ० का सम्बन्ध है, हम यू० एन० ओ० के सदस्य हैं, जीन यू० एन० ओ० का सदस्य नहीं है । जीन ने हम पर आक्रमण किया है । जो देश यू० एन० ओ० का सदस्य नहीं है वह हम पर आक्रमण

करता है, हम जो यू० एन० ओ० के एक सदस्य हैं । कोरिया में यू० एन० ओ० को सेनायें गई थीं, कोरिया की रक्षा करने के लिये । हमारे साथ ही साथ राष्ट्र संघ को, यू० एन० ओ० को जो इस बात पर विचार करने की आवश्यकता है कि इस समय यू० एन० ओ० का क्या कर्तव्य है, राष्ट्र संघ का क्या कर्तव्य है । जब यू० एन० ओ० के एक सदस्य राष्ट्र पर एक ऐसे राष्ट्र ने आक्रमण किया है जो कि यू० एन० ओ० का सदस्य नहीं है उस समय मेरा यह मत है कि यू० एन० ओ० विना हमारे बुलाये हुए ही हम को सहायता करने के लिये तैयार होना चाहिये ।

कल हमारे प्रधान मंत्री जी ने एक भीर बात कही कि दो गलत बातें मिल कर एक सही बात नहीं ही सकती । मैं इस बात को मानता हूं कि दो गलत बातें मिल कर एक सही बात नहीं ही सकती । लेकिन कभी कभी ऐसा होता है कि सही बात करते करते एक स्वान पर वही सही बात एक गलत बात हो जाती है । इतिहास इस का प्रमाण है । मैं ने आप से निवेदन किया कि इतिहास का मैं एक छोटा सा विद्यार्थी रहा हूं हम ने देखा है कि हम ने बड़े बड़े काम किये, ऐतिहासिक काम किये । मुहम्मद गंगो की अनेक बार यहां से हार कर जाना पड़ा भीर हम ने उसे छोड़ दिया । छोड़ देना चाहिये, सही बात थी । एक नीतिक दिप्ति से, एक उच्च आवानात्मक दिप्ति से सही बात थी, लेकिन सही बात होते हुए भी एक ऐसी स्थिति आई जिस स्थिति में वह सही बात गलत हो गई । हम को यह सोचना है कि जीन बाले गलत काम कर रहे हैं इस लिये हम कोई गलत काम न करें, लेकिन हमें इस बात पर भी व्यान रखना आवश्यक है कि हमारा सही काम या सही बात किसी एक स्थिति पर जा कर गलत तिहार हो जाय । ऐसे नाशक अवसरों पर हमें इस बात का व्यान साथ रखना पड़ता है ।

अब मैं कुछ बातें सरकार के सामने लेना चाहता हूँ। मैंने तुम में इस बात को कहा था कि, यह सदन इस बात को जानता है कि मैं ३६ वर्षों से इस सदन में रहा हूँ, इन्होंना चुनावों तो शायद कोई भी सदस्य यहां नहीं आया, लेकिन स्वतंत्रता के पहले भी कांग्रेस में हम जिस प्रकार की विदेश नीति का अवलम्बन करते थे और स्वतंत्रता के बाद भी उस नीति का मैं बड़ा भारी समर्थक रहा हूँ। वह नीति हमारी जो संस्कृति है उस की चरम्परा के अनुसार है। वह नीति, महात्मा गांधी ने हमारे सामने जिन सिद्धान्तों को रखा, जन सिद्धान्तों के अनुसार है। मैं उस का समर्थक हूँ। लेकिन समर्थन करते हुए भी सरकार कोकल कृपालानी जी ने जो एक बात कही थाह सहायता की उस पर अधिक से अधिक विचार करने की आवश्यकता है, विशेषकर जहां तक यू० एन० ओ० या राष्ट्र संघ का सम्बन्ध है।

मुझे, प्रधान मंत्री जी ने जो यह कहा कि हम सब तरह से तैयार हैं, उसे सुन कर बड़ा हृष्ट हुमा। लेकिन कभी कभी इन्होंना अधिक आत्म विश्वास भी होने किसी गड्ढे में ढाल सकता है। ऐसे अवनम्नों पर आत्म विश्वास रखना चाहिये, लेकिन उस आत्म विश्वास के कारण हम कोई गलत उखर्नी न करें, इस का भी हमें ध्यान रखना चाहिये। साथ ही साथ अपने आत्म सम्मान की रक्षा करते हुए कृपालानी जी ने जो सुझाव दिया उस पर हमें सोचने और विचारने की आवश्यकता है। लेकिन इस मामले में मैं सारा विषय प्रधान मंत्री जी के हाथों में सौन्दर्य चाहता हूँ। यह ऐसे मामले हैं, ऐसे नाजुक मामले हैं, कि जिन पर बहुत बहस अच्छी तीज नहीं होती। हमारा नेतृत्व, हमारे देश के भीतर का और हमारे देश के बाहर का, पंडित जवाहरलाल जी के हाथों में सुरक्षित है इनका मुझे विश्वास है। मैं जैसे कुछ कह रहा हूँ वह केवल उनके विचार की दृष्टि से कह रहा हूँ।

प्रस्तुती बात जो मुझे कहनी है वह हमारे साम्यवादियों के प्रति क्या कार्रवाई होनी चाहिए इस पर कहने की है। मैंने भ्रमी कहा भी था कि हमारे प्रधानमंत्री जी ने यह बात तो सही कही कि इस प्रकार के भ्रातृष्टीय विचार रखने वाले व्यक्तियों और दलों के प्रति उनका ध्यान है, लेकिन जो कार्रवाई वे करना चाहते हैं उसमें कहीं बहुत देर न हो जाए इस पर ध्यान रखने की आवश्यकता है।

अन्त में मैं यह कहूँगा—प्रधानमंत्री जी भी इस बात को कह चुके हैं—कि हिमालय हमारा सिरताज है। हमारे देश की जो संस्कृति है, उसका हिमालय ही स्थान है। हमारी आर्थिक उन्नति का हिमालय ही साथम है जहां से गंगा और यूनन निकलती हैं। मुझे हिमालय में धूमने का बहुत अवसर मिला है। इस बार और प्रथिक अवसर मिला है। इस बार मैं यमनोत्री भी गया, गंगोत्री भी गया, केशरनाथ और बद्रीनाथ भी गया। हिमालय के प्रति, ऐसा कोई भारतीय नहीं है, जिसका सिर शंख से और भक्ति से न छुकता हो। आज प्रश्न उस हिमालय की रक्षा का है। हिमालय, प्रधानमंत्री जी के शब्दों में, हमारा ताज है, हमारा मुकुट है और अगर हम उसकी रक्षा न कर सके, हमारा सिर ताज और मुकुट के विरहीन हो गया तो इसमें अधिक खेद की हमारे लिए दूसरी बात नहीं होगी। भ्रमी सरकार की वैदेशिक नीति का पूर्ण समर्थन करते हुए भी मैं आशा करता हूँ कि सरकार इन बातों पर विचार करेगी और हमारे प्रधान मंत्री करेंगे, जिनके हाथों में, जैसा कि मैंने भ्रमी आपसे कहा, हमारा नेतृत्व सुरक्षित है।

Shri Asoka Mehta (Muzaffarpur): Mr. Speaker, Sir, I was disappointed with the speech that the Prime Minister made yesterday. I was disappointed because I expected from him a different lead and I expected him to show confidence at this juncture. I hoped that he would be addressing himself to those millions and millions

[Shri Asoka Mehta]

of his countrymen who are wholly with him as far as foreign policy is concerned and not bother himself about a few, very few, if there be any, in the country who have at any time opposed or challenged in any decisive manner the basic formulations of the foreign policy. Instead, he thought that he should spend his time in trying to make the core of his speech the question of non-alignment.

As my leader Acharya Kripalani pointed out yesterday, it is the natural policy of India. The Prime Minister himself has told us that before very often. It is the natural and inescapable policy of India. It is widely accepted in the country. Today, the super-powers would be embarrassed if we tried to change the policy. What is most important is, when we are ourselves the victim of aggression, would anybody be foolish enough to throw away the possible support of some countries by saying that we join one bloc. When we are getting support today from countries belonging to both the blocs, when today, both these blocs are in the process of slow disintegration, would any one be foolish enough to come forward and suggest that we should, at such a moment of history, at such a moment of crisis, deliberately align ourselves with a particular bloc? I think it is wrong on the part of the Prime Minister to make in this debate this particular thing the main issue. Because, this is not in doubt. This is not in dispute. Only foolish people, I would agree with him, would be interested in saying that we line up with one bloc or the other.

But, the question is, are we going to allow ourselves to get isolated, or are we going to isolate China. We have noticed that leaders in Indonesia, Nepal, Burma are coming forward saying—they have got the courage to say these things today—that the Chinese authorities are behaving in an arrogant manner and that the Government of China is throwing its weight about. Is this not time that

we try to rally these countries together? Is this not the time when we say to the countries in South East Asia that they have nothing to worry about and we are there to see that the legitimate rights and interests of the legitimate rights of the people or the Asian nations, whether they be large or small, are going to be protected and looked after?

It is not a question and nobody is here suggesting that we become satellite of a super-power. I hope, in India, no one at least on this side of the House, barring a small fringe, no one would ever think of making this country a satellite of any power, however great it might be. But, the point is this. We would like China to be isolated because China is indulging in arrogance, in aggressive tactics against all the Asian countries. China cannot behave as a bull in Asia today.

Secondly, we do not understand, but we would like to know whether the Prime Minister recognises that in one particular direction, his policy needs to be revised. He is a student of history. He knows that by nature China is expansionist. He knows it better than anybody else. But, he deliberately thought that by befriending China, by making overtures of friendliness, perhaps, China could be prevented, could be helped to overcome its instinctive expansionism. The Prime Minister, I hope, realises that the instinctive expansionism of China has been further aggravated by the fact that China is today ruled by the Communists, because, it is the communist power in that country that has made it possible for them to achieve total mobilisation of the energies of the people in a desirable or undesirable manner and built up industrial and military power, which under other circumstances would not have been possible. It is this combination of certain characteristics of China which are ruthlessly and cynically exploited by the communist rulers there. That situation has to be met.

The Prime Minister tried to meet it in a particular way in the last ten years. It may have helped us in the last ten years, I do not know. I have no desire to go into the past. In the coming years, can we meet it in the same manner or have we to realise that that old policy towards China cannot continue? It has to be a realistic policy. Perhaps, that too was a realistic policy. Perhaps, the Prime Minister wanted us to concentrate on the smiling portrait of Dorian Gray and ignore and forget the other portrait that was in the closet. Now that the other portrait that was in the closet has come out, now that it is there in our frontier, menacing and threatening us, we would like to know whether even now, the Prime Minister would like the people of India to be guided by, and our understanding of the whole situation should be guided by that smiling portrait that China would like to create for itself.

I do not know if the Defence Minister has been properly reported. If he has been properly reported, in a speech that he made in his constituency the other day, he said,—this is what the newspaper says—

"He said that he had taken up many unpopular causes before. He would say that what had happened on the northern frontier was not a mighty invasion of our land frontier. Is there any country in the world whose frontiers had not been violated?"

I would like to know, is this an occasion when the Prime Minister or the Defence Minister should take an unpopular cause. Should we not be with the people to build up their morale and tell them that this country is strong enough?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): I am sorry to intervene, could he not read all that the Defence Minister has said?

Shri Asoka Mehta: I am coming to that if the Prime Minister will have a little patience with me.

I hope that we are not going to take up an unpopular position on this occasion and that we are going to take up a popular position, because we have to build the morale of our people and carry our people with us. We cannot afford to be unpopular on this occasion. That may be or may not be; he may not have said that word; I do not know. He says there that this is not a great invasion of our frontier. Maybe it is not a great invasion of our frontier. The fact remains that it is an invasion. What is more important is when he says, "is there any country in the world whose frontiers had not been violated." Is this a routine matter—in a routine way every nation has its frontiers and in a routine way the frontiers get violated from time to time? Are we approaching this whole development in a routine way? We think that this is a crisis which we have to face and for the next 10 years, we shall be confronted with this menace which is going to be increasingly more and more difficult and deliberate. That is where we want the Prime Minister to give us an answer; it is this attitude of couicism at its best, a cavalier attitude at its worst, of saying, let us be nice, let us not call a spade a spade. That was believed and probably that was considered in the past to be the best way of solving the situation. It may be that it is now believed that this is a trivial, petty matter. Is this a petty matter, or behind it forces are mounting up which want to challenge and menace the independence, the territorial integrity and the chosen way of life of our people? If this is so,—that is what we feel on this side of this House,—we would appeal to the Prime Minister to rally the entire national opinion behind him. We know he can rally it provided he steps forward to create that national consciousness and solidarity in the country to meet the crisis. That can be created only by accepting the fact that the situation has radically changed.

What happens when a country is menaced and threatened? Not only is there an effort at closing the ranks.

[**Shri Asoka Mehta**]

There is in the administration a new urgency in the whole effort, in the whole approach. Every one would be ashamed of doing anything which is not proper. To be corrupt, to be inefficient, to be indifferent, all these would become unpatriotic, would become anti-national. We would expect the Prime Minister today to give that kind of ringing, challenging leadership to the country where any weakness in our country, any hesitation in our country appears to each one of us as something that is unpatriotic, anti-national, detrimental to the interests and independence of our country.

Instead of that, the Prime Minister and some of his colleagues want to feel as if we are jingoistic. We are not jingoistic, but we believe that this nation is faced today with a terrible menace, and this menace can be met only by rousing the nation. The Defence Minister seems to think that nationalism is an obsolete emotion. Maybe. He is a modernist, he is a man of outstanding intelligence and ability, and he probably considers that—at least that is the impression I have got—national feelings are something which should be kept in check. But India is never like that, that is my impression. Maybe my impression is wrong, but I would be wrong if at this time I do not point out that certain emotions are created.

Shri Feroze Gandhi (Rai Bareli): Come to positive suggestions, what to do.

Shri Asoka Mehta: I am asked whether I have a positive suggestion. The first thing we would like to know positively is this. The Defence Minister said in a speech . . .

Shri Feroze Gandhi: What is your suggestion?

Shri Asoka Mehta: Will you please listen to what I have to say?

The Defence Minister said that India had made necessary adjustments to ensure that further penetration was adequately checked. We are very happy about it. We hope that any further penetration will be decisively

checked. But I would like to know if arrangements have been made to check further penetration. Why are we not prepared to check the penetration that has already taken place? If it is purely for the purposes of diplomatic discussion just now, we can understand, but I hope that you will be ready for it if necessary. In case China does not accept the traditional frontiers of India and in case the discussions are not confined to matters of minor rectifications only, there can be no alternative except to make every effort to see that the area that is occupied by the Chinese forces is vacated. On that we would like to have a clear and unequivocal expression from the Prime Minister.

We do not want to enter their territory. We do not want to counter aggression by aggression. We do not want to build up any kind of jingoism in this country. We do not want to say any harsh things about the Chinese, but in India the necessary strength has to be built up. The Prime Minister has been talking about heavy industries. Yes, we know in China heavy industries have been developing at the rate of over 20 per cent per year. The rate of growth of heavy industry has been very high. Chinese industrial potential has been increasing at the rate of 100 per cent every five years. If this growing potential is to be met, with what kind of approach, with what kind of consolidation of forces, will we be able to meet this challenge? There, we feel that an appeal is necessary to Indian nationalism, an appeal to the urge in the Indian people today to get united, an appeal that Acharya Kripalani tried to make, to make this a challenge that has to be accepted because our very manhood is being challenged. Are the Indian people so stirred today that they get mobilised to meet this challenge not only today but for the coming five or ten years, is the question?

Our positive suggestion, therefore, is this. This is not the time when the Prime Minister should try to batte

us all the time. The Prime Minister should come forward as the leader of the Indian people, and warn the Chinese in clear and unequivocal terms,—not by withdrawing our forces. The Defence Minister himself said that we cannot create a corridor, but a corridor of 11,000 sq. miles is being created. In his speech he said that the withdrawal of Indian forces would create a corridor. If a corridor cannot be created in the Macmahon line, I cannot understand why a corridor of 11,000 miles should be created in Ladakh. Our amendment only says that we are not going to withdraw in our own territory. Why should we withdraw? That was what the Defence Minister also said. Why should we be asked to withdraw in our own territory? We agree with him. It is not that we disagree with him always. Very often we agree with him also. We agree with him and ask: why is it we are asked to withdraw, why is it being suggested?

What will happen in the corridor which is being created, in that vacuum which is being deliberately created? Will the Chinese move in or not? What is the guarantee that they will not. If they move in, what will we do? The interim proposals are there, but if China accepts them, we must be sure—I am not saying that not an inch will be given up—that the traditional frontiers of India will be maintained under all circumstances, and any rectification by discussions or negotiations will be only of a minor character. That must be made clear.

To recognise the danger of China today is not to create any kind of a ghost of cold war, it is not an invitation to join up with this bloc or that bloc, but to face the realities, to remove the frustration that has settled down on our people today, to revive the flame of confidence of national hope and national endeavour that burnt so bright from 1920 to 1947. It is to rekindle that flame of national hope and national endeavour that we would like our Prime Minister to step forward, not to denounce us by calling us a motley crowd here.

Yes, we are a motley crowd. We are a motley crowd because this country is made up like that; as the Prime Minister has said very often, it is a motley country. We have all to be together. We have to be together on this occasion, and the only group about which we have to be careful are our Communist friends.

I say so because see what has happened in Indonesia. In Indonesia the Communists have come out and said that the Government of China has the right to protect the Chinese citizens. They have come forward and issued a statement which has been released from Peking first, in favour of the Chinese Government. Maybe there are many good Communists who will probably break with the Communist Party. We must create a crisis of conscience for the Communist. I am not attacking any single Communist colleague of mine. I know many of them ultimately will be on the side of the patriotic forces. But as far as the Communist Party is concerned, as the leopard cannot change its spots, and as the Chinese, in spite of their sweet words, have remained expansionist, we must realise that the characteristics of the Communist Party will remain that they are. It is no use feeling that our progressivism gets tarnished, that we are compromising in any way with our progressive approach and attitude if we are going to be critical of the character of the Communist movement, that only by remaining silent on the integral liberations of the Communists that we can see ourselves to be progressive. That is not our view. We may be old-fashioned. We believe in being frank on this matter.

The Prime Minister is worried about my hon. friend Shri Masani. He knows very well that I believe Shri Masani's economic policies are wholly wrong, and I believe if the Prime Minister steps forward and moves forward, Shri Masani and men like him will either be dragged together or will be consigned to the dust bin of history. Shri Masani is not going to be the menace of tomorrow if resurgent nationalism is going to move for-

[Shri Asoka Menta]

ward in the direction of economic channels and social change. It is these friends here who are likely to be the real danger. The danger from Shri Masani's side will come if you the Prime Minister of India remain at the helm of forces of stagnation rather than forces that are moving forward. This is the historic opportunity that has been given to us, an opportunity when the Prime Minister of India can rise to the occasion, which we expect him to do, an opportunity where every part, every section of this country and every group in this Parliament and outside can offer its allegiance to him in the common task of national defence, national reconstruction and national renaissance.

13 hrs.

Shri Frank Anthony (Nominated—Anglo-Indians): Yesterday, the Prime Minister rightly observed that the issue that we are discussing is of the gravest magnitude. He said that it affects not only the security of India, but it is a question which transcends the security of India, because it has in it the potentiality of a world conflagration. The Prime Minister also made an observation, which I heartily endorse, and that is that it will be extremely reprehensible in a time of crisis like this for any party to attempt to secure some kind of political advantage. But, I believe, with the Prime Minister, that on this question, there is a certain essential basic unity in the country, that instinctively, every Indian feels basically the same; I am advisedly excluding known and obvious fifth columnists.

Because of this supreme need for unity at this time of crisis, I do not propose to emulate some of my friends who have criticised the Prime Minister for acts of omission or commission in the past. It is axiomatic that one can be wise after the event, and this maxim applies equally to international affairs, as it does to other fields of human activity.

I was prepared to accept the explanation of the Prime Minister. What did he say? He said this that this issue in respect of the question of India's frontier only emerged or only took definite shape as recently as September, 1959, because it was only in September, 1959, that for the first time, Prime Minister Chou En-lai—that was what I heard the Prime Minister to say—made claims on Indian territory as against the so-called Chinese maps. And the Prime Minister proposes the thesis, and I think he was right in proposing it, that at that time we had to look at India's reactions in the light of India's basic policy. No one has questioned and no one today purports to question that policy, that it is a policy which involves a peaceful approach; it is a policy which seeks to resolve international disputes, and international questions by the approach of peace. At that stage, I do not think anyone would blame the Prime Minister for having given every conceivable hostage to the *bona fides* of the Chinese. I think the Prime Minister said in effect, 'There may be a border incident, but do we interpret every border incident as a potential *casus belli*? Do we, because of some border incident, immediately inflame our people and generate some kind of war psychosis?'. I feel that that explanation of the Prime Minister is one which we should all accept.

But, may I say this? I do not know whether my reading of the Prime Minister's speech is the correct one, but I have read very carefully the various letters which have been written by the Prime Minister, and I see in these letters a basic reappraisal of the mind and the attitude of Government, a basic reappraisal of the mind and the attitude of Shri Jawaharlal Nehru. I do not say that there has been a change in the basic policy, but I see in these letters definitely a basic reappraisal of the attitude and the mind of the Government of India as interpreted by the Prime Minister.

If you read those letters, you will see that in the first series of letters, the language is amiable; every conceivable concession is being made to China's good faith, and to professions of Chinese friendship. And, when I read the last letter, I was happy about it. The Prime Minister has said, and I think he was very right in saying that the last letter which he has written offers an honourable course not only for India, but an honourable course to China. But what I was particularly impressed with in this letter representing a change in the basic appraisal of the situation was the expression in that letter that no amount of expressions of friendship on the part of China can heal the breach that has now been created. And I was even more pleased when I read in so many words, the notice to China that India cannot, even as an interim measure, accept an arrangement which will confirm the Chinese in their present aggression. And I feel that that basic policy is there. As my hon. friend Acharya Kripalani has pointed out, and as my hon. friend who has just spoken before me, Shri Asoka Mehta, has pointed out, no responsible person has suggested remotely that there should be a change in India's basic policy, the policy of peace and policy of non-alignment.

I am quite prepared to confirm what the Prime Minister has claimed, if it means anything, that India's basic policy has contributed in not a little measure to the easing of world tension, because India has adhered to it—it has not been an easy matter—India has been the subject of suspicion, even of hostility, because of this basic policy. But because of these basic policies, India has provided, in times of crisis, a bridge between two hostile and often near-warring blocs.

I feel that the Prime Minister spoke in a manner which suggested that he was hurt and resentful. He seemed to suggest—and perhaps, he was not fair, I think: he spoke, as I said, under a sense of resentment—that there are certain sections which are seeking to

take advantage of the present situation in order to upset India's basic policy. I do not think that that is the position. As Shri Asoka Mehta has pointed out, the people of India will not accept a reversal of India's basic policy. Conditioned and nurtured essentially in Gandhian concepts, we would not allow, if any Government even wanted it, a reversal of these basic policies.

What I am seeking to underline is this that in the speech of the Prime Minister and in the speech of Acharya Kripalani, I saw a basic and essential unity of approach, and that, I think, is very important for us in this time of crisis.

What did the Prime Minister in effect say? He has said this, that we shall not tolerate, we shall not accept, any violation of Indian territory; he said so in so many words. That is precisely what Acharya Kripalani has also said; that is precisely what every democratic party in this country also says, that under no circumstances, shall we accept or tolerate violation of Indian territory. I am trying to underline the unity of attitude that we have arrived at, and I believe that the Prime Minister has arrived at an attitude at which we have all arrived.

The Prime Minister has enumerated a series of breaches of faith on the part of the Chinese—the overrunning of Tibet in spite of the assurance of Prime Minister Chou En-lai, that Tibet's autonomy would be respected, the tearing to pieces of the 1954 agreement with India, the rubbing of salt into the wounds which the Chinese have deliberately inflicted on Indian feeling by murdering Indian policemen, by treating harshly our Indian nationals of Ladakhi origin, and last but not least, what I would describe as adding cynical insult to calculated injury by delivering probably the decomposed bodies of murdered Indian policemen to the Indian party on the Prime Minister's birthday. I could read into the Prime Minister's speech a sense not only of deep but of bitter disillusionment, and I think that is the attitude which every decent person in

[Shri Frank Anthony]

India has arrived at. Today there is this sense of bitter disillusionment that in spite of all the gestures that India has gone out of her way to make to China, the only answers to these gestures have been breaches of faith, duplicity and calculated aggression.

Acharya Kripalani said that he did not, for one moment, suggest that we should abandon our basic policy of peace, seeking to solve international problems by peaceful methods. But he went on to add that we should make it clear that in a time of emergency we would be prepared to accept aid from outside. Now, I listened to the Prime Minister carefully. I do not believe that the Prime Minister in his speech has ever excluded that contingency—that we will accept aid in a time of crisis. The Prime Minister said this, that he believed that we have friends among large nations, friends among small nations, but he also believed that friendship is not symbolised by the iron chains of military alliances. And I agree with him there. I agree with him in this final analysis that in this context of international living today, if China is ever mad enough—I do not think China would be—if China is ever mad enough to mount a frontal military assault on this country, then India would get all the military aid that she may need.

But I do feel that Acharya Kripalani expressed one doubt. His doubt may be summed up in this way, that in the future we may continue to give dangerous hostages to professions of Chinese good faith. That is the doubt which I think he expressed. My hon. friend, Shri Asoka Mehta, says that the Prime Minister knows history. He perhaps knows it better than most of us in this House. And anyone who knows history knows that consistently throughout history, appeasement has never been the answer to an aggressor or an expansionist. Appeasement has inevitably whetted the appetite of the expansionist and the imperialist. I think every one in this House, except a very small fringe, as Shri Asoka

Mehta said, is convinced that China today is expansionist, China today is imperialist.

I believe that the Indian people themselves would not tolerate any policy of appeasement of China today. I believe this, that one more calculated act of aggression on the part of the Chinese will inflame the whole Indian people to resist Chinese aggression. I also feel that the Chinese would be committing a fatal blunder if they do not understand this mood in India today.

The Prime Minister has said, quite rightly, that in the final analysis the defensive strength of a country depends upon its industrial development. But I say—and I believe the Prime Minister will agree with me—that nobody, no country with any self-respect will wait for its industrial development in order to resist aggression. I say this—and I think I speak for every Indian—that however ghastly the consequences may be—and we know that the consequences of a war between us and China would be ghastly not only for us and for China, but for the whole world—if, in the final analysis, there is no other answer to Chinese aggression, however ghastly the consequences may be, the Indian people would not hesitate to face those consequences.

Finally, I want to end on this note. My own assessment is that the Chinese are not a stupid people. They understand that we have given them notice that we will not accept any further act of aggression; and I myself do not expect any overt acts of aggression on the part of the Chinese. But this is my own interpretation. I believe that the Chinese today are not acting in any haphazard manner. I believe the Chinese actions are conditioned by a deep and carefully calculated plan. And I say this with all respect to my Communist friends—although I do not know why I should have any feelings of respect in this matter—that there is a carefully calculated Plan of expa-

sionism concerted with the Indian Communists. The Chinese know, the Indian Communists know, that on their own strength the Indian Communists have no political future in this country. That is why China now feels—she has entrenched herself in her territory; China is now one vast slave labour camp—that she can embark on a policy of overall expansionism in Asia, and the biggest prize for Communism today is India. That is the prize for which they are playing in concert with the Indian Communists. That is why they broke faith with Tibet, they broke faith with India over Tibet. They destroyed Tibet so that this buffer—age-old buffer—between India and China would be effaced.

There is, as I submitted with great respect, this overall plan for the ultimate subversion of India. The attempt is to see if they can get toe-holds on the Indian frontier—they have a few of them—and if India does not resist, to get footholds on the Indian frontier. I believe that this is the much-greater threat that we are faced with today.

I do not wish to say anything here about my hon. friend, Shri S. A. Dange. But I feel that the Government must have been somewhat embarrassed by his alleged concern for the policies of Government. He has tried with blandishments and other means to seduce the Government into believing in the good faith not only of the Chinese but of the Indian Communists. And he asked us to believe—this is the consistent theme of the Communists—that China is not an aggressor, that China can never be an aggressor. That, I submit with great respect, is the role par excellence of the fifth columnists, to induce a false sense of security in this country. That is precisely the game that the Communists are playing. In the guise of supporting the next Five Year Plan, they ask: 'Why divert the resources of the plan to increasing our military strength?' They want to confuse, they want to discourage any attempts at strengthening our security measures in this country.

I believe that this carefully-prepared plan, concerted between Chinese Communists and their Indian counterparts in this country is going to be multi-pronged. One prong is going to be directed—it is going to be the lesser prong—against the mountain principalities of Nepal, Bhutan and Sikkim. I know that the Prime Minister has stated repeatedly that we have made it clear that any attack on Bhutan will be interpreted as an attack on India. But the Chinese and the Indian Communists are not so stupid as to mount an attack on Bhutan. What they will do is to train a few credulous, poor Bhutanese in all the techniques of Communist violence, subversion and guerilla warfare, and they will take over Bhutan because we have no military forces there. They will say, 'This is an internal, domestic affair' and then the Chinese sponsored Communist Government will repudiate all arrangements with India.

So far as Sikkim is concerned, we are somewhat in a stronger position, because we have got our own armed forces there.

Nepal is an independent country. But I do not know what the Nepalese are feeling. I read an article the other day saying that there is increasing penetration of Chinese into Nepal in various civilian guises. That is going to be one prong of this concerted Communist expansionist scheme, but the much greater prong is going to be along our whole border. We know that we have had trouble with the Nagas. I am quite certain that we are going to have much greater trouble with the Nagas, trouble which is going to be deliberately and in a sustained way aggravated by Chinese Communism on the one side and Indian Communists aided by Chinese arms on the other. They will dupe them with the lure which is rather powerful of a Naga Homeland. We know that our tribals are somewhat cut off from us. We have done a great deal for them. But still there is a feeling of estrangement between the tribals and the plains people. My own feeling is that in the next two or three years we will

[Shri Frank Anthony]

see along our whole border a sustained campaign of subversion of tens of thousands of Indians because they are poor, they are credulous and can easily be misled. They will be trained as communist cadres for the purpose of subversion and violent guerilla activity in this country. Already, I am told by reliable sources, our people along our whole border are being treated to the theory that they have much more in common with the Tibetans and the Chinese because they are of Mangoloid extraction than with the so-called Aryan Indians. The Government has today to arrive at an awareness of the military threat to this country. I believe that we have taken measures and that we will take measures increasingly to contain that military threat. But I do not know whether the Government has today fully realised what I regard as a much greater threat to this country, a threat which will be focussed through the Indian communists working in concert with the Chinese in order to create increasingly cadres of Indians to subvert the country.

श्रीमती सुभद्रा जोशी (अम्बाला) : अध्यक्ष महोदय, आज सदन के सामने जितना गम्भीर विषय है, उससे आज हम लोगों में से कई लोग धर्म-संकट में पड़े हुए हैं। कल कृपलानी जी ने कहा कि जो उनके पुराने साथी हैं श्री जवाहरलाल नेहरू जी उन के प्रति विरोध प्रकट करते हुए उन्होंने बड़ा दुख होता है, क्योंकि वह उनके पुराने साथी हैं। आज मूँझ पर यह बड़ा भारी कर्तव्य आ गया है कि कृपलानी जी के, जो हमेशा से हमारे नेता और पूज्य रहे हैं, विचारों का विरोध करूँ। वह हमेशा से बड़े रहे हैं और हमने उनका आदर किया है। आज सियासत के इत्तिहासक ने हमको उनके बराबर लाकर खड़ा कर दिया है। उन्होंने जितनी बातें कहीं, मुझे उन सब पर बड़ा ताज्जुब है। उन्होंने कहा कि वह हमारी गवर्नरमेंट की पालिसी से, जवाहरलाल की पालिसी से विलकूल मत्तिकिक हैं, वह पंचशील भी हक में हैं, वह नान-ए लाइनमेंट

के भी हक में हैं। पर उन्होंने जो आगे कहा, उस सबसे मालूम पड़ा कि वह बेसिकली इस पालिसी के खिलाफ हैं। जिस तरह जो बातें कृपलानी जी ने कहीं, जिस तरह उन्होंने कहा कि हमको बाहर से मिलिटरी एड भी ले लेनी चाहिए, जिस तरह से उन्होंने कहा कि चीनियों से पुरानी जगह बापस ले लेनी चाहिए, जिस तरह उन्होंने कई दूसरी बातें कहीं, जो कि मैं आपके सामने रखना चाहती हूँ, उनसे ऐसा मालूम नहीं होता कि जो हमारी बेसिक पालिसी है नान-एलाइनमेंट की और पंचशील की, उसके बह हक में थे।

उन्होंने फरमाया कि हम नान-एलाइन-मेंट के खिलाफ नहीं हैं, पर हम यह समझते हैं कि हिन्दुस्तान का डिफेन्स नेगलेट किया गया। उन्होंने कहा कि जो डिप्लोमेसी हमने अस्तियार की, वह फेल हो गई। उन्होंने कहा कि मिलिटरी एड भी बाहर से ले लेनी चाहिए। उन्होंने कहा कि आज पंचशील का कुछ मतलब नहीं निकलता। उन्होंने कहा कि हमने जो नोट्स चाइनीज हुक्मत को लिखे हैं, वे एपालेजेटिक हैं। उन्होंने कहा कि हमारी जो नीति है, वह नान-रसिस्टेंस की नीति है। उन्होंने यह भी फरमाया कि मुझ को डिफेन्स मिनिस्टर के खिलाफ कुछ परसनल नहीं कहना है, पर युनाइटेड नेशन्स में उनकी जो पालिसी है, वह उसका विरोध करते हैं, क्योंकि उनका स्थाल है कि हमारे मिनिस्टर हमारी पालिसी को टिविस्ट करने की काबलियत रखते हैं। उन्होंने यह भी कहा कि हमारे डिफेन्स मिनिस्टर को कम्युनिस्ट स्पोर्ट करते हैं, इससे शुब्दा होता है। उनकी बातों से यह भी मालूम हुआ कि डिफेन्स मिनिस्टर के तो वह खिलाफ हैं, उनकी पालिसी के खिलाफ हैं, पर वह हमारे मिलिटरी आफिसर्ज के बड़े भारी प्रशंसक हैं। यह तो खैर अच्छी बात है। यह भी मालूम हुआ कि वह करियप्पा साहब के विचारों से मुत्तिकिक हैं, उनके बड़े भारी एडमायरर हैं।

12-25 hrs.

[Mr. DEPUTY SPEAKER IN THE CHAIR]

अधिकारी आर्गुमेंटमें उन्होंने बार बार मसानी साहब को भी क्वोट किया, क्योंकि उन्होंने कहा कि भारत-चीनाइमेंट पालिमी के वह विलाक नहीं हैं, पर बाकी आगे जो बातें कहीं, उसका वह विरोध करते हैं। स्वतन्त्र पार्टी के मसानी साहब को उन्होंने बार बार क्वोट किया और मसानी साहब ने बार बार उन्होंने क्वोट किया, क्योंकि दोनों ने जो एक बात बहुत

Acharya Kripalani (Sitamarhi): I do not want to interrupt the speaker but I think she does not understand English properly. I have not quoted Masani.

श्रीमती सुभद्रा जोशी : उपाध्यक्ष मठोदय, मालूम ऐसा हुआ कि कृपालानी जी . . .

श्री नाथ पाई : जब भमसा नहीं, तो मालूम करें हुआ ?

श्रीमती सुभद्रा जोशी : मालूम ऐसा हुआ कि आचार्य कृपालानी जी और मसानी साहब नीन-चीनाइमेंट के और पंचशील के विलाक तो नहीं हैं, पर वे चाहते हैं कि उभकी इष्टरप्रेशन उनकी मरजी की हो। उनका क्याल है कि यूनाइटेड नेशन्स में डिकंन्स मिनिस्टर ने जो हमारी पालिमी को इष्टरप्रेट किया, वह ट्रिब्यून करके किया।

Acharya Kripalani: I think I will have again to interrupt her. I never attacked what he did in the UNO.

Shrimati Subhadra Joshi: He said that he could twist... (Interruptions).

Mr. Deputy-Speaker: Order, order. She may be allowed to proceed.

श्रीमती सुभद्रा जोशी : मैं, उपाध्यक्ष महोदय, आसूम यह हुआ कि वह पालिमी में तो चुनिकिक हैं, पर यह चाहते हैं कि वह

पालिमी उभकी भरवी के मुताबिक इष्टरप्रेट होनी चाहिए। उनका कहना यह है कि हमारे डिकेन्स मिनिस्टर जो वहां जाकर हमारी कारेन पालिमी को इष्टरप्रेट करते हैं वह इष्टरप्रेशन अच्छी नहीं है। यह तो बहुत अस्वीकृति की बात है। मैं जानती हूँ कि जो डीटेल की बात है, प्राइम मिनिस्टर उसका उत्तर देंगे। मैं हाउस का भय नहीं ढार्ने के लिए नहीं लेना चाहती।

श्री जग राज सिंह (किरोड़वाहाद) : नो रहने दीजिए।

श्रीमती सुभद्रा जोशी : पर मालूम यह होता है कि चाहते तो वह यह है कि प्राइम मिनिस्टर वहां गहे, सूरत तो प्राइम मिनिस्टर की गहे, क्योंकि हिन्दुस्तान के लोग उस सूरत को पहचानते हैं। दिन भी उनका ही गहे, क्योंकि उनके दिल की ईशानीदारी पर हिन्दुस्तान के लोगों को भरोसा है। दिमाग भी उनका गहे। पर वे चाहते हैं कि हाथ-पैर स्वतन्त्र पार्टी या प्रजा सोशलिस्ट पार्टी के वह लगा कर बैठें, ताकि मुह में तो पीस की पालिमी गह और हाथ में चुपके में छुरा पकड़ लें, ताकि मोका भिलने पर वह जो चाहे, कर सकें। पर मैं सकारात्मक में कहना चाहती हूँ कि हम या देश के लोग इन बातों में नहीं आये ये कि हम प्राइम मिनिस्टर की पालिमी में तो मुतकिक हैं और वातों और आर्गुमेंटमें ये तमाम बातें कहे, जो कि हमारी पालिमी के बेसिकली अग्रेस्ट जाती है।

उन्होंने और मसानी साहब ने यह भी कहा कि हम परमंत्री डिकेन्स मिनिस्टर के विलाक नहीं हैं। पर मैं सदन से और बाकी लोगों में सिफ़ इतना सा निवेदन करना चाहती हूँ कि जो हमारी नीति है, जो हमारी बंदेशिक नीति है, या जो डिकेन्स की नीति है, उसके जिम्मेदार सिफ़ डिकेन्स मिनिस्टर ही नहीं है—उसकी जिम्मेदार पूरी कंबिनेट है, उसके जिम्मेदार प्राइम मिनिस्टर है, उसके जिम्मेदार कारेन पार्टी है, और उसके

[श्रीमती सुभद्रा जोशी]

आज जब हाउस उस को एडाप्ट कर लेता है, तो उसकी डिमेशर सारी पालियामेट है। ऐसा कहके, एक एक बहाने से एक एक मिनिस्टर को टारेट बना कर और लोगों को डरा कर वह हमारी पालिमी को टिकिस्ट करने में कभी कामयाब नहीं होंगे। जो जवाहरलाल के साथ है, वह उनकी नीति के साथ है। हिन्दुस्तान के लोग उस पर भरोसा करते हैं, वे उनकी नीति के साथ हैं, मिर्फ उनके साथ नहीं हैं। आज हिन्दुस्तान के करोड़ों लोग स चीज़ को देख रहे हैं कि जो मुमीबत की घटा हिन्दुस्तान पर आई है, जिस तरह मुमीबत के काले बोदल हिन्दुस्तान पर आये हैं, वे उम्मीद करते हैं कि हमारे नेता श्री जवाहरलाल ने हर हमको उन मुमीबतों से छुटकारा दिलायेंगे, वह हमारे जहाज़ को उमी तरह किनारे पर लगायेंगे, जिस तरह उन्होंने हमेशा लगाया है और बिना टकराये हुए, बिना नुकसान पहुंचाए लगायेंगे।

आज कहते हैं कि हम बार की बात नहीं करते हैं। कहते हैं कि हम इधर उधर मिलने की बात नहीं करते हैं। तो क्या आचार्य कृपानानी और मसानी साहब यह ममझते हैं कि जब हम जबदंस्ती पार्नी पाकें छीनने के लिए जायेंगे, तो चाइ तीक फ़ॉर्मिज़ नुवें में पीछे हट जायेंगी? वे कहते हैं कि डिफ़ेन्स को नेगलेट किया। हमारे प्राइम मिनिस्टर ने बार बार यह कहा कि हम हिन्दुस्तान के हर इंच के लिए पूरी कोशिश करेंगे और अगर चैन पार अमन से ऐसा नहीं हुआ, तो फ़ॉर्म भी इस्तेमाल की जायगी। यह बड़ी सफ़ेदी के कहा गया है। वह क्या कर रहे हैं? वह कोशिश कर रहे हैं कि जहां तक हो सके, शीसफुची, अमन से, बिना लड़ाई लड़े इस अमले को तय कर लिया जाये। मुझे समझ लूँ आता कि इसमें क्या ऐतराज़ है। कल से बार बार यह कहा गया है—प्रोर पहले भी कहा गया—कि हम से लवरें छिपाई गईं। लड़के कराई गईं, वह हम से छिपाका गया।

आपोजीशन के तमाम लोगों ने यह कहा। हमारी तरफ़ से हमारे प्राइम मिनिस्टर साहब ने बार बार इस बात का जवाब दे दिया कि कोई छिपाने की कोशिश नहीं की गई। पर मैं एक बात आपोजीशन के सदस्यों से पूछता चाहती हूँ।

श्री नाल चार्ड : साधारण से कहा था। हम से नहीं कहा था। मंसूर में नहीं कहा था।

श्रीमती सुभद्रा जोशी : मैं कृपानानी जी से पूछता चाहती हूँ, मसानी साहब से पूछता चाहती हूँ, और नालों से पूछता चाहती हूँ कि समझ लीजिए कि हुक्मत ने छिपा लिया, तो आप कौनसी व्यवर काल कर ले आएंगे।

श्री नाल चार्ड : यह हमारा काम नहीं है। मल्तनत का काम है।

उपाध्यक्ष महोदय : आईं, आईं।

श्री बाबूपेंद्री : वह पूछ रही है तो जवाब देने दीजियें।

उपाध्यक्ष महोदय : वह तो मुझ से पूछ रही है।

श्रीमती सुभद्रा जोशी : उनके नो बड़े बड़े रीलोसिज़ हैं। कृपानानी जी की बुद्धिमता, मसानी साहब की बुद्धिमत—जो कि प्राइम मिनिस्टर का विज़म मिलने का दावा करते थे, जो भविष्य भी देख लेते हैं और प्राचीन भी देख लेते हैं,—ने क्या किया? स्वतन्त्र पार्टी के सारे रीलोसिज़ किस काम आये? वह कौनसी व्यवर के आवेदन की छह सँडक बन रही है।

श्री बबू राज सिंह : कांग्रेस पार्टी भी तो है।

श्रीमती सुभद्रा जोशी : क्या मैं यह समझ लूँ कि क्या वह सिंह लूँ जबहे लाने में ही विहार हो गए हैं; एसएसट गढ़ है और समसी जबहे जब को लिलड़ी ही बही

है ? इसनिए मैं अब करना चाहती हूं कि इसलाई ही कहूं देने से कि हमने इसको निर्गमनिक किया है, हमने लापरवाही की है, काम नहीं चल सकता है, इससे कोई साम होने वाला नहीं है । जितनी कोशिश की गई है वह हाउस के सामने बांबार रखी गई है ।

एक और बात जिस को मैं बहुत ज्यादा आवश्यक मानती हूं आपके सामने, उपाध्यक्ष महोदय, रखना चाहती हूं । कल इस सदन में कम्युनिस्ट पार्टी के नीडर श्री हांग ने भवण किया था । मैं उस भवण की सराहना करती हूं ।

श्री भाव पार्टी आपको बहुत पसन्द होता ।

श्री सूभाग्य शेखी : बहुत पसन्द है ।

लेकिन माय ही माय में यह भी कहना चाहती हूं कि दिक्कत मिर्क यही है कि जब कम्युनिस्ट पार्टी के नेता बोल कर जाते हैं तो उनके दूसरे साथी कहते हैं कि उनका भावण परमनल केमेस्टी में दिया गया था । जो भवण दिया गया वह अच्छ दिया गया, किर चाहे वह दिल से दिया गया हो या ऊपर से दिया गया हो । कुछ लोगों ने कहा कि ऊपर से दिया गया है । लेकिन मैं इस बहस में पड़ना नहीं चाहती हूं । जैसे भी उन्होंने भवण दिया लेकिन जब उन्होंने यह कहा कि वह गवर्नरेंट की नीति को सोरोंट करते हैं, उसको मैं मानती हूं, उसका मैं स्वागत करती हूं । मुझे इसना ही कहना है कि उनकी या उनकी पार्टी की जो नीति है वह मुबारिक है अगर कल वह उनकी पार्टी की पालिसी नहीं थी तो आज वह हो सकती है कल भी हो सकती है । लेकिन मुझे केवल इसना ही कहना है कि अगर कोई ट्रेटर है, वाहे वह पूरी पार्टी हो, वाहे पार्टी का कोई वादमी हो, वाहे कोई आदमी कम्युनिस्ट पार्टी में हो वाहे किसी और पार्टी में हो, कोई भी ट्रेटर या ट्रेटर्स हों, उनके सब छोल काल हृष्टल का काल है, उनके लिये काल वह नहाना लोबों का काल रही है । मैं

यह अदब से अब करको चाहती हूं कि कम्युनिस्टों को हवा की देखना होगा । इस सदन के अध्यक्ष और इस सदन के बाहर मी आज चीज़ हृष्टल के कारण हिन्दुस्तान की और चीज़ की कम्युनिस्ट पार्टी को जो एक समझा जा रहा है उसकी पूरी जिम्मेदारी कम्युनिस्ट पार्टी पर है । उसी को पता है कि लोग उनको एक कर्ते समझते हैं । पर अगर उनको एक समझ दूर, एक दिला कर आगे कोई हमारी नीति पर, हमारी पांच सांला योजनाओं पर, हमारी राष्ट्रीयकरण की नीति पर हमारी इकोनॉमिक नीतियों पर हमला करता है, तो मैं सफ सफ कह देना चाहती हूं कि अगर हम लैपट की डिक्टेटरशिप से करता है तबको पसन्द नहीं करते हैं, तो हम हिन्दुस्तान में गडड की डिक्टेटरशिप भी नहीं होने देंगे । उसका भी हम मुकाबला करेंगे । ऐसी सूख में मैं कहना चाहती हूं कि आज कम्युनिस्टों की डेफिनिशन कोई कर सकता है या अगर कोई अनरेट्रियोटिक हो सकता है या अनरेट्रियोटिक काम करता है, तो उसकी भी डेफिनिशन होम मिनिट्री करेगी, एकस्टरनल अकेशमं की मिनिट्री करेगी, गवर्नरेट करेगी । आज उनकी डेफिनिशन पर ट्रेटर हिन्दुस्तान में होगा । इन लोगों के कहने के मूलाधिक जिनको मोटले काउड प्राइम मिनिस्टर ने कहा है आज जो लेड रिकाम्स की बात करते हैं, वे कम्युनिस्ट हैं, आज जो न्यूट्रेलिटी की बात करते हैं, वे कम्युनिस्ट हैं, आज जो प्राइम मिनिस्टर को सोरोंट करते हैं दिल्ली की गलियों में उनको भी कम्युनिस्ट कहा जाता है आज जो हमारे मिनिस्टर प्राइम मिनिस्टर की पालिसी को इंटरप्रेट करते हैं यू.एन.ओ. में, उनको भी कम्युनिस्ट कहा जाता है, उनके मूलाधिक कम्युनिस्टों की डेफिनिशन नहीं की जा सकती है ।

श्री शाकदेवी : आपको तो नहीं कहा नहा है ।

बीमती सुभद्रा जोशी : मैं प्राइवेट मिनि-स्टर साहब से अर्ज करना चाहती हूँ कि मुल्क की हिक्स के लिये जहां वह बहरी है कि हमारी मिलिटरी मजबूत हो वहां वह भी उत्तम ही जरूरी है कि हिन्दुस्तान के अन्दर डिसआंडर किसी भी बहाने, किसी भी हालत में फैलने न दिया जाए। किसी भी कारण से पोलिटिकल पार्टीज को डिसआंडर फैलाने का शीर्षक नहीं दिया जाना चाहिये। मैंने सुना है कि हमारे जनसंघ के नेताओं ने कहा है कि शीर्षक फैलाना यहां के कम्युनिस्टों से गलियों में शीर गाजियाबाद, मेरठ पता नहीं कहा कहां होगा.....

श्री बाबरोही : आपको पता नहीं तो क्यों इसका उल्लेख कर रही है।

श्री अ० म० तारिकः आपको जोश क्यों आ रहा है।

श्री अ० म० तारिकः - अ० ब० क०

जूश कहोन आ रहा है

बीमती सुभद्रा जोशी : मैं उपाध्यक्ष महोदय, कहना चाहती हूँ कि जो कोई कांग्रेस की तमाम नीतियों के खिलाफ है, बंदेशिक, मामलिक, इकोनोमिक आदि वे पार्टियों के ट्रेटमेंट की डिफिनिशन नहीं कर सकती हैं। इन पार्टियों के लोहां द्वारा की गई डिफिनिशन हम हिन्दुस्तान में हजार बार देख चुके हैं। किसी बक्स उनकी लाइयां मुसलमानों के खिलाफ उठी थी, उनकी लाइयां खिलों के खिलाफ उठी थी। और आज अगर वे किसी बहाने से राइट की हिक्टेटरशिप लाना चाहते हैं, तो इसको कभी भी बरदाशत नहीं किया जा सकता है। हुक्मन को देख की इससे हिक्काजल करनी चाहिये।

उपाध्यक्ष महोदय, मैं एक प्रालिंगी बात कह कर अपना मावण समाप्त करती हूँ। मैं राइट हिक्टेटरशिप की बात इसलिये ही नहीं कर रही हूँ कि उनकी आवाज कम्युनिस्ट पार्टी के खिलाफ यां किसी ट्रेटर के खिलाफ उठती है बल्कि इसलिये कहती हूँ

कि आज हमारी बंदेशिक नीति जिसके लिये हमारी हुक्मन जिम्मेदार है, उसकी बात बंद होती है, तब मिनिस्टर्स को कंडेम करते हैं और प्राफिल्सं की बात कहते हैं। मैंने अब भावण में पहले उसका चिक किया है। यहां पर इस सदन में जो भावण हुए तिर्यका साहब के रैजिङनेशन पर उसकी तरफ में आपका इसी सम्बन्ध में व्याप्त दिलाना चाहती हूँ। साथ ही मात्र मुझे प्रफलोस है और हमारे मुल्क की यह बदकिस्तरी है कि जब भी कभी कोई काइसिस का बक्स आता है, तो बैल्प-एप्लाइटिड प्रावेमेंटमें बले जाते हैं हिन्दुस्तान से बाहर बात करने के लिए। कोई भाहब वेकिंग जाता है, कोई राजिया जाता है, दूसरे साहब पाकिस्तान, बला जाते हैं, कोई अमरीका बला जाता है और कोई भाहब जाने के प्रोग्राम बनाते हैं। करिअप्पा साहब बड़े बहादुर थे लेकिन पाकिस्तान के बारे में वह किस प्राथोरिटी में वह बात कर रहे हैं। मोशलिन्ट पार्टी के लोग किसने ही बरम्मों से कह रहे हैं कि पाकिस्तान पर हमला कर दिया जाना चाहिए.....

श्री बब राज तिहः : क्या कह रहा है ? जो कुछ कह रही है, ममम रही है उमे ?

बीमती सुभद्रा जोशी : मैं यह कह रही हूँ कि मोशलिन्ट पार्टी के लोग जब श्री जयप्रकाश नारायण जी उमके नेता थे, तभी मैं उन्होंने कहना चुक कर दिया था कि पाकिस्तान के खिलाफ बार डिफेंटर कर दी जाए, पाकिस्तान पर हमला कर दिया जाए। हम पाकिस्तान के साथ दोस्ती से रहना चाहते हैं और पाकिस्तान ही नहीं सभी पड़ोसी मुल्कों के साथ दोस्ती से रहना चाहते हैं। हम सभी के साथ हमेशा दोस्ती रखने के हक में हैं। लेकिन कुछ लोग हैं जो हमेशा ही लड़ाई की बात करते हैं। आज पाकिस्तान में मिलिटरी डिफेंटर-शिप है और वह उनके मुदारिक ही। लेकिन हमारे यहां मिलिटरी के प्राकिस्तान में, मिलि-

दूरी के बनरास में जिस तरह से डिस्कॉटमेंट पैसाने की क्रोशिया की जा रही है, उसकी तरफ भी मैं गवर्नमेंट का ध्यान दिलाना चाहती हूँ और कहना चाहती हूँ कि डिफेंस मुक्त का इस तरह से मजबूत नहीं हो सकता है हारस को डिवाइडिंग नहीं होना चाहिए, गवर्नमेंट को डिवाइडिंग नहीं होना चाहिए और इस तरफ गवर्नमेंट का ध्यान जाना चाहिए।

इतना ही मुझे निर्वाचन करना है।

Br. Ram Subhag Singh (Sasaram): Shrimati Renu Chakravarty is remanding that I am going to be the next Minister!

Shrimati Renu Chakravarty (Basirhat): I did not say that; that is wishful thinking.

Shri C. K. Bhattacharya (West Dinajpur): Did she mention the portfolio? (Interruption).

Dr. Ram Subhag Singh: Well, Sir, I stand corrected. I am sorry.

We had a debate on this subject on the 12th September last, and had there been any improvement in the situation there would not have been any necessity of discussing the matter today in this House. But as the situation had deteriorated, and deteriorated very considerably, every section of the House thought it better that this matter should be discussed here. It has deteriorated in the sense that the Chinese troops went on penetrating into our territory. On 26th August, they had killed perhaps only 1 patrol personnel of India at Longju. But on the 21st they succeeded in killing 9 and arresting many more. The Prime Minister said the other day that Shri Karam Singh has got frost-bitten and Dr. Baliga from Hongkong announced that the Chinese troops have extorted some sort of confession from Shri Karam Singh. I send my salute to all the officers, soldiers and patrol person-

nel who were killed by the Chinese on the 21st and 26th August.

I would like to know how Shri Karam Singh got frost-bitten, because the day he went to patrol that area, he must have been quite fit. What was the time taken, by the time he was belaboured by the Chinese and he was actually put in detention or arrest or whatever may be the confinement there, by the Chinese troops? I want to know if he was put by the Chinese on snow or made to sit somewhere near the Chinese trenches during the night-time on the snow. If that was the treatment meted out to Shri Karam Singh, I think that is very inhuman. Dr. Baliga is an eminent doctor of our country, who has been enjoying all amenities in the city of Bombay and who might be the conscience-keeper of a very eminent person. How did he go to China and on what authority? As a free citizen of India, everybody has a right to go to Peking or anywhere he likes. But if he discussed with the Chinese Prime Minister any delicate issue, it should have been his first duty to report that matter to the Prime Minister of India. Rather than doing that, he made a public announcement in Hongkong that the Chinese had obtained a confession from Shri Karam Singh. I think it is dishonourable for any free citizen of this country to make such an announcement against a person who was under confinement at that very moment. What will be the feeling of Shri Karam Singh and all his friends who are alive? I can even think of the feelings of those who laid down their lives for protecting Shri Karam Singh or Dr. Baliga, because we are here at the cost of persons who are protecting our boundary.

In this context, I think of the statement which appeared in the papers yesterday that it is impossible to build a Maginot line throughout our boundary of 9,000 miles. Of this 9,000 about 4,000 miles is sea-coast and it is necessary that we should take all precautions; and, we are already taking

[Dr. Ram Subhag Singh]

all adequate precautions in defending our sea-coast. For this I give all credit to the Prime Minister and his Government. But I am not convinced of the statement that it is not possible to protect the remaining 5,000 miles, because it is the first duty of any Government to take care of the boundary.

Even if I leave out 2,500 miles, which is our boundary with Pakistan, the remaining 2,500 miles is our common boundary with the Tibetan region of China. I am using the words 'Tibetan region' purposely, because in our negotiation with China, in our treaty in 1954, we agreed to recognise Tibet as a region of China, under the suzerainty of China, with all the implications that the word connotes. But I do not like that we should give anything more to anybody or we should ask anything more for ourselves than what is contained in this treaty of 1954. But we have gone beyond that. Now we are mentioning Kailas and Mansarovar in China and not in Tibetan region of China. That is the one grouse I am pointing out in this context.

If we think of defending or properly patrolling those 2,500 miles of our border, it means on a rough estimate 100 checkposts will be enough to patrol that area. I do not mean to say that 100 checkposts will be enough to counteract the advance of the Chinese troops concentrated there in lakhs. But for patrolling purposes, 100 checkposts will be quite adequate. Nowhere in Himalayas is there a mountain where there is no water resource, at a distance of 50 miles. Even if it is not possible to open checkposts at distances of 25 miles each, it should be feasible to have checkposts at distances of 50 miles where water resources are available.

When people say that at 17,000 or 18,000 feet not even a blade of grass grows, I concede that, but everywhere there is a valley or dale and then a steep mountain. In the valley people can stay and upto 9,000 feet you can grow gardens. Beyond that, it may not be possible to grow. So, when I

talk of proper protection of the border or setting up adequate checkposts, I am giving a concrete suggestion. I may even suggest full industrialisation of those areas, not industrialisation of Calcutta, Bangalore, Poona or Bombay, but industrialisation of NEFA and Ladakh including Spiti and Himachal, because no factory in Calcutta or Bombay can work if those areas are not protected.

There are immense resources in those areas. You can easily set up a paper factory in the NEFA area. Mica is available in plenty in Ladakh. You can make further investigation and probe about this industrialisation.

Regarding setting up of checkposts, Rs. 1 lakh will be enough for 1 checkpost per month—I do not say unconnected checkposts, that there should be one checkpost at Haji Langar and another at Khurnak—but everywhere a chain of checkposts and all of them must be supported by supply-lines. So, the expenditure would not go beyond Rs. 1 crore for maintaining 100 checkposts. If you set up 100 more checkposts as a second line, it will cost you another Rs. 1 crore. So, roughly Rs. 25 crores will be enough in a year to support these checkposts. So, I do not agree with the suggestion that it is not possible to maintain the checkposts. When we are keen on industrialisation of the country, we must be keen also that development programmes should be carried on with much more enthusiasm and zeal. We must be thorough in implementing those programmes. I think it is unnecessary to worry about this additional expenditure. The Prime Minister yesterday was kind enough to refer to Chairman Mao Tse-tung and every one of us has the highest regard for him. We are having regard and respect for our Prime Minister. The country has reverence for him and if he wants Rs. 25 crores, every person will contribute. For the defence and protection of the nation an ordinary appeal from the Prime Minister will be enough to bring Rs. 100 crores or Rs. 60 crores. In that way, without curtailing our

development expenditure, we can easily strengthen our patrol posts in those areas.

In this context, I would humbly submit to the Prime Minister one thing—and here I agree with Shrimati Subhadra Joshi—and that is that if anybody wants go to any place, particularly during a period of crisis like this, he should invariably obtain the permission of the Government. He should not manoeuvre to go there without any permit through some Embassy or some such thing; and this applies to everybody, irrespective of party affiliations.

Now I think I should say something about the points raised by Acharya Kripalani and Shri Masani. Two points were raised by Acharya Kripalani, of which one was about taking military aid from foreign countries. He referred to Yugoslavia and said that when Yugoslavia's relationship with Russia was strained, General Tito did not hesitate to take help. Here I fully endorse the policy of our Prime Minister, the policy of non-alignment, which has done immense good to our country. Even if it has not done anything to our country, it is not good to give up this policy at this moment of crisis, because this will unnecessarily create confusion; I warn everybody. Yesterday, Shri Dange said about war psychosis. I do not want to elaborate that point, but I think that nobody, particularly Shri Dange, should talk about war psychosis and attribute motives to others. If they do so, then I would say that persons who talk of others as creating war psychosis, they are responsible for creating surrender psychosis in this country, and this surrender psychosis must be resisted at all costs, because we should stand by the Prime Minister as one united nation, a solid and strong nation, at this moment of crisis.

Acharya Kripalani said that there is nothing wrong in taking military aid. I say that we need not take any military aid because, as I said, an ordinary simple appeal from the Prime Minister to the nation will be enough

to meet this contingency. Then the Chinese would not indulge in making further aggression into our territory.

In this context, I support the recent stand taken by the Prime Minister. I think there is no harm in carrying negotiations, even at the cost of something. But there must be honest effort to give full opportunity to everybody to explain the stand. Premier Chou En-lai had written to our Prime Minister on 7th and on 18th he replied, that is, after a lapse of 9 days. Now, ten days have passed and still he has not received any reply. This shows that they are not very keen on negotiation. The next call from the Prime Minister to China should be to vacate all the areas which have been occupied by the Chinese, because we must be firm on our boundary which we have declared.

Shri Masani said that we must take arms from other countries. I think there is a serious danger in that, because a banker is a man who advances money. Another, his brother, is a manufacturer of arms. His third brother is an exporter or importer. So, I do not want that our country should get entangled in such things by getting arms from other countries in that way.

Then, we must gear up our ordnance factories to meet our requirements. If we require anything today, it should be our effort to meet that contingency, rather than appealing to any foreign country. Our primary effort should be to develop NEFA, Ladakh, Spiti and other Himalayan areas and build up our lines of communication. It is a good thing that we are developing all big establishments in the plains where all the facilities are available. But, as far as smaller institutions are concerned, according to me, it would be wiser to establish them in Mussoorie, Leh and other places in the hills. Therefore, I would suggest that schools for officers etc., should be set up in the hills. There is another reason for this suggestion. The personnel of the armed services should get themselves acclimatised to the conditions prevailing

[Dr. Ram Subhag Singh]

in the hill areas, in our boundaries. Finally I say that we must show firmness and keenness to stand by our leader and to oust the aggressor from our territory.

Sabri Mansaen (Darjeeling): I rather agree with Dr. Ram Subhag Singh that the situation, instead of improving, is deteriorating. The problem created by the Chinese incursion is becoming acute and the people in our country are getting more and more confused. What we fail to understand is why should Communist China do something which, to an average individual, would appear to be utter foolhardy? The Chinese have disgracefully betrayed the friendship which we had held as a time-honoured sacred obligation. The slogan "Hindi Chini Bhai Bhai" and the conception of centuries-old friendship between these two great countries have been exploded, and exploded not because of us, but because of the rash, foolish, chauvinistic and adventurous brigandry and incursions by the Chinese.

There should have been no border dispute in the first place and even if there had been one, it could have been settled, solved, in a more civilised manner. There was no justification, nor reason, to take recourse to violent incursions, killing our people. The Chinese are forcibly occupying our territory and they have also killed nine of our dear countrymen. And here I may say that five of these people belonged to my part of the country. Worst of all is that all along the borders the Chinese have entrenched their troops with the most modern weapons. We would like to know why are they there, armed to the teeth? Are they afraid that we will invade their country? Or, do they want to invade us? The whole thing appears to be absolutely inexplicable.

Coming as I do from the north eastern frontier of our country, I am more concerned with this region. What is going on in Kalimpong, for example, is neither looked at in its correct pers-

pective, nor is it understood in all its proper bearings. As we all know, Kalimpong does not immediately border with China. It has on the north Sikkim and on the east Bhutan. It is very glibly said that Kalimpong is a nest of spies and that a large number of Chinese curio shops have been opened in the villages at Kalimpong. I can claim some personal knowledge of the situation there. In fact, I was in Kalimpong, going round that area only on the 22nd and 23rd of this month. I tried to study the situation in my own way. As far as the question of Chinese shops are concerned, I could gather that the number has come down.

Last year there were 35 Chinese shoe shops and 29 hotels and restaurants. The present figures seem to be 27 and 21 respectively. The figures which could be considered official are even lower. There has not been any addition to curio shops, of which there were already very few, and I could not see a single Chinese shop anywhere in the villages in Kalimpong.

14 hrs.

Therefore it appears that we are running after the shadow and the substance is lost sight of. There are spies and propagandists in Kalimpong. Some are spying for international Communism, some are spying for China and some for the Western countries. The hon. Prime Minister says that Kalimpong is a nest of spies. Why should we then not take proper steps to expose this nest, pick out all the spies from Kalimpong and throw them out? But in order that the nest could be blown up, I am sure the Intelligence Bureau and other security measures in Kalimpong will have to be tightened up. There is enough damaging propaganda being done by Red China. I am sure the House will be amused, if not intrigued, if I say that the volume of espionage done by K.M.T. in Kalimpong is not less. Surely, just because we have a breach with Communist China at present, it

does not mean that we would allow or encourage K.M.T. propaganda in Kalimpong. I have in my possession a large number of Urdu, Chinese and Tibetan leaflets distributed by K.M.T. among the Tibetans, refugees, Chinese and others. It has got to be stopped by all means and immediately.

This leads me to the question of encouraging or permitting heavy concentration of Tibetan refugees in and around Sikkim, Kalimpong and even in Bhutan. At present there are about one thousand Tibetan refugees in Kalimpong. In Sikkim there are about eight to ten thousand refugees. Strangely enough, most of these Tibetan refugees are working very near the northern border of Sikkim. The consequence of permitting heavy concentration of Tibetan refugees in border areas can very easily be conjectured, particularly in view of the large-scale propaganda carried out in this area.

Another very intriguing aspect of the situation is the continuance of Chinese Trade Agency in Kalimpong. We all know that trade in that part is absolutely in slump and yet I could notice that the Chinese trade agency there was vibrating with life. We have trade agencies in Gyantse and Lhasa. If our trade agencies are not doing any trade now or they are not likely to do any trade in the foreseeable future, they should be withdrawn. Then the Chinese trade agencies in Kalimpong and Calcutta would also be withdrawn.

Mere accusation that espionage is done in a large scale should not satisfy us. We must have the boldness to remove all possible agencies, which may be suspected as spy or agent provocateur. I personally feel—and feel very strongly—that if you really do mean business, the Chinese trade agency in Kalimpong should at least be withdrawn from there. I do not think there will be any difficulty because we have Consulates and Embassies who can maintain the normal diplomatic relations.

During my tours of this area I had also reason to feel strongly that the Tibetan refugees will have to be very, very strictly screened. It is only the strict screening that can give some sort of a guarantee against the infiltration of agents provocateur and saboteurs into Kalimpong in the garb of Tibetan refugees. I am not one of those who believe that just because the Chinese have occupied Longju or have done other excesses, we should go into a war or sever all our diplomatic relations. Whatever land they might have occupied, whatever excesses they might have done, we must seek remedy in negotiations. But then our policy now should be one of thus far and no further. We shall not allow another inch of our territory to be occupied by the Chinese nor shall we allow another of our countrymen to be murdered by the Chinese brigands. Let us fortify our borders properly and strongly. Let us not, as we seem to be doing sometimes, dismiss certain parts of the Himalayan borders by saying that the terrain is difficult, mountainous, snowy and so on and so forth. I do not think that the youth of this country is dead. Our young-men are prepared to hazard any risks and brave any difficulties to protect the sanctity of our borders.

I am confident that the borders in Sikkim are very, very strongly guarded and fortification is in progress. But with regard to Bhutan I am inclined to agree with what Shri Frank Anthony said. In regard to Bhutan we have got to have a definite policy. We entirely endorse the view of the hon. Prime Minister that any attack on Bhutan would be considered as an attack of India. I am sure the progressive Prime Minister and the Maharajah of Bhutan also endorse this view of our revered Panditji. But some practical steps will have to be taken before it is too late. What can be these practical steps? Government should be more liberal in the grant of funds for the overall development of Bhutan and the roads to and

[**Shri Mansan**]

Within Bhutan should be speedily improved. I am sure, whatever be our treaties, they have got to be changed. Some alterations will have to be brought about if need be. I am sure the Prime Minister and the Maharajah of Bhutan will welcome the idea of stationing a few contingents of the Indian Army in the northern border of Bhutan. If necessary, we might also send a military mission to Bhutan to re-organise and modernise the Bhutanese Army. Unpredictable as Red China has proved herself to be, any development may occur in this region at any time. It is better to take precautions when there is time. If we do not take precautions in time, I can warn this House and the country that Bhutan may be the Achilles' heel in the North Eastern defence of our country. Let Government take heed of this.

The hon. Prime Minister has rightly said that the strength of the nation lay in the unity of the people. People living in the north eastern frontier of India will defend the borders with the last drop of blood in their veins. The Gorkhas, living there, with their great military tradition, will stand to the last man to defend the integrity of the country. But then Government also have certain responsibility. Who can deny the significance of keeping the border people contented and in a happy frame of mind? Agents provocateur and fifth columnists very often exploit the poverty and the ignorance of the people. Our Communist friends brazenly extol Red China and defend the incursions in our country. Day in and day out they preach discontent and violence. In my part of the country I once challenged the Communist Party to have the boldness to say that if Premier Chou En-lai attacked our country, they will fight against him. They could not answer me. I hope my Communist friends opposite will have the boldness to say that if Red China will attack us they will fight to the last man and defend the

motherland. By motherland let them understand India and not some other country.

As Hon. Member: They are keeping mum.

Shri Mansan: I appeal to the Communist friends opposite to give the lead to the rank and file not to betray the country. We saw in the papers that we have about one lakh Communists in this country. I shudder to think if these one lakh Communists should turn fifth columnists in the moment of crisis in this country. But I am certain that if these one lakh Communists should turn fifth columnists, they will be consumed in the fire of patriotism of millions of our countrymen.

I was speaking about Sikkim and Darjeeling. Some hon. Members of the West Bengal Assembly are reported to have said that disloyalty against Government is being spread in Darjeeling and Kalimpong to create a situation of open rebellion against the Government. I went to Darjeeling, Kalimpong, Siliguri and to other places. I could not find anywhere such propaganda for rebellion being made. Some propaganda is carried out but it will not, in the least, be able to disturb the deep sense of loyalty and patriotism of my people living there. I do not see any reason to complain about the failure of the West Bengal Government to take effective steps to stop such propaganda when there is no such propaganda. What I think the State Government and the Government of India ought to do is to take adequate steps to stabilise the rapidly deteriorating economic conditions of the people and remove all reasonable grounds of grievance and mistrust. Small things here and there seem to irritate and the least cause for irritation should be removed. In order to create a healthy psychological and emotional atmosphere, the publicity of the State Government and the Government of India should be geared up....

Mr. Deputy-Speaker: The hon. Member's time is up.

Shri Manzen: I want just one more minute.

Dr. Ram Subhag Singh happily touched this point. All strategic roads in Darjeeling and Kalimpong have got to be improved and extended. I need not go into the details as to where we have such roads, but I would appeal to the Government of India to have a map of Darjeeling on their table and study as to how vulnerable are different roads and how important it is to extend certain roads. I would also appeal that some of the existing roads should be made national highways. I appeal to Panditji to focus his personal attention to the internal matters of Sikkim. I have no time now to discuss the internal matters of Sikkim, and I would not wish to do it now. But if the Prime Minister will focus his attention he will see the malady, and he has the remedy for it.

I could not understand the logic of the proposed restrictions on foreigners going into Kalimpong. I wonder whether the proposed restriction is in order to eliminate the possibility of infiltration of spies. After all, what interests will the foreigners have, most of whom are tourists? If you look upon every foreigner as a potential spy, then God alone can help us. This unwise policy, I am sure, will disturb the tourist traffic in my part of the country. I appeal to the Government to review the policy in this regard. What they ought to do is to tighten up the intelligence machinery and other security measures and not get panicky. We do not want our people to get panicky, least of all our Government.

Shri Dinesh Singh (Banda): Mr. Deputy-Speaker, the problem which we are discussing today is not a mere problem of a border violation but a much deeper problem of conflict of ideologies. For the first time we have

on our borders another big country following an entirely different ideology, and this conflict of ideology will not be resolved so easily.

On this vast border of 2,600 miles that we have, we have suddenly seen a new situation. This situation has to be studied deeply. To be able to understand what is really happening there and what is likely to happen there we must try to understand what the motives of the Chinese are on that side.

Many of us here have been told and there are interested parties who want us to believe that all this is happening because the Chinese are angry with us for having given asylum to the Dalai Lama or to some Tibetan refugees. That is not the case. It is an over-simplification of the matter and, if I may say so, a rather naive one. Because, all this trouble had started much before the Dalai Lama ever thought of coming here or any Tibetan refugee came here.

The coming of the Chinese has already raised many problems. They may have come there to claim the territory which they consider to be legitimately their own, or they may have come there to extend their occupation of Tibet, or they may have come there and created this trouble to give some sort of force to their economic reforms. We all know that there has been a considerable leap backward from the leap forward that they are supposed to have taken. Whatever may be the reason, there can be no doubt that in the minds of the Chinese there is a definite feeling of expansionism, and we shall have to learn to live with it.

Now, Sir, we have seen what has happened on our borders, and I am sure that the Chinese, as soon as they are able to consolidate themselves there, would turn their attention to Bhutan, to other Himalayan States, and in fact over the whole of South Asia and South-East Asia. How are

[Shri Dinesh Singh]

we going to meet this challenge? It is not a question of meeting a few border incidents; it is a much deeper problem and we need a more serious remedy for it. Now, there has been much criticism of our policy about guarding these borders. I feel that there has not been enough realisation in this House of the difficulties that the Government face in defending this border. Twelve years ago, before we achieved our independence, there was no problem of defence of this border. There were no check-posts, no communications, not even an administration in those areas. All that the British used to do was to keep some forces at the foot-hills and send punitive expeditions whenever they thought it necessary. Therefore within twelve years we had to build this vast machinery for defending this border. This was not the only concern we had. We had other borders, and a lot of trouble on those borders too. It was therefore a question of apportioning priority. And those hon. Members who had been here in the last Lok Sabha will realise how from the beginning the emphasis has always been on other borders. That was the mandate of this House also. It is easy now to sit here and blame the Government that they should have done something. But where did they have the resources to do it? Where was the time to do it?

So, whenever we think of these criticisms we must bear in mind the geographical situation also. In some places there are small jeepable roads, in others there are mule tracks, and in some places like N.E.F.A. there is practically no road at all; one has to walk, and sometimes on all fours to get to places. It is not a very easy matter.

But because of that there is no reason to panic, no reason to feel that the Chinese will come in and that we shall not be able to defend ourselves. As the Prime Minister has already stated, we are in a position to defend

ourselves if there is an invasion. And I am quite sure that any of us who have been there or who may go there will realize this when we are there that there is no question of any sort of mass invasion taking place without being checked. I am sure that we are in a position to defend our borders should there be a mass invasion.

There has been some criticism here yesterday that the Government is not doing anything to defend the border. I am afraid I do not understand what this really means. How does one defend the border? By sending the armed forces. That is what we have done. Government has handed over the security of the border to the armed forces. They will certainly defend it.

But we must bear this in mind that it is not possible to defend every inch of that territory. Just as the Chinese have come into our territory we can also go into their territory if we so choose. But that is not a solution and therefore we have not done it.

There has been much criticism of our foreign policy and also of our policy of *Panchsheel* and I am very glad that Shri Asoka Mehta clarified the position today. It is therefore very important for us to consider what we are going to do in the future. Our policy of *Panchsheel* is a policy which has won universal acclaim. There was a time when that policy was being rejected, not only rejected but ridiculed. Today that policy is being followed not only by uncommitted countries but also by the countries which are deeply involved in the cold war. So, now, when our policy is bearing its fruit and is leading to the relaxation of tension all over the world, if there are some people who feel that we should abandon it, I am sorry, Sir, that I am unable to agree with them.

There has been some suggestion made today that all the tribal people living along our border feel that they

have a certain affinity with China because they belong to the Indo-Mongoloid races. I am glad that is not true. The tribes who live on our side of the border consider themselves Indians, and with the extension of administration that is taking place there, they feel very much part of India; and I am sure that should there be any conflict they will be with us. There is no doubt about it.

I was referring to this great conflict that is taking place. Acharya Kripalani yesterday referred to the challenge that we are facing and he asked us to pick up the gauntlet and accept that challenge. I would say in all humility that this challenge has already been accepted. This challenge is not a challenge of fighting on the border. Decisive battles in our country will not be fought at Longju or Aksai Chin, along thousands of small villages and check posts along our northern frontier. The battles will be fought here in this House, and in the thousands of these development centres that we are building. That is the main struggle. If I may do so, I should like to read a brief passage from an article by an eminent economist that appeared in the *New York Times*. It says:

"Behind the struggle of battalions and frontier posts, of claims and counter-claims to sovereignty and territory, the real contest goes on—in tons of steel and food-grains, in kilowatt hours of electricity and acre-feet of irrigation, in savings mobilised and manpower set to work. Here are the true indices of success or failure in Asia...."

It further says:

"In spite of the alarms and excursions along the frontiers, the fundamental duel is still what it has always been from that day on which both India and China launched their development plans. China cannot press forward as a conqueror or claim infallibility for Communist methods if its

economic foundations are crumbling. India cannot either defend itself or vindicate its free methods of persuasion and inducement if its economy fails to achieve self-sustaining growth."

This is the real challenge and it is for us now to meet the challenge. I am very glad that all sections of the House have raised this question of meeting the challenge. I am quite sure that if they join with us in meeting this challenge, we shall come out as the victor in this great struggle of ideology.

Yesterday, the Prime Minister asked this House for a direction. He asked us to tell him what he should do. I should like to say that we are with him and that we appreciate, not only appreciate, but we fully support his direction of our foreign policy and our policy with regard to these border areas. The direction that he has asked is not necessary. Direction, that he has been giving is sufficient and we are with him. Today, it is not time to discuss these small matters in this way. Any of us, who may have certain difficulties, who may want to put our point of view, are certainly free to do it and we should bring it to the notice of the Prime Minister. What we need today is unity to show to the world that in adversity we can stand together and meet any challenge that may come.

Shri Siva Raj (Chingleput—Reserved—Scheduled Castes): Mr. Deputy-Speaker, at the meeting of its working committee held in Ahmedabad on the 9th of November, the Republican Party has passed the following resolution, *inter alia*, referring to this matter:

"The Indian Government should take stern action to remove the Chinese aggressors from the Indian soil and to recover the occupied territory. The Committee pledges its full support to the Government in any move that the Government may take in this matter."

[Shri Siva Raj]

It is in pursuance of that resolution that we here moved this amendment which reads thus:

"This House having considered the White Paper II on India-China relations laid on the Table of the House on November 16, 1959, and subsequent correspondence between the Governments of India and China laid on the Table of the House on November 20, 1959, is of the opinion that stern action should be taken by Government of India to remove the Chinese aggressors from Indian soil and to recover the occupied territory; and that on no account should India withdraw from her own territory."

If the Prime Minister had carefully considered our amendment in relation to the other amendments that have been moved to this Resolution, he could easily have noticed that we have taken a realistic view of the situation and moved this amendment without going into the pros and cons of how the situation has come about. It is not that we charge the Government with failure to take the people of India into confidence in relation to this matter, nor that we charge the Government that they were careless or callous in this matter. That shows that we do not want to make political capital out of the national crisis. That is the first assurance that I could give to the Prime Minister in this matter.

Secondly, our Resolution at Ahmedabad says that in any step that the Government of India takes to resolve this problem, we will assist them. We may not be of great assistance in the matter of financial or other resources. But, I may assure the Prime Minister and promise him all support in the matter of sweat, toil and blood whenever it comes to a question of the Government demanding it of us.

When anybody reads or even cursorily glances at the White Paper and the notes exchanged between the

Prime Minister of China and our Prime Minister, he is forced, in a way, to come to the conclusion that the dragon does not care for the protests of the cow, but on the other hand, it tests the sharpness of its teeth on our Himalayan frontier. That seems to be the trend and tone of the correspondence and the notes written by China.

It is very important for us to remember that for a long time, the history of India has shown that she had been subjected to so many invasions; I suppose it is one of the countries in the world which has been subjected to the greatest number of invasions. More particularly, the people of the Gangetic plains and these Himalayan borders have got in their blood this fear of invasion. This impact of China upon India has got a different effect on their minds than our other people coming from the far south of India. It is very natural for them to get into a feeling of indignation at the Union Government. One can understand that. That probably explains the nature of the amendments given by our friends of the P.S.P. and other gentlemen from the north of India.

The Prime Minister referred to the basic policies that underlie his foreign policy with regard to any country. I wonder whether these basic policies could be permanent, and would they not at some time or other be amended or changed to suit the changing circumstances and fluctuating times. I feel that, no doubt, our principles seem to have been accepted by the world at large—the principle of non-alignment and the principle of neutrality. We may claim credit that India has made this contribution towards world peace. It is not certain whether it is due to fear of war or love of peace that the big nations have accepted this principle. I do hope that it is on account of the policy that India wanted to preach to other nations that it has been accepted by the bigger nations. Even so, it is not certain that by the adoption of this policy, we will be able to convert others who do not

believe in it. For instance, China has itself given the go-by to *Panch sheel*. Nobody can be held responsible if China has committed a breach of faith so far as India is concerned: not even the Prime Minister or the Government of India or even the Defence Minister, for that matter. What I wish to say is, even if we believe in *Panch sheel* and its application as far as possible in every aspect of external affairs the fact remains that we must be always prepared for a contingency. What is to come is still unsure. So, in that contingency, as the old English saying goes, if you seek for peace, be prepared for war. And I think the Prime Minister has also come round to that view, because I read somewhere that he used Cromwell's old expression in support of the new line of action that he is going to adopt with regard to China, namely "Trust in God, but keep your powder dry".

The Prime Minister in his speech mentioned the possibilities of war or the probabilities of war, but modern wars have got a knack of jumping from probabilities into realities, and this is a matter which I want to bring to the attention of the Prime Minister. Consequently, he must see that the nation is strengthened against any such contingency. It is the duty of the Government, does not matter what policy it follows, to see that it affords adequate protection against external aggression. Whatever may be the strength of our defence forces today, every attempt must be made by the Government to strengthen them and to bring them up to such a powerful position that they can ultimately gain victory if it comes to a question of war.

The Prime Minister also mentioned about industrial potential. Along with efficiency and equipment of our defence forces, industrial potential is necessary to present the full force of the country in a case of crisis. I will go further and say that it is not sufficient that the defence forces are efficient, that we have got enough equipment and that there is enough industrial potential. What is more neces-

sary in all these things is the will of the people to win, their unity and their determination; that is more important. I find in these eleven or twelve years of independence, the Congress Governments, both at the Centre and in the States, have not been able to bring about that state of mind amongst the people of the country. I wonder whether the people have got the will to win in any war, or have got the discipline to win. As it is I see that on the student front, there is lack of discipline. There is amongst the people lack of faith in law and order. They seem to have lost faith in the maintenance of law and order. These are conditions which militate against the strength of a nation in a crisis.

However, there is one bright feature. In spite of the difficult situation created by these Chinese attacks on our frontier, it seems to have had some wholesome effect in certain respects on our people. In the first place, at any rate it has brought the Prime Minister to consider things on *terra firma*. I thought he was all the time talking in the air about *Panch sheel*. In the second place, I find it has had another wholesome effect, to inject nationalism into our internationally-minded Communist friends.

An Hon. Member: Are you sure?

Shri Siva Raj: Thirdly, I find it has also brought about a change in the very non-violent disciple of Mahatma Gandhi, Acharya Kripalani. While the Prime Minister takes care to see that he would rather go slow in the matter of meeting this aggression, Acharya Kripalani would egg him on to take immediate action and even very violent action, if necessary, with foreign military assistance. In that way, I find this Chinese aggression has had some wholesome effect.

Whatever preparations any Government may make, it cannot be certain that it can always succeed in giving the necessary protection against foreign enemies. Any Government can fail. Take the case of Britain during the Second World War, in 1939. England was then very nearly lost. She had very inferior resources com-

[Shri Siva Raj]

pared to Germany, but what won the war was the morale of the people of Britain. Well, that is the thing that I am seeking to establish and trying to remind our Prime Minister that his efforts in the future ought to be able to see that the people of India get that morale and get that unity to withstand any aggression.

After all, war is a game. It is a matter of chance. Anybody might win or anybody might lose, but it is up to the Government to make its people realise the immensity of war, the immensity of the effort that every individual should make in furtherance of the defence of the country, and ultimately to protect the honour and prestige of the land. In this respect, I am sure the Government of India under the leadership of our Prime Minister, is taking every step, but I would really like to see that the Prime Minister and his Government satisfy the people of India on some of the following points.

Firstly, I should like to know whether there is a state of emergency or near-emergency. In the second place, if it comes to a question of peace or settlement with China, is it peace at any price, or is it peace with honour? Thirdly, would he make what I might call a sacrifice of a bit of our territory for the sake of peace and for the sake of world peace? It is these things that the people ought to know. Then they will be in a position to state what exactly the Government of India has done.

In the history of India, there is a lesson which has been drawn by historians, and that is that India is prepared for such foreign invasions, it is prepared to submit to these invasions. This is what a poet said after the Mohammedan invasion:

"The East bowed low before the blast
In patient, deep disdain;
She let the legions thunder past
And plunged in thought again."

This is what is said of the India of the past. I wish to know whether modern India under Nehru's rule is the India that is pictured in this stanza. I only wish that the Government takes steps to see that this kind of picture is no more true of our modern India.

Shri Mahanty (Dhenkanal): I may perhaps at the outset reiterate that so far as we are concerned, we stand solidly behind the policy of non-alignment enunciated by the Prime Minister. I may perhaps assure him that we respond most heartily to his call for unity at this hour of national crisis. I can further assure him that we do not wish to make any political capital out of this national danger.

Having said that, I might say that if we have been signatories to that motley amendment, it is merely because we wish to point out certain inconsistencies in the action of the External Affairs Ministry, inconsistencies between the principles which have been enunciated in the White Paper and the action which has followed subsequently. If I have taken my stand here this afternoon, it is merely to point out these inconsistencies, and I believe there is nothing offensive in it, and the Prime Minister should not have been scared of it in the beginning.

The debate on this White Paper II, by a strange turn, has been entirely misdirected. It is only the genius of the Prime Minister who can confuse issues from a very high pedestal. That is what he has done in this debate on White Paper II. I ask him in all seriousness: Is the issue today between non-alignment and alignment? Is the issue today between war psychosis and peaceful development?

Shri Nath Pai: May I make one request? Shri Brajeshwar Prasad is the propounder of a profound theory like the Peking-Delhi axis. We are very eager to hear him. He may be given a chance.

Mr. Deputy-Speaker: The hon. Member can hear him somewhere else, but I can give him a turn only when I think he can be given.

Shri Nath Pai: It will be of great interest to us.

Shri Mahanty: Before I was most unfortunately interrupted, I was trying to submit this. The issue today is not between non-alignment and alignment. The issue today is not between war psychosis and peaceful development. The issue today is not what the targets of the Third Five Year Plan should be, but the issue today is to meet the aggression which has been committed.

This White Paper II is a unique document. It is a wonderfully conceived mosaic of epic, of poetry, of history, of geography, of diplomacy, and of firm and courteous words, but if one were to look for firm actions, one was sure to be disappointed. Therefore, I would like to invite the attention of this House not to those vague abstract concepts about which nobody had any difference, but to certain questions of the hour, and I believe the Prime Minister will be doing justice to his office as well as to this House if he cares only to answer those questions.

Now, I come to the question of Tamadem. The House will remember that when a check-post at Tamadem was established by India, it was said that it might be somewhere slightly further north of the MacMahon line, in the north-east. But then, in our note that was sent to China on the subject on 28th June, 1959, we said that we were prepared to examine this question of Tamadem but the Chinese were asked not to disturb the status quo by force. This advice was good. This advice was also in respect of Longju and Khinzemane. We had repeated this in our note of the 10th September, 1959. We also reiterated this position in our note on the 27th September 1959, wherein we said that we were prepared to consider vacation

of Tamadem, if it was on the north of the MacMahon line, provided the Chinese also withdrew from Longju and Khinzemane. I would like to know from the Prime Minister who gave him the authority to withdraw that check-post from Tamadem without arriving at an overall settlement.

Shri C. K. Bhattacharya: We gave that. The House gave him that authority.

Shri Mahanty: When?

Mr. Deputy-Speaker: Order, order. The hon. Member might address the House.

Shri Mahanty: He is addressing me.

Mr. Deputy-Speaker: The hon. Member might address the Chair. shall ask the interrupter also to address the Chair.

Shri C. K. Bhattacharya (West Dinajpur): I did so; I did not use the second person at all.

Shri Mahanty: If the hon. Member says that the House gave the authority, I would like him to say when and on what occasion the House gave the authority to the Prime Minister to withdraw the Indian check-post at Tamadem. If somebody is saying today that non-alignment is abject surrender, let us have honest difference of opinion on that point. I have not much time at my disposal. So, I now come to Bara Hoti. Bara Hoti on any map looks quite insignificant. It is a botanist's paradise, where you find only flowers, and where mule bells can be heard from miles. But the fact has to be remembered that on this plateau which might not be more than 30 acres in extent and area, many important passes converge, leading from India to Tibet and from Tibet to India. Therefore, it assumes a strategic importance on any map, be it Chinese or Indian.

On the 13th of September, 1959, we sent a heroic note to Peking wherein we stated:

[**Shri Mahanty**]

"If the Government of China are not agreeable to this suggestion, the Government of India will continue as in previous years to send its civil personnel to exercise jurisdiction over an area which the Government of India have always considered as part of Indian territory."

This note was sent on 13th September, 1959, but on the 17th of this month, the Prime Minister made an announcement in this House that the Government of India had withdrawn their civil personnel. It is no good giving us a homily on non-alignment or *Panch sheel*; these have been reduced to *Panch Shilas*, five pieces of stone, by his friends. But we would like to have an answer from the External Affairs Ministry as to who authorised the Prime Minister to withdraw our civil personnel from Bara Hoti, even though in our note, dated the 13th September, 1959, we had emphasised and reiterated that we were not going to withdraw our civil personnel, because Bara Hoti was ours. Therefore, this is another instance where in the name of India-China friendship, where under the facade of non-alignment and under the facade of *Panch sheel*, we have been appeasing the aggressor.

I may perhaps come to Longju now. Much has been said about it.

Shri Kalika Singh (Azamgarh): It was a seasonal withdrawal.

Shri Mahanty: Seasonal withdrawal? Are the civil personnel of the Government of India made of butter? Why can they not stand the rigours of winter, if others are able to stand it?

Shrimati Ila Palchoudhuri (Nabadwip): Butter hardens in winter; if they were made of butter, they would withstand the winter, but they are made of sterner stuff.

Shri Mahanty: What I am trying to submit is this. If one were to analyse this White Paper item by item, one

will find that behind the facade kind of talks, the most India appeasement has gone on.

Now, I might perhaps come to Longju. In the latest note Prime Minister, it has been as withdraw from Longju, we are to reoccupy it. We are all students of the English law. Longju is our territory. What mean when it is said that we are to reoccupy it? I do not know who has been advising the Prime Minister all these matters. But I only to say that he has been very much advised.

Then, I come to Ladakh. I give you the background of the note about Ladakh. We had our note, dated the 4th November 1959:

"But where aggression place, the people of India naturally have to resist by all available to them. The independence and integrity of India what the Indian people lab for during their long struggle for freedom, and they cannot tolerate any injury to or infringement of them."

This was our stand on the 4th November, 1959, when we had left no of doubt in the minds of the that we were going to defend the integrity of our country by all means. We had also reiterated it further. We had also said that the vaca aggression should be unconditional. We do not find that reference moment, but that was what was said. That was our stand. We said that there could be no negotiations with the Chinese, so long as the Chinese insisted on the maps they had drawn and on the basis on which they had committed aggression. That was our stand. Now, I would like to know in all humility, who the Prime Minister now to say in the latest note to Mr. Chou En-Lai, in which he has accepted the Chinese maps as it has been drawn on Chinese maps.

Therefore, I venture to think, even though we accept his policy of non-alignment, even though we yield to some in our admiration for the principles of *Panch shat*; we feel that there has been some detraction from the principles and the policies which we had laid down for ourselves.

Shri Kalika Singh: Where is the acceptance by the Prime Minister of the Chinese frontier as drawn in their maps?

Shri Mahanty: I am sorry the hon. Member is so innocent as not to have read this document.

Shri Kalika Singh: I have read it.

Shri Mahanty: If he will turn to page 6, paragraph 14 of our Prime Minister's letter of the 16th November, he will find as follows:

"The Government of India should withdraw all personnel to the west of the line which the Chinese Government have shown as the international boundary in their 1958 maps, which, so far as we are aware, are their latest maps....

Shri Kalika Singh: Continue reading.

Shri Mahanty: I am continuing.

"Similarly, the Chinese Government should withdraw their personnel to the east of the international boundary which has been described by the Government of India in their earlier notes and correspondence and shown in their official maps."

The position is that we withdraw to the west of the Chinese line as shown in their maps and we request the Chinese to withdraw east of the Indian line as has been shown on our maps.

Ch. Ranbir Singh (Rohtak): It is conditional.

Shri Mahanty: True. But I ask: who gave the authority to the External Affairs Ministry to acknowledge the

Chinese maps, to acknowledge the international frontier as shown in Chinese maps? At least that was not the position we had taken up in the various notes, heroic notes, that we had sent to Peking.

In this connection, I might invite the attention of the House to paragraph 12, page 23 of White Paper II, the note that was sent by the Ministry of External Affairs to the Embassy of China in India on 4th November, 1959. That, I believe, will set all doubts at rest. The paragraph reads:

"The Government of India have always been willing to respect the traditional frontier between India and China and have indeed done so. They cannot, however, recognise any boundary in the Ladakh region or elsewhere, which includes in China areas on the Indian side of the traditional frontier".

In the Note of 4th November, we had stated that we were not going to recognise the international line drawn on Chinese maps at any rate. But in the subsequent correspondence, in the letter of 16th November 1959 to Premier Chou En-lai, we have accepted, though conditionally, the international line on the Chinese maps. Who authorised the External Affairs Ministry, who authorised the Prime Minister to acknowledge these Chinese maps. Whether it is conditional or unconditional is immaterial for the purpose. Therefore, I venture to think that even though we may be speaking brave words, at least our actions have not reflected that bravery.

In this connection, I would like to touch on a very delicate point. I am sorry that I should have the occasion to have brought it before this House. But I believe, however humble we may be, we have a duty to perform, though painful it may be. This relates to the Defence Minister who should have rightly spear-headed the defence of this country today. Unfortunately, he is a toy Defence Mi-

[**Shri Mahanty**]

nister, because the Prime Minister says, 'It is my defence policy'. If it is his defence policy, what do we have a Defence Minister for? If it is for production of ordnance, let us have a Minister for Military Production.

Mr. Deputy-Speaker: Does the hon. Member want a Defence Minister who should have a defence policy different from that of the Prime Minister?

Shri Mahanty: No, Sir. That is not my intention.

Ch. Ranbir Singh: It comes to that.

Shri Mahanty: If the Prime Minister is also to have a defence policy, what is the need of a Defence Minister for?

Shri Jawaharlal Nehru: I do not wish to interrupt the hon. Member. But he is quoting me. I do not know where he got those statements from. The policy of defence or any other policy is decided by Government, neither by the Prime Minister nor by the Defence Minister. Implementation is done by various Ministers. Basic policies are decided by Government. We broadly lay down the broad policy accepted by Parliament.

Shri Mahanty: I crave his forgiveness. Of course, I have no statement here immediately. But I have noticed any number of statements—I can forward them to him—wherein at least the Press had reported his statement saying, 'This is my policy which the Defence Minister has been implementing'. I am sorry the Press has misquoted him.

Shri Ansar Harvani (Fathepur): It is not his policy but Government policy.

Shri Mahanty: I am coming to that.

Mr. Deputy-Speaker: Can he disown responsibility for what the Defence Minister might have done, when he says that it is his policy and he takes up responsibility for it?

Shri Mahanty: I submit that even though the Cabinet may determine some policy which is the national policy, it is for the Defence Minister to execute it. Therefore, it is no good saying that the Defence Minister has been executing my policy. After all, the policy is laid down by the Government. Therefore, he should not hesitate to withdraw if the implementation of that policy has been a failure, and criticisms have been levelled against that failure.

The other day Shri A. P. Jain had to resign. Why? Because the policy of State Trading in foodgrains, a policy not only of the Prime Minister but of the Cabinet, resulted in relative failure, and when there was criticism both inside the House and outside, the Minister had to resign and the Prime Minister had to accept his resignation. I do not say that the Defence Minister should resign, which he should have done long ago, because I have no personal axe to grind, nor have I the ambition to step into his shoes. I do not think I can ever come within a measurable distance of his eminence.

Shri C. K. Bhattacharya: May I interrupt for a minute?

Shri Mahanty: I am not yielding.

Mr. Deputy-Speaker: Order, order.

Shri C. K. Bhattacharya: A request came from the other side of the House that he should not resign....

Shri Mahanty: I am not yielding.

If the Defence Minister goes about Bombay and says that no aggression has been committed, I would like to know if it is the Government's attitude that no aggression has been committed.

Shri Ansar Harvani: He never said that.

Shri Mahanty: This was reported in the Press and no contradiction was issued.

Shri Ansar Harvani: He has not read it carefully.

Shri Mahanty: The hon. Member need not tell me in my 40th year how to read newspaper. I myself publish newspapers. I know how to read newspapers. After all, he must concede to me at least the intelligence to read newspapers.

If anybody goes through his speeches at the UNO, I would like to ask him how they compare with the speeches the Prime Minister had made on the floor of the House in regard to Tibet. True, I yield to none in my admiration for the Government's policy of restraint. But my point is more fundamental. A Defence Minister is not merely a Minister. A Defence Minister is really the spearhead around whom the national morale will concentrate. But when we find our Defence Minister saying in important place like Bombay from a responsible pedestal that no aggression has taken place, that it was merely silly antics on the part of the Chinese, I think there must be some propriety to be observed: either the Defence Minister should not have opened his lips, if he felt like that, or he should not have misled the country. When a fifth column is taking its shape in this country, if our attention is directed towards an imaginary Right dictatorship or Right reaction and if Defence Ministers go about saying that no aggression has taken place, I would like to say that here we are abetting aggression being in responsible places—which I do not like. The Defence Minister should have the courage to say on the floor of this House, 'I was misreported'. If somebody has misreported, I am sure there are any number of laws in our country to deal with such newspapers which have been misreporting responsible persons and creating this confusion in the country. I would not like to stress this point further.

15 hrs.

Lastly, I would say this. Regarding the latest letter of our Prime Minis-

tar to the Chinese Premier, I do realise the sincerity of the Prime Minister's proposals. I do realise that a war will serve no purpose and that we need not go into those conflicts if we can settle matters peacefully. But I would like to ask the Prime Minister one question. He has been proposing, in Ladakh there should be a strip of territory whose maximum depth will be about 100 miles at particular points and that it should be a neutralised area. In all humility, I would like to ask him this question: What machinery has he got to supervise the neutralisation of that territory? We know how these neutralised territories have fared. In Bara Hoti, we withdrew and they stepped in. We know what happened at Longju. So, he must tell us what machinery he has got to supervise that neutrality. Can he guarantee us that the neutrality will not be violated by the Chinese? I have to ask another simple question. Who authorised the Government or the Parliament to create a no man's land on our own territory? We know what happened in Kashmir. Then also our Prime Minister similarly said: It is my Government's policy. Naturally, as we symbolise in him the nation, we accepted it. We know what is the fate of Kashmir. Similarly, we want to know what is going to be the fate of this neutralised territory which he has been proposing. Can he assure us that this neutralised territory at no point of time will ever be conceded to the Chinese demands and aggressions?

It is no question of supporting or opposing the motion. It is absolutely immaterial for our purpose. We all want unanimity and we all want unity. If we have voiced these criticisms that is merely to invite the attention of the Government to certain basic issues and certain doubts and questions which have been agitating our minds. Let there be no doubt that the Prime Minister is the tallest among us. Whatever be the opinions or differences, nobody will ever resist responding to his call for what it is worth. With these words, I say

[Shri Mahanty]

that I respond fully to the sentiments those he had expressed earlier in bringing this motion.

Shri Karni Singhji (Bikaner): Mr. Deputy-Speaker, Sir, our country is facing a great crisis and I am sure that I will be voicing the feelings of everybody in this country when I say that each and every loyal citizen of this country stands now with the Prime Minister to defend our land. I am sure I also voicing the sentiments of the Members of the Independent Parliamentary Group of which I am a Member that we shall support the Prime Minister through thick or thin. The only proviso is that we want a definite assurance that the Chinese will be pushed out of our territories and that next time no secrets will be kept from Parliament. While we do not wish to embarrass the Government with too many criticisms at this juncture, I think that I will be failing in my duty if I do not make a passing reference to the failings of the Ministry of Defence, particularly with regard to our Himalayan Frontiers. As far back as April 1959, when I spoke on the Defence Budget, I had mentioned that the cold war had been brought to India's door step and that we should pay more attention to defend our borders. Unfortunately, we were lulled into security with our Panchsheel. Nobody in India ever thought that China would play such a trick on us and, therefore, for all these months, the Defence Ministry did not pay adequate attention to protecting our borders. We have been lulled once more into a false sense of security due to our 2,000 year old history which shows that China had maintained friendly relations with India. But we did not count on the fact that the Government of China had since changed and to recall the Prime Minister's phrase, that Chinese Government today was of one-track mind. Speaking on the China debate last session, I had made a passing reference to the absence of aerial reconnaissance being done on

the border by our aircraft and the Prime Minister had replied "that the mere act of taking pictures would have endangered that plane which took them and would have endangered it not only from the physical features point of view but would have endangered it from the point of view of action by the other party shooting it down, whatever the risks". With all due respect to the Prime Minister, I say that I do not know why we have an Air Force if we could not risk an aeroplane or two. Furthermore, in modern times aircraft reconnaissance is most important and aircraft are made to go and photograph such areas. I am sure that if they flew within our territory, we could still be able to photograph the roads and other communications built by the Chinese Government with the use of special telephoto cameras. We also have aircraft which can fly at these altitudes. For instance, there is the Canberra which I believe is equipped with the latest photo equipment. Furthermore, we have a landing strip at Ladakh and we also operate a regular airline there which supports my point. Obviously, that was not a very convincing answer from the Prime Minister which I may say so with due humility.

I hope that we will not make this mistake again and whatever may be the outcome of our negotiations with the Chinese, we will patrol these borders from the air and see that they are regularly photographed. Unfortunately, our trust in the Chinese Government was misplaced. We did not realise what type of people we were dealing with. The Chinese Government, as we all know, is ruthless. They are also an expansionists country. A great deal has been said about the Chinese expansionism but I would make only a brief reference to Korea and Viet Nam. In each of these cases, the only way in which the Chinese Government could be taught a lesson was through strength.

15.57 hrs.

[MR. SPEAKER in the Chair]

The only language that a communist country understands is that of strength. Unfortunately, our Prime Minister's hand-shake of friendship was misunderstood by them for weakness. If you study the plan of Chinese expansionism you will see how perfectly it is planned. They plan their communications and they build their roads. Everything is done methodically and then they strike. They first struck at Tibet and now they go further and strike India. Everybody in this country will I hope now wake up and see that we defend our borders gallantly. The Chinese assurances of autonomy to Tibet and also their make-believe in the theory of Panchsheel lulled India into a false sense of security and I hope that the Prime Minister and everybody will now wake up to reality and see that no matter what happens we will not make the same mistake again.

The question now is this. Can a neutral India like us withstand cold war and—God forbid—even a hot war, entirely on our own strength. As a soldier, I would say: 'yes'. As a practical man, I am not so sure. If the answer of the Prime Minister is 'yes', well and good. If the answer is 'no', India may not be quite so strong to face this colossus of China with her 600 and odd million population, all ruthless and armed. Then my answer to that is that we should consider in terms of looking out to find friends who think like us, other countries who are prepared to help us in our time of emergency if a show-down became imminent, with arms, men and material, provided no strings were attached to such aid. I support the Prime Minister's policy of non-alignment and I also believe that India should not go into any power blocs, but as practical men we are going to defend our country. We should not lose our territory just because we are stubbornly following a

particular theory or are refusing all help. The practical aspect of this question cannot be denied. While I am subject to correction about the exact number of forces that China has, I may mention the following. I am told that they have anything from 30 lakh to 50 lakh men under arms and approximately a crore of men or more as home guards. As against that, India has an army of approximately 7 lakhs to ten lakhs. Of course, I am again subject to correction about the figure.

An Hon. Member: How can he get that figure?

Shri Nath Pai: Who can correct it? We do not have any Chinese authority here!

Shri Karni Singhji: Therefore, it is all the more important that we start preparing for our defence and go in, if necessary, for conscription and get our country prepared to meet this Chinese colossus and drive it out of our country.

The question comes about other countries. One thing is quite certain: in the event of a show-down, would a country like Russia help us? Personally I have grave doubts if any Communist country could help India to fight against the Chinese. And that makes it all the more important that we should do some soul-searching to find out the possible countries which might stand by us in such an emergency.

Pakistan was given aid by countries before and that strained our economy to the very limit. Now, we are facing even a bigger threat than that, and, therefore, we have got to raise our economy and our industrial potential and do everything possible to meet this emergency, and I suggest this as a positive measure. Of course, now, the Ministry of Defence having woken up has already taken sufficient steps to see that our borders are protected, and the proper deployment of troops, aerial reconnaissance and the

[Shri Karni Singhji]

preparing of mountain fighting troops have already been taken on hand. I believe that we already have schools of this type to train our troops to fight at high altitudes, but we require many more of them because we have a very long border. We must also improve our roads and go in for helicopter because some of these places are extremely inaccessible, and the use of helicopters would come in very handy.

In passing, I shall say a few words about the failure of the Ministry of Defence. As we know, our country has a parliamentary democracy and the responsibility of the Cabinet is a joint one. Therefore, it is not correct for anybody to single out any one minister for criticism. The responsibility must be shared by the whole Cabinet and must therefore rest fairly and squarely on the shoulders of the Prime Minister for whatever good or bad has been done. I am proud to say that our Prime Minister has had the strength to accept that stand. But still, I have an apprehension in my mind that unless we are very firm about this business of getting the Chinese out of our territories we may repeat what we did in Kashmir against Pakistan. If we study the latest reply of our Prime Minister to the Chinese Prime Minister in his letter dated 16th November, 1959, we will see that our Prime Minister has made a suggestion that our troops should move back west and the Chinese should move back to the east. That means there is a no-man's-land going to be created on Indian territory, and if some settlement is arrived at on this particular point, it means that we have to surrender a part of our Indian territory. Therefore, we would urge upon the Prime Minister to stick to his original suggestion, namely, of asking the Chinese to withdraw to the international border. We cannot negotiate for losing our own territory.

I would not like to take much more time. I would only appeal to the

Prime Minister. He has asked for unity among the nation. We are prepared to shed our blood for him and the country, but I would very humbly request him to remember this: when he makes an appeal for unity, let him please make that appeal in such a way that he does not make people angry against him. Yesterday, the entire House was assembled here with only one purpose, that is, to support him through thick or thin, no matter what happened. But one uncharitable remark was made by him and he has had a complete flood of questions put at him.

Of course, the hon. Prime Minister is old enough to be my grandfather and I am hardly fit to give him any advice. But as a loyal citizen I am sure that his call for unity will be answered, but I would humbly request him to try and win the support of the country by proper approach by which he can achieve that unity.

The Minister of Defence (Shri Krishna Menon): Mr. Speaker, Sir, the Prime Minister will be replying to the debate tomorrow and therefore it is neither necessary and proper for me to traverse the whole ground of the arguments in this debate on various points nor it is my intention to make any debating points on a matter of this kind.

We are discussing the issue of the integrity of this country and the threat that has been immediately posed to it by an attitude and action on the part of a neighbour with whom we have not only professed but practised friendly and neighbourly relations. Much has been said about the defencelessness of our frontiers and that the Defence Ministry is going to sleep about it and so on. As a member of the Government, and recognising collective responsibility, the Defence Minister, like every other Minister, accepts full responsibility for whatever that policy was, and so does Parliament. Because, times

without number, it has been stated in this House, and in public—perhaps there was not any contradiction from anyone—that we have no military deployment anywhere on our international frontiers.

It is one thing suddenly to wake up to the facts when a new situation arises and another just not to accept the position that this was the policy of the country. The policy of the country was not to deploy military troops on our international frontiers, whether the frontier is with Goa, with Pakistan or Burma or China as the case may be.

So far as China is concerned my knowledge of history may be imperfect, but even in the British days, apart from leading punitive expeditions across the Himalayas, I have no knowledge of any military action in that area; so, that frontier has been left not to police protection as some people make out, but has been very much like the frontier between Canada and the United States in the hope that neighbourly relations will prevail and no cause for military action would arise. There have been checkposts on this frontier but those checkposts were not of a defensive or a military character. Their main purpose was to guard the trade routes, protect the merchants and probably deal with the customs and other matters. I have no doubt that they would have been used also as a means to gain such information as they could. Therefore, to regard them as positions inadvertently left weak would be an error in fact.

Incidentally, reference has been made to the fact that I said there was no aggression on this country. First of all, I have no recollection of using the term 'aggression'. But it is in use, and the United Nations have been sitting for seven years trying to define what aggression is! Each year they postpone it to the next year. All I said was, this country was not invaded. It may be wrong, at a meeting where about a hundred thousand people are present, to say anything

else. The invasion of the country is very different from incursions upon the border even though casualties are inflicted and military action has to be taken.

So, when this new situation arose both in regard to Pakistan some time last year and now in regard to China, Government came to the decision that with its limited resources, what could be done at that time was to take over what was called over-all control of the border, *viz.*, to see that such police action by police—State police or Central police—that was taken was not of a character that would be wasteful in fire-power, would be in the wrong places and perhaps taken without knowledge of consequences. So, we did that in regard to Assam some twelve months ago, when there was serious trouble.

I want the House to be aware of the fact that taking over border control does not mean displacement of all the bodies. It simply means over-all directions, because the displacement of all the bodies and placing them on a war footing would require resources of a character far different from what it is now. The House will not expect me I am sure, and it will not be consistent with one's responsibility, to go into the details of deployment of troops, their numbers, etc. The previous speaker referred to the size of the Indian army. I have no desire either to affirm it or contradict it. Many people have been trying to find out what it is. We have not given the figures.

At any rate, when this situation arose nearly in September, the Government decided that the Armed Forces of India should take over over-all control of this border. Now that has been done, but it is a progressive position. It is not as though overnight something can be done or should be done, because India has other frontiers as well. Moving the army just done not mean, as hon. Members very well know, moving a few people over there. The ballistics and the logistics connected with this has to be taken into account.

[Shri Krishna Menon]

It has been the concern of my ministry, recently at any rate, to recognise the fact that a modern army, even an army as modern as ours, can only effectively function with the necessary equipment. Our army has been based in the past upon the United Kingdom; that is to say, the resources in the way of equipment came from the War Office. If it was not here, we could indent on it. The same applies to our coastal defence and what not. Therefore, a considerable amount of energy had to be devoted to that purpose, not at the expense of, as someone suggested, forgetting other matters, but one thing could not go without the other. So far as border defences are concerned, all I can say in the House, consistent, as I said, with my own responsibility and what the House will expect, and not to give unnecessary information to those who should not have it, is that the necessary adjustments are being made. I cannot say whether the best way of defence of this frontier is by checkposts or in some other form. Equally it would not be possible for me to affirm or deny whether their number should be 100, as the previous speaker said, or less or more. All one can say is that the necessary troop movements consistent with our resources have taken place.

If I may say so with great respect, I have no desire and I do not intend to answer anything of a character of personal reference or the question of one's integrity or patriotism. When the time comes when I have to carry the card of patriotism, it would not be worth carrying it, though other people think it necessary to proclaim it. At any rate, the movement of troops is a matter in which even the newspapers should not be allowed to publish full information; I mean it should not be given to them, when I say they should not be allowed to publish it. What I said in Bombay was that the necessary adjustment in this matter was being made. I

feel sure, Mr. Speaker, responsible Members of Parliament would appreciate that is as far as one can go.

Now, it is not the policy of the Government either to surrender territory or to take action which in the short run and in the long run it cannot defend. We cannot lock up too many troops in places where they may be wasteful; equally we cannot be too conscious or what you call too concerned about not taking some risks. So, a balance has to be struck between these and that is what is being done.

Reference has also been made to the position at the United Nations. I think it was said yesterday that we lost a number of votes and that shows our lack of prestige. If you contest an election only on the certainty that you win, there will be no parliamentary contest at all. Somebody must fail for us to come in here.

Shri Farooq Gandhi: That is why we leave some seats uncontested, so that some friends may come in!

Shri Krishna Menon: But equally, I hope, those who say this would study the other votes at the United Nations, not so much where we get a plate or we do not, but where matters of policy are concerned; and then probably they will get a different picture. In any case, that is not particularly relevant to the present issue.

So far as the position of the Government calling for the discussion of the subject of the representation of China in the United Nations is concerned, it would be a mistake to regard this as though we were oblivious of the new circumstances or doing something arising merely from our special relations with China. Our China policy in the United Nations and the world is governed by world considerations and the United Nations could not command the strength and could not achieve the purposes of the

Charter, unless, as the former Secretary of State of the United Nations said, the world as it is, and not the world as some would like it to be, is represented in it.

It is not possible, for example, to disarm the world or take any steps towards it unless China is equally committed. Otherwise, it would be as though those who abide by the law would be deprived of the arms and those who would not would have the arms. It would be an unfortunate state of affairs. So, our attitude towards China's representation in the United Nations has been governed by just considerations. I beg to submit that if, as a result of the recent position on our frontier, we resiled from it, we would have been regarded as acting wrongly and would have lost very much the position and the prestige we had. I do not use the word 'prestige' in the wrong sense. It would be an entirely wrong act, because, year after year, we have told other countries, including the western group of countries, that irrespective of their attitude to the internal system in China, we are not asking them to be friendly with them; but, we have to strengthen the United Nations and, therefore, they should be allowed to come in. Recognition should not mean approval; it simply means, they ought to be there.

Secondly, looking from a narrow point of view, whether in regard to the situation about Tibet however it is interpreted, or in regard to their attitude towards us or breaking of any Conventions—whether the Geneva Conventions or the Charter of the United Nations—we would be in a far better position to deal with it, if China were there as a member of the United Nations and be amenable to world opinion on the one hand and answerable for her conduct to a certain extent. That has come into this debate, because I represent this country in the United Nations and also because China is the issue involved.

Relations

Reference has been made to one of the speeches I made in Bombay. There about a hundred thousand people were present and they did not take this view. First of all, I did not make any reference to aggression. I did say that the frontiers of countries have been violated, but the speech must be read as a whole. The frontiers of other countries, by and large, are violated, our frontiers have been violated and, therefore, we must take action against it.

Our position is that we should not in any way be intimidated by the Chinese, either by their size, or their capacity for quick movement, being a country with a different form of Government. It is possible that they have, in the short time, achieved results quicker than we can. But we are not to be intimidated by this position. We would maintain the sovereignty and integrity of our territory. The Defence Minister, or anybody else, would be either a fool, or a knave, or both, if he were to guarantee what would be the results of any military action. All that he could do is to say that all the resources would be put into it and as wisely as people concerned understand them. The results of deployment of military troops, even in the case of large countries, are judged by a number of circumstances. So far as we can judge at present, it is possible for us with the limited accentuation on our resources, within the time, as progressively as possible, to take on this limited task, and to that task the armed forces are applying themselves. But it would be very difficult for any Defence Minister, this one or any other, to come and say to this House "this and this is being done."

Yesterday, some hon. Member asked: why did not we bomb the road? I can answer it. But it is not wise to answer. Therefore, that is the position in regard to the frontier, and there is no question of our running away from any resistance that is required.

[Shri Krishna Menon]

The Indian defence forces have been conditioned, not for the purpose of a foreign adventure, or of marching into other peoples' territories, but for the defence of our frontiers, and that task they will seek to perform as best as possible. If the hon. Members were to consider the kind of concern—not concern but feeling, I think—that they expressed, that is not likely to improve the morale of the armed forces.

Now three things required in defence in our context are material, men and morale. So far as material is concerned, we, both on account of our economic circumstances, our national policy and, what is more, the deficiencies created by our past history, could not concentrate on this. So, we have gone into production on a comparatively large scale, improving somewhere from about Rs. 14 crores of production in 1956-57 to Rs. 26 crores this year. So, in a gap of 28 months or so, this has been achieved and, what is more, this has not been done by any increase in the staff of the personnel, or the total commitment in regard to ordnance factories. Furthermore, I would like the House to know that today it is estimated to the satisfaction of the correct authorities that for every hundred units in money of products we are getting 130 in value, because of the re-organisation in this way. Now, especially because of the present circumstances, by a certain modification of our procedures, and the recognition of urgencies, we would probably be able to improve it better.

Acharya Kripalani yesterday referred to the fact that ordnance factories—I may be mistaken; I stand corrected if I am mistaken—were being turned on to civilian production, while they can be used for something else. I would like to make two observations in regard to that. If it were possible to us in normal times to turn ordnance factories on to civilian production, it is good for defence because if there were a longer

capacity it can at once be adapted for defence purposes. But, unfortunately we have not got that capacity. We have absorbed all idle capacity that existed and all that we have now is in terms of money, Rs. 9 lakhs worth of idle capacity. But in those years I am speaking about, in the ordnance factories, as production has gone up to Rs. 26 crores, out of that the civilian production has been Rs. 3½ crores and that Rs. 3½ crores includes metal for the Commerce and Industry Ministry, brass and various other things. Then there is a certain amount of bye products which can only be used by civilian industries explosive factories or otherwise. Equally, in the last 12 months we have moved away from dependence on other countries for the vital elements of production and have concentrated on our own. Then, while it may not be strictly relevant to the more colourful part of this debate it would be impossible for our armies, our fighting forces, to function with any confidence if they were not sure of replacements. Then, I think we have to face the fact that this is very hostile terrain, where it is impossible, where it is very difficult—do not think I should say impossible—to plan in terms of war position and, what is more, the lines of supply necessarily must be long, even they are not as long as the crocodiles, because, length can only be measured in this sense, not by the length in the sky but by the time taken to cover the distance. I will not go into greater details in regard to this. And no army can afford to lengthen its line of supply more than its resources would permit. These are the positions one has to accept, even though they may not be colourful in many ways.

I have nothing to apologize for in the speeches made in Bombay, or America, or anywhere else, and I have, to the best of my ability, reflected the policies of the Government, and those policies our Prime Minister expounded yesterday and so many times before.

Acharya Kripalani asked whether non-alignment meant non-alignment with ourselves, on the one hand—now I have no desire to split hairs on that—and whether it also meant that we may not take equipments from elsewhere. Mr. Speaker, it must be within the knowledge of this House, from the numerous questions asked and numerous replies given, that the military supplies—by military I mean all the defence forces in this country—have been received from several places. The only thing is that we do not seek aid in a particular way. There is nothing wrong in our policy, there is nothing wrong in our conviction, to prevent us from getting defence equipments, or weapons, or whatever it may be, from wherever we choose at whatever time, whether it be the east or the west. The only thing is that we would like to pay for it, and not come under the internal legislation of those countries. It is probably not understood that the receiving of aid is covered by certain domestic legislation in that particular land, because their legislatures have to pass them. Therefore, while on the one hand our defence may not be dependent, either upon the capacity of any other country to shut off supplies, or, on the other hand, by the conditions that they may impose in regard to procurement, we have done everything we can to obtain them from wherever they can be obtained, at the most economic prices or, what we call, conditions best to ourselves. Therefore, there is no question of our saying that we shall not touch such and such equipments because they come from somewhere else. And what is more, it should be recognized that the Indian army—I think I will take the army, because that is the latest form of our fighting forces—was not born yesterday, or after independence. It has its equipments and its standardisation, and it is committed to a certain pattern, and without considerable expense and the passage of a fair amount of time, it would be impossible to alter that situation. Therefore, that alteration takes place gradually without impairment of our defence.

I think it will be a mistake, if I may say so, to convey the impression to our fighting forces that there is some lack of confidence on the civil side of the administration, apart from the armed forces. I have no desire to go into the question which has implications in that direction. So long as there is a parliamentary system, the policy of defence would be decided by the Government, and just as the civil service carries on the civil side, the defence services will carry them on the other side. That is the only way we can do it now.

Then, in spite of whatever may be said, whatever you may hear and whatever you may read, with great respect I would like to repeat what the Prime Minister said—I believe he said that yesterday here and in other places too—that the morale of the services has never been higher at any other time. The question of emoluments, their hope of security and the prospect that belongs to those who are prepared to make this supreme sacrifice, they have been consolidated very much more than ever before, because of the changing conditions of the world.

It would not be in my province, specially when the hon. Prime Minister is winding up this debate, to go into the question of higher policy as to how to resolve these disputes. But I hope I may be permitted to say that the frontiers of a country can only be settled in two ways, either by conquest by one party or the other or by negotiation. There is no other way of doing that. Either you conquer them or they conquer you.

Shri Nath Pal: Conquer or defend? I think you mean defend. How can we conquer our own land?

Shri Krishna Menon: I was speaking sufficiently loudly to be heard. I said that the frontiers of a country can only be settled in this way. We have never said that these frontiers are not known. We have said that they are determined by history, as Shri Asoka

[Shri Krishna Menon]

Mehta said this morning I believe, by convention, by practice and by our own experience of what we see. We are quite conscious as to what are our frontiers. We have not said that they are not unknown. We have said that it is wrong to say that it is not delimited. It is not demarcated. They are two different things. Demarcation has to be carried on by a process of negotiation and it must be left to the wisdom of the Government, if you accept it, as to what is the best way of establishing that negotiation. Negotiation, on the one hand, cannot be brought about by an attitude of undue aggressiveness nor on the other hand by an attitude of surrender. I believe the Government is following, what the hon. Prime Minister a couple of months ago said here, what is called the dual policy. A dual policy is not a double policy or a double-faced policy. Dual policy is a policy with two aspects. Both aspects are equally important and one corroborates the other.

That is all I have to say. I think very few other matters have been raised in this connection. But some reference has been made to the qualifications required for a Defence Minister. In a Parliamentary system of Government, ministers, rightly or wrongly, are not appointed by the Opposition and none of us can be so sure at any time that they command complete public confidence. As far as I am concerned, Government policy in our system is one and unified. Any suggestion. . . .

Shri Surendranath Dwivedy (Kendrapara): You have at least the support of one Opposition party!

Shri Krishna Menon: On the one hand the Opposition pleads for the unity of the country and on the other hand if either by error or by mistake or by opportunism one party offers its support on a particular issue we are called upon to reject it. We either rejected it or accepted it. We are following a policy. If that policy

appeals to right people then they should join in that. Anyway, this is a matter for the hon. Prime Minister to deal with.

At any rate so far as I am concerned there has been no difficulty from the working people in the factories and while production—that I have mentioned a little while ago—may to a certain extent be due to the drive given to it by the administration generally, it is in more than a small measure due to the enthusiasm and the understanding of the men who work in these factories. I think we should all be conscious of the fact that they realise that that production is not for the purposes of private profit but for the defence of this country.

That is all I have to say.

Shri Vajpayee: May I ask a question of the hon. Defence Minister?

Some hon. Members: No, no.

Shri Nath Pal: You must take Shri Feroze Gandhi's permission first.

Shri Feroze Gandhi: Sometimes you are with us; sometimes the Communists are with us. What are we to do?

Mr. Speaker: Dr. Aney.

Shri Nath Pal: When we do it we do it openly. (Interruption)

Mr. Speaker: Order, order. The House is still sitting. Dr. Aney.

Acharya Kripalani (Sitamarhi): I do not know whether the hon. Defence Minister was referring to what I said about the Defence Minister as to what he ought to be. I never said that he should be selected by the Opposition. (Interruption).

Shri Surendranath Dwivedy: Who are you to interrupt?

Acharya Kripalani: What I have said is that it is not enough in a democracy for the hon. Minister to enjoy

the confidence only of his Chief but also of the public. I hold that this is the correct position.

Shri Ferose Gandhi: How does one define that?

Shri Jawaharlal Nehru: I do not know how the hon. Member has got up to explain in the middle of a debate. I have a lot to say as to how public confidence is to be judged.

Acharya Kripalani: But I submit it has nothing to do with a point made by the Opposition. It is only perverse argument in order to . . . (Interruption). That is why I say that whether you are right or the public is right is a question to be judged by others and not by you, nor by me. (Interruption).

Shri Jawaharlal Nehru: The hon. Member is needlessly getting excited when it is said that the Opposition does not appoint him . . . (Interruption). Nobody thought that the Opposition did it. But that was a gentle way of pointing out the place that Government occupies and the Opposition occupies in a democratic system. Presumably a Government functions because Parliament approves of that Government and presumably the people approve of that Government because Parliament is being elected by the people. Presumably in a Government the Prime Minister is appointed because he has a certain measure of confidence of the people through the Parliament. These are normal things which sometimes require pointing out when they are forgotten.

Shri Nath Pal: The Opposition never appoints a Minister, but in a democracy it can always succeed in compelling the Government to resign or the President to dismiss that ministry. It does happen . . . (Interruption).

Shri Tyagi (Dehra Dun): I submit that this is irrelevant. It is not a matter for discussion now . . . (Interruption).

Mr. Speaker: Order, order. (Interruption). Order, please.

Shri Ferose Gandhi: What is this? If you want some more, we can give more to you. (Interruption).

Mr. Speaker: Hon. Members talk of democracy . . . (Interruption). I am afraid, while they are talking about the principles of democracy, they are not practising it here. Dr. Aney.

Acharya Kripalani: I had only raised a question that there might be a misconception. I take it that the hon. Prime Minister had admitted the proposition that every Minister must enjoy public confidence. Now, he makes himself the measure of that confidence. I have no objection to that. But my proposition is absolutely correct.

Mr. Speaker: That is all right. Dr. Aney.

Dr. M. S. Aney (Nagpur): Sir, I rise to support the motion moved yesterday by the hon. Prime Minister.

While recommending the White Paper II and the correspondence between the Governments of India and China for consideration of the hon. Members of this House, I wish to make a few observations to express what I feel on reading those papers.

The first thing that must strike the reader of this correspondence is that one of the two corresponding nations cannot be recognised as believers in and adherers to the principles of co-existence, one of the cardinal tenets in what is now popularly known as the doctrine of Panchsheel. Co-existence implies that both the countries recognise the boundaries of each other and respect the geographical integrity of the nation. Violation of the boundary of the one by the other deliberately and not an accidental trespass is aggression and a crime by one nation against the other.

The Papers themselves contain proof of deliberate violation by the Chinese of certain territories in Ladakh which are undoubtedly inside the traditional and international boundary of India.

[Dr. M. S. Aney]

The attack on the Indian men at Longju by the Chinese Army resulting in the death of several Indians and also the arrest of a large number to which reference is made in the letter of Premier Chou En-lai of the 8th September, 1959, and the letter of the Indian Prime Minister to the Chinese Prime Minister dated the 26th September, 1959 will convince anybody that the Chinese army men attacked and killed the Indian men deliberately. The attackers stated that they had orders to attack and stop the Indian personnel from going further. Is that a proof of settling matters of difference by negotiations and in a peaceful manner?

The elaborate reply which our Prime Minister has given to the letter of the Chinese Premier of the 8th September is simply left un replied. How can there be any negotiations where one party does not even show any willingness to listen, read or consider?

Though more than once the Chinese Premier has referred to our Prime Minister as the author of Panchsheel and described himself as strictly observing the tenets of Panchsheel, the correspondence leaves the reader in no doubt that the writer is not keen in ascertaining the truth about the boundaries and his loyalty to Panchsheel is only some kind of lip service. I am not at all surprised at this. My surprise is that it took the Government of India so much time, nay, so many years, to find it out.

Sir, this leads me to another important point. We became an independent nation in the year 1947. In August last we have finished twelve years and celebrated the twelfth anniversary of our Indian Independence Day. Soon after our independence we announced our recognition of the Communist Chinese Government as the de facto government of China, and since then we have been championing the cause of that nation and pressing on the U.N. the urgency of its recognition by that body as a nation and its admission as a member of the U.N. In all this we have been following the path of justice, equity and international fairness. But we have done something more than that for China. We have recognized China's suzerainty over Tibet, our immediate neighbour in the north. By this recognition we have in a way invited China to be our next-door neighbour. In doing that we tried to get an assurance from China that this suzerainty over Tibet was not to interfere with the autonomous status of Tibet and its Lamasik Buddhist culture. But we find that the Chinese Government, for reasons best known to them, have occupied Tibet and virtually ended the rule of the Lamas in that State. The hospitality which we have shown to the Dalai Lama and the people of Tibet who migrated from Tibet to India has infuriated the Chinese Government and the Chinese people also. The various incidents of aggression on Indian territory in the Himalayas as well as the anti-Indian propaganda of a very virulent nature that is being carried on in China are indicative of an attitude of active hostility of China to India.

On reading the notes I feel convinced that the Government of India never suspected till very recently that there would be such a terrible change in the attitude of China towards India. It treated all symptoms of this change as insignificant. The publication of maps by the Chinese Government showing large tracts of our country as Chinese territory elicited only a mild protest from us. And any explanation of the cock-and-bull story type given by the Chinese Government was thought of by us, for the time being at least, as satisfactory.

As against this conduct of the Chinese Government, our Government has tried to be consistent in its attitude towards China. One example of this is that in the map of India and

China which has been published and circulated to the Members along with the White Paper, we have shown the whole territory to the north of India beyond the Himalayas as China, omitting all reference to the existence of Tibet. We have taken up this attitude.

Apart from the solicitude we are showing to the feelings and susceptibilities of the Chinese nation, there is another mistake which we have committed in all these twelve years of our independence. We were not able to take a proper view of our frontiers from the point of view of our defence. Let me say here that the Defence Minister just now made a statement, and I heard the explanation given by him. I think there is good reason in what he has stated. But notwithstanding that, the remarks which I propose to make still hold good. It is admitted and clearly seen from the White Papers that we did not regard our northern frontier as a matter of any concern at all. And that is what he has stated also. A few outposts for patrols in aid of the pilgrims and traders were all that was thought to be necessary. That was probably the arrangement in the British days. And our Independent India simply continued the same arrangement.

I am told—and I speak subject to correction—that the part of Ladakh in occupation of the Pakistan Government bordering on the Chinese borders is well protected. I do not know whether this information is correct or not. But that our border was not at all protected is clear from the white papers themselves.

During the British rule China had not the courage even to assert its suzerainty over Tibet, much less to invade that territory. Therefore they had never cared to make any effective arrangements for protection of that border. But Independent India should have been able to foresee the consequences of leaving the border altogether unprotected, particularly in view of the several changes that have

been taking place during this period. That means a danger to India. An unprotected border of India means a danger not only to India but to Nepal, Bhutan and Sikkim.

Vigilance is the price of liberty, they say. Non-vigilance is likely to endanger liberty itself. In this connection I do say that the reduction of our military budget by Rs. 25 crores last year is certainly an indication of the fact that our Defence Ministry was not sufficiently vigilant in pressing its claims and demonstrating the urgency of making our border outposts sufficiently strong to meet the menace to India which has arisen by the eradication of Tibet and bringing China closer and making it our next-door neighbour.

16 hrs.

In considering the last letter which our Prime Minister has sent, I can certainly say that he has shown an admirable spirit of firmness and self-restraint, properly combined, in making his proposals. But, there is one point to which I wish to invite the attention of the Prime Minister in all humility. In his desire to put an end to interminable discussions of status quo, he has suggested that in the Longju region, the Chinese should withdraw their men and we, as an interim arrangement, will not send our own patrols to occupy the same. There will be a no man's land between the two borders. The Prime Minister has given his reasons for making this proposal and they deserve consideration. In this connection, I wish to bring to the notice of the Prime Minister and also of the Members of this House and the Defence Minister, what Shri Cariappa the ex-Commander-in-Chief has to say. He said that if the Chinese would not be ousted from the occupied positions now, it would be very difficult to do so later on. In the White Paper, we have an instance where a post which we vacated was immediately occupied by the Chinese army—the instance that my hon.

(Dr. M. S. Aney)

friend referred to. Can this thing not take place here? What is the guarantee that the Chinese, having vacated it for some days, would not later occupy it, making it impossible for us again to recover it? I am confident that this is a point which the Prime Minister will take into consideration.

The second point is, that this portion is a part of the Jammu and Kashmir State. What effect our conduct in withdrawing our patrols from Longju will make on the minds of the people of Kashmir? Will they feel that we are strong enough to protect the Kashmir people, if it becomes necessary to fight at all? Or, will it have an adverse effect on their mind? Will they not also try to make a contrast between the conduct of Pakistan Government and our own Government as regards making effort to preserve the territories within their respective boundaries in spite of the claims made by the Chinese in their maps for themselves? These are the points that I wanted specially to bring to the notice of the Prime Minister and the Government of India, before they make up their mind to hand over the territory, in case they agree to accept the proposal.

I am reminded of a verse in Sanskrit:

अमर्भ शून्येन जनस्य जन्मता नजात हैन न
विदिवादरः

It means, a person who is void of indignation is neither honoured by friend nor by his enemy. I hope that my apprehension will prove groundless. Whatever might be the differences about certain steps taken or not taken before, about the commissions and omissions, there is undoubtedly one strong point in favour of the Government and that is, that the whole country has faith in the leadership of Shri Jawaharlal Nehru and people of all shades of

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opinion will stand firmly by him and behind him and support him in his policy and the measures that he will take in defence of the honour of this country and preservation of its geographical integrity.

I support the motion.

Raja Mahendra Pratap (Mathura): Just a minute; may I say a few words, Sir?

Mr. Speaker: I shall call him later. Shri J. B. S. Bist.

Shrimati Mafida Ahmed (Jorhat): What about us, Sir?

Mr. Speaker: No hon. Member can force herself or himself on the Speaker and force him to call her or h.m.

Some Hon. Members rose—

Mr. Speaker: It is open to all hon. Members to go on standing until they catch my eye.

Shri J. B. S. Bist (Almora): The Prime Minister's counter-proposals conveyed to Mr. Chou En-Lai in his letter of the 16th November are practical and realistic. I, however, particularly welcome his statement that as far as the Himalayan border is concerned, there is no dispute about it in the central area where it touches U.P., Himachal Pradesh and Punjab. This would be welcome to the inhabitants of that area which I have the privilege to represent. This would be welcome to them also because they had been apprehensive that the Chinese might indulge in aggressive activity similar to those in NEFA or Ladakh.

While the initiative now rests with the Chinese, I would call the attention of the Government to the need for a complete reorientation in the border policy. During the British days, the then Government of India was not particularly perturbed about the security of the border for two

reasons. Firstly, Tibet formed a kind of buffer State, and secondly they thought that the bleak and inaccessible mountains which separate Tibet and India were the best protection. Despite this, from the administrative point of view, they kept a close watch on border developments.

After independence, our Government, taking into consideration the traditional friendship between the two countries, gave up the concessions it enjoyed in Tibet, and believing in the friendly intentions of the Chinese, did not strengthen its borders. Thus, while the Chinese, even in the old Dalai Lama regime, were constructing a network of roadways on their side of the border and building up their defence potential, we on our side did not pay any particular or special attention to this area, and proceeded in the ordinary way.

Take my own district of Almora which is lying quite contiguous to our boundary with Tibet. Three passes in that district, namely the Lipulake, Kungri-Bingri and Darma, provide access to India. While the Chinese in their part of the border have constructed motorable roads up to Takulakote and Gyanimandi, our villages in the border are still difficult to reach. This not only creates a defence problem, but also hampers the growth of this area whose economy was so far dependant on trade with Tibet. With the establishment of Communist rule in Tibet, unless the economic development of the border people is promoted, the Chinese agents will find good ground for sowing seeds of disaffection.

I may also suggest that since road construction has now essentially become a defence requirement in the border areas, this may be entrusted to the military authorities. We have a plan to construct roadways there, that is, motorable roads, but this work has been taking years and years, and the progress is very slow, and I at least do not know when they

will reach any important village on the border.

I would also take this opportunity to inform Government—possibly they have the information already—that Garbyang is the last village towards the Lipulake pass. It is a flat piece of land which is fit for an airfield. It would be for the military authorities to enquire into this matter and see whether it could be put to any use for any purpose, and I have nothing to say on that; I do know that the village has a flat stretch of land, and aeroplanes could land there very easily, but it is for the military authorities to see the site and consider whether it is in their interest and in the interest of the nation to use that area.

As revival of trade with Tibet is a remote possibility, Government would have to consider alternative means of livelihood for the people in these areas. Sheep-rearing and wool industry on a scientific basis would be a success, and I think that is a genuine need, for, in these areas, every family is connected with wool; as the hon. Members of this House possibly know, the Pashmina and similar kinds of wool are manufactured by the Bhutias who live on the frontiers and who trade with Tibet. Also, other avenues of livelihood will have to be explored. I would suggest that an economic survey should be carried out, and I think, just as some speakers have remarked before, that this survey will provide Government with many facilities which they might need; of course, I might say here that Government will have to improve communications, if these facilities are to be enjoyed. The time has come now when these matters cannot be delayed any longer. I think a sound economy and a good economy is a good defence.

Now, I would like to touch on a delicate issue. It is being stated that the areas where incursions are taking place are inaccessible, without habitation and of no economic consequence.

[Shri J. B. S. Bist]

I would like to say that it is this very inaccessibility which provides the greatest security and protection. Once these areas are not with us, the feeling of safety which the border people have, will disappear, and this must affect the defence of the whole of India also.

In regard to administration, I have to say that the State Government treat these border districts on similar lines as other districts, though these border districts have their own special peculiar features. I do not blame the State Government for this. They do not have the resources and to incur an expenditure out of proportion to the population and area causes heart-burning in other areas, while there is a comparatively small return on the investment made. The remedy lies in special subsidies from the Centre ear-marked for these areas. This money should be not only ear-marked for specific areas but should be for specific purposes and for the benefit of those areas.

I regret to say that I have noticed that officers posted to the border areas treat themselves as having been penalised. There may be some exceptions to this. Therefore, I would suggest that officers of the Indian Frontier Political Service formed for administering the NEFA and Naga areas should be posted to these areas, and the district officers should be asked to tour those areas and come into contact with the people there. My impression is that they do not tour as frequently as was thought essential even in the British times.

Ever since the Chinese activities on the border started, I have been thinking as to what precisely they have in mind. I am neither a politician nor an expert, but a man from the border areas having a stake in what is happening there. Personally, I think the Chinese game is to deprive us of the security which the Himalayas provide us and to place themselves in a position of vantage which will be a permanent threat to our security.

Anyway, I was glad to hear the Prime Minister say yesterday that he was trying, in the first place, to settle things by peace. I appreciate this line of his, for after all, war has its horrors, and possibly many of us may not be able to imagine those horrors. I pray God that he becomes successful through these peaceful means. But the Prime Minister has also said—and I think everyone of us will agree with him when he says it—that India is not going to stand any aggression. I am certain that Government are taking all matters into consideration. There is no need to think that nothing is being done by Government. After all, these are matters which cannot be clearly exposed in public in the interest of the country.

Mr. Speaker: Shri A. M. Tariq.

Raja Mahendra Pratap: I do not want to catch your eye, but if your eyes catch me better.

Mr. Speaker: My eye always catches the hon. Member.

श्री अ० म० तरिक्का (जम्मू तथा काश्मीर) : मिस्टर स्पीकर, कल जो वजीर आजम ने इस ऐवान में तहरीक रखी और उस तहरीक में जिस पालिसी को पेश किया उसकी मैं पूरी तार्दि करता हूँ।

जनाव वाला, जब से यह सरहदी तनाजा शुरू हुआ है हमारे मुल्क के कुछ कोनों से कुछ लोगों ने अपनी तरफ से इस तनाजे की अपनी सियासी पालिसी के लिये एक्सप्लाइट करने के लिये जंग के नारे लगाए। जंग का नारा लगाना बहुत आसान है। यह मेरी खुशकिस्मती समझिए या बदकिस्मती समझिए कि मैं हिन्दुस्तान के उस हिस्से से आया हूँ जिसने आजादी के पहले दिन से जंग को देखा, सरहदी हमले को देखा, और आज भी सरहदी तनाजे का शिकार है। जनाव वाला,

मैं पूछता चाहता हूँ उन लोगों से जो भाज जंग का तारा लगा रहे हैं काश्मीर के जो लोगों यहाँ को हत करने के लिये, उस बक्त उह कहाँ हैं। इस बक्त जबकि हमारे मुल्क को ज़रूरत है सिफे इस बात की कि हम मुत्तियम हैं और अपने बजीर आजम को, उनकी ज़हूरत को और अपनी फौज को इसलाकी अदद करें, हम कोशिश करते हैं तखतीबी खातों को करने की। हम कोशिश करते हैं इस मुल्क में अफरा तफरी पैदा करने की। यही कोशिश उस बक्त भी मुखालिफ जमामतों ने की जबकि काश्मीर पर पाकिस्तानी हमला हुआ। स्व० स्थामा प्रसाद मुखर्जी हिन्दु महासभा के ज्ञान्धे के तत्त्व काश्मीर में एक अपना आन्दोलन कर गए। हमारो दूसरी जमामतों के कुछ नेताओं ने उस बक्त हमारे बजीर आजम के हाथ मजबूत करने के बजाए कमज़ोर करने की कोशिश की।

श्री अब्दरज़ तिल्ह : उनके हाथ तो मजबूत हैं, कमज़ोर कहाँ हैं।

श्री अ० म०० तरिक़ : मजबूत हैं, मजबूत रहेंगे, और वे आपको यकीन दिलाना चाहता हूँ कि आपकी तमाम कोशिशें बेकार होंगी।

जनाब वाला, मैं आपसे अर्ज करना चाहता हूँ कि कुछ लोगों ने महां इस तरह की बातों की कि लद्दाख में हेवी इंडस्ट्री कायम की जाए। मुझे तज्ज्वल है कि उन्होंने यह क्यों नहीं कहा कि लद्दाख में एक विपद्यादं स्कोला बाए जाना कि बहाल बनाए जा सकें। उनको यह भी नहीं आलूम कि लद्दाख कहाँ है और नहाल को कैसे जाते हैं। यहाँ बैठ कर हवाई बातें करना आसान है।

जनाब वाला, यह कहना कि हमारे मुल्क के डिफेंस मिनिस्टर नाकाबिल हैं एक इन्तिहाई असोसिएशन का बात है। जंग के बजाने में हमसे देखा कि बरतानिया ने तिक्का इसकिये जंग लीती कि बहाँ की तमाम

सियासी जमामतों उस बास बरतानिया के बांगी बीडर मिस्टर चर्चिल के भीतर थीं। उन जमामतों ने उनकी पालिसी से इक्षितावक किया और इसी बहाँ से जमानी पर बरतानिया ने कतह हासिल की। यह कहा गया कि हमारे डिफेंस मिनिस्टर इसने मकबूल नहीं हैं जितने अपोजीशन के नेता हैं। मैं इसके बारे में इससे ज्यादा और कुछ नहीं कहना चाहता कि अगर अपोजीशन के नेता इसने मकबूल हैं तो उनको कांग्रेस के रहमों करम से इस हमलसे में नहीं आना चाहिए वा बल्कि सीधे भवाम की बोट से आना चाहिए या। श्री कृष्णा मेनन की नाकाबिलियत यह है कि उसने दुनिया के उब लोगों से जो हिन्दूस्तान की आजादाना पालिसी के मुखालिफ थे, वो चाहते थे कि काश्मीर के भागों में हिन्दूस्तान की शिक्षा दी जाए, यह मनवा दिया कि काश्मीर हिन्दूस्तान का हिस्सा है और रहेगा। यही मिस्टर कृष्णा मेनन की नाकाबिलियत है।

बजाए इसके कि इस बक्त हम अपनी फौजों का इसलाक बुलाव करें, हम सिविल सुविधा और फौजी सुविधा के दरम्यान एक इक्षितावक पैदा करना चाहते हैं। जनाब वाला, मैं दरस्वास्त करता चाहता हूँ मुल्क के रहने वालों से कि वह इस बक्त ऐसी खातों को भूल कर बाक्य की सीरियसनेस को समझें कि यह सरहदी तनाजा किसी बक्त भी जंग की सूरत अस्तियार कर सकता है गो कि हमारे बजीर आजम की पालिसी के होते हुए यह चीज नाकाबिले कबूल दिलायी देती है। इस बक्त ज़रूरत इस बात की है कि हम अपने बजीर आजम की, अपने फौजियों की और अपने लोगों के आजायम बुलन्द रखें।

जनाब वाला, यह कहना अबीब लगता है कि हमें बजीर आजम की पालिसी से इक्षितावक है सेक्युरिटी मिस्टर ए० से बा० मिस्टर बी० से इक्षितावक है। बरप्पस्त यह जोई कुर्सी नुई बात नहीं है कि यह एक बास है,

[वी ए० बू० शास्त्र]

हम बजीर आजम की बाहरे बजीर आजम को कम्बोड़ करने की । उन लोगों से यह नहीं बोला जाता कि एक बार्द कामदार हो ।

हमारे बजीर आजम की यह पालिसी है कि हिन्दुस्तान और पाकिस्तान का कामन डिफेंस नहीं होगा । लेकिन एक फर्द— वह चाहे किसी भी बजीरउल्लान क्यों न हो— करारी में जाकर जनरल अव्यूब स मिल कर कामन डिफेंस की बात तै करना चाहता है और हमारे दौस्त लामोश रहते हैं । एक फर्द को यह हक दिया जाता है कि वह मूल्क के बाहर जाकर दूसरे मूल्कों में बजीर आजम की पालिसी के लियाक प्रोप्रेंटा करे और अपनी पालिसी अनवाने की कोशिश करे । ऐसा कर्द तो मुहिब उत्तन हुआ और बजीर आजम और उनके साथी मुहिब उत्तन नहीं है । मैं यह उनके करना चाहता हूँ कि हिन्दुस्तान के रहने वाले बजीर आजम को शाज से नहीं पिछले ५० साल से जानते हैं, पहचानते हैं और उन पर अरीका करते हैं हमारा भरोसा हैं परंदिस अबाहरलास पर और जिन पर उनको भरोसा है उन पर हमको भी भरोसा है ।

जनाब बाला, हमारे मूल्क को इस बकल हमारी बफादारी की जरूरत है, बफादारी किसी फर्द के साथ नहीं बल्कि हम अपनी बफादारी को इसी तरह पेश कर सकते हैं कि हम इस मूल्क को, इस मूल्क के बजीर आजम को बनावृत करें । उनकी बफावृलियत के बारे में कोई दो राएं नहीं हो सकतीं । मूल्क के लोग उनको जानते हैं । इस एवान में बालने और चिल्स में से कोई मकनूल नहीं हो सकता ।

जनाब बाला, यहाँ यह भी कहा गया कि हमें बाहर के मूल्कों से इमदाद लेनी चाहिए । बाहर के मूल्कों से इमदाद लेने के मानी यह हीने कि हम अपनी आजाद सरजमीन पर, जिसको हमने कुर्सनियों से, बगेर हस्तार के

मूल्क के बाहर निकाला, उसी को हम किर दावत दें कि वह अपनी फौजों और हथियारों के साथ हमारे मूल्क में आये । हिन्दुस्तान किसी मूल्क से जग नहीं करना चाहता और यह हिन्दुस्तान को इस बात की जरूरत पड़ी भी तो हम अपनी कुब्बत से, अपनी अपने से उत्तर का मुकाबला करेंगे । हम किसी बाहर के मूल्क की इमदाद नहीं लेना चाहते । हम हिन्दुस्तान की ताजीर किसी दूसरे के कल्वों पर नहीं रखना चाहते । हम हिन्दुस्तान को बुशहाल बनाना चाहते हैं और मैं किर एक बार बजीर आजम की उस पालिसी से इतिफाक करता हूँ कि हम अपने सरदूरी तनाजे को चाहे वह पाकिस्तानी हमला हो या चीम का भासला हो या सलिहत से और पुरामन गुफनगु से ते करेंगे । मैं इस पालिसी को पूरी तरह करता हूँ ।

شہر نہ - ام طارق - (جسوس اور کھنڈ) - مسٹر اسپنکर - کل چو دنگ اعظم نے اس ایوان میں تحریک دکھن اور اس تحریک میں جس پالنس کو پھر کھا - اس کو میں ہوئی تائید کرنا ہوں ۔

جلد ۱۰ - جب ۱۰ میں مرحوم تلازع شروع ہوا ۱۰ ہزارے ملک کے کچھ کوئوں میں کچھ لوگوں نے لیں طرف ۱۰ اس تلازع کو لیں ہیں میاں پالنس کے لئے ایکسپلائک کر لے کے ۱۰ جنگ کو نعرے لکھی ۔ جنگ ۱۰ نعرہ لکھا بہت آسان ہے ۱۰ میں خوش تستی سمجھئی ہے بندقی سی سمجھئی کہ میں ہلدوستان کے اس جسے ۱۰ نیا ہوں جس نے آٹالیں ۱۰ جنگ کو دیکھا ۔

سرحدی حلہ کو دیکھا - اور ایج
بھی سرحدی ندیاں کا تکوں ہے -
جناب والا - میں پوچھنا چاہتا ہیں
کہ لوگوں سے چر ایج چلک کا نامہ
کیا رہے ہوں - کسیوں کے جنگی مسئلے
کو حل کرنے کے لئے اس وقت وہ
کہاں تھے - اس وقت جب کہ ہمارے
ملک کو فروریت ہے صرف اس بات
کی کہ ہم ملک ہوں - اور ایہ دنہ
امم کو - ان کی حکومت کو - اور
ایلی فوج کی اخلاقی مدد کوئی - ہم
کو شہر کوتہ ہوں تھوڑی باتوں کو
کوئے کی - ہم کو شہر کوتہ ہیں
ملک میں اور اندری ہیدا کرنے کی -
بھی کو شہر اس وقت بھی مختلف
جماعتوں نے کی جب کہ کسیہ ہو
پاکستانی حلہ ہوا - سورجیہ شہاما
بڑھاد مکوچی ہلدو مہاسیہ کے جملہ
کے تھے کسیہ میں اپنا اندولن کرنے کئے -
ہماری دوسری جماعتوں کے کچھ نہیں
لے اس وقت ہمارے وزیراعظم کے ہاتھ
مضمون کرنے کے بھائیہ کمزور کرنے کی
کوشش کی -

بڑی سوالات کی سلسلہ : ڈنکے ہاتھ کی
بجھوتا ہے، کسیکوہ کہا ہے ؟

بڑی اے - نہم طبق : مضمون
میں - مضمون دھیں نہ اور میں
ایہ کو بیخیں دلانا چاہتا ہیں کہ
ایہ کی تمام کیفیتیں بہادر ہوں فیکی -

جناب والا - میں اپنے سے مرض کرنا
چلتا ہیں کہ کچھ لوگوں نے بھاں اس
فوج کی باتیں کہنے کے لدایک میں ہیوں
انقشتوں قائم کی چاہئے - مسجد تھجس
کے کہ انہوں نے یہ کہوں نہیں کہا کہ
لدایک میں مسجد بارہ کھوڑا جاتے جہاں کہ
جہاڑ بھائیہ جا سکوں - ان کو یہ بھو
نہیں معلوم کہ لدایک کہاں ہے اور لدایک کو
کوئی جاتے ہیں - بھاں بھتو کو ہوالی
باتیں کونا آسان ہے -

جناب والا - یہ کہنا کہ ہمارے ملک
کے قائم ملستر ناقابل ہیں لہک
انقہائی انسوس ناک بات ہے - چلک کے
زمانے میں ہم نے دیکھا کہ بروطانیہ نے
صرف اس لئے جنگ جیتیں کہ وہاں کی
تمام سماںی جماعتوں اس وقت بروطانیہ
کے جنگی لہتہ مسٹر چوچل نے یہ کہ
تھوں - ان جماعتوں نے ان کی پالیسی
کے اتفاق کیا - اور اسی وجہ سے جو ملی
ہو بروطانیہ نے فتح حاصل کی - یہ کہا
لہا کہ ہمارے قائم ملستر اتلے
ستدیول نہیں ہیں جتنے ایورپیں کے
نہیں ہیں - میں اس کے بارے میں کہنا چاہتا کہ
گورنمنٹیں کے نہیں اتنے ستمبوں ہیں تو
لن کو کانگریس کے دھم و کرم سے اس
ہاؤس میں نہیں آنا چاہئے تھا - بلکہ
سیدھے میرام کی ووٹ سے آنا چلگئے تھا -
ہوں کوشنا مہلک کی ناقابلیت یہ ہے
کہ اس نے دنیا کے ان لوگوں سے جو
ہندوستان کو آزاد نہ پالیں گے

[شروع اے - ایم طارق]

سہالٹ تھے - جو چاہتے تھے کہ کشمیر کے معاملے میں ہندوستان کو شکست دیں جائی - یہ ملوا دیا کہ کشمیر ہندوستان کا حصہ ہے لودھی کا - تھی مسٹر کرشنال مہلی گئی ناقابلہ تھی -

بچاتے اس کے اس وقت ہم اپنی بوجھوں کا اختراق بلند کریں - ہم سل سروس اور فوجوں سروس کے دو مہابی اختلاف پیدا کرنا چاہتے ہیں - جناب والا - میں دو خواست کرنا چاہتا ہوں ملک کے دھلے والوں سے کہ وہ اس وقت اپسی باتوں کو بہول کر والکھ کی سروس نہیں کو سمجھوں کہ یہ سرحدی تذارع کسی وقوع بھی جذب کی صورت اختیار کر سکتا ہے - کوئی ہمارے وزیر اعظم کی پالمسی کے ہوتے ہوئے یہ چھڑ تقابل قبول دکھائی دیتی ہے - اس وقت سروس اس بات کی ہے کہ ہم اپنے وزیر اعظم کی - اپنے بوجھوں کی - اور اپنے لوگوں کے - عزیم بلند (کہیں) -

جناب والا - یہ کہنا مجبوب رکنا ہے کہ ہمیں وزیر اعظم کی پالمسی سے اتفاق ہے - لیکن مستوار ہے یہ مسٹر بھی سے اختلاف ہے دو اصل یہ کہنی چھوٹی ہوئی باتیں ہے کہ یہ لہکہ چال ہے - لہک سازی ہے ہمارے وزیر اعظم کو کمزور کرنے کی - اسی لوگوں سے یہ نہیں دکھائیں ہے کہنا چاتا کہ لہک نہ کاموں ہے -

ہمارے وزیر اعظم کی یہ پالمسی ہے کہ ہندوستان اور پاکستان کا کامن تفہیس نہیں ہوتا - لیکن ایک فرد - یہ چاہ کتنا بھوٹ عظیم الشان کیوں نہ ہو - کوئی جو میں چاکروں چلول اور بھ ملک کا میں تفہیس کی ہاتھ طے کونا چاہتا ہے - لودھارے دوست خامیوں رہتے ہوں - ایک فرد کو [یہ حق نہیا جاتا ہے نہ وہ ملک کے ہمارے جاکر دوسرے ملکیں میں دیباہم کی اور پالمسی کے خلاف پروپرگانڈا کرے اور اپنی پالمسی ملوانے کی کوشش کرے - اپس افراد تو محض وطن ہوا اور وزیر اعظم اور ان کے ساتھی منتخب وطن نہیں ہیں - میں صرف کرنا چاہتا ہوں کہ ہندوستان کے دھلے والے وزیر اعظم کو آج سے نہیں پچھلے پچھاں سل سے جاتی ہیں - اور ان پر بھروسے کرتے ہوں. ہمارا بھروسہ ہے پلٹس جو اور قل پر اور جن پر ان کو بھروسہ ہے ان پر ہم کو بھی بھروسے ہے - جناب والا - ہمارے ملک کو اس وقت ہماری وناداری کی ضرورت ہے - وناداری کسی فرد کے ساتھ نہیں بلکہ ہم اپنی وناداری کو اس طرح پیوں کو سکتے ہوں کہ ہم اس ملک کو - اس ملک کو وزیر اعظم کو مظہروں کریں - ان کی مقبولیت کے ہارے میں کوئی دو دلہوں نہیں ہو سکتیں - ملک کے لوگ اسی کو چاہتے ہوں - اسی ہوگا میں پھر پھر اور چالے کوئی مقبول نہیں ہو سکتا -

جنگب دا۔۔۔ بیہاں یہ بھی کہا گیا
کہ ہمہن بامن کے ملکوں سے امداد لہلی
جو ایک بادوں کے ملکوں سے امداد لہلے
کے ہوں گے کہ ہم ہمیں آزاد
ہر زمین پر جس کو ہم نے قبھانہوں
سے بغیر ہبھاڑ کے ملک کے بامن نہیں۔۔۔
لہن کو ہم پھر دعوت دہیں کہ وہ اپنی
نیوہوں اور ہنہوں کے ساتھ ہمارے ملک
میں آئے۔۔۔ ہندوستان کسی ملک سے
جنگ نہیں کرنا چاہتا۔۔۔ اور اگر ہندوستان
کو اس پاس کی ضرورت ہوئی ہوئی تو ہم
اپنی قوت سے۔۔۔ اپنی امن سے اس کا
 مقابلہ کریں گے۔۔۔ کسی بادوں کے ملک
کی امداد نہیں لہلنا چاہتا۔۔۔ ہم
ہندوستان کی تعمیر کسی دوسرے کے
کلکھوں پر نہیں دکھلنا چاہتے۔۔۔ ہم
ہندوستان کو خوش حال بلانا چاہتے ہیں
اور میں یہ ایک بار ویژہ اعظم کر اس
پالمسی سے اتفاق کرنا ہوں کہ ہم اپنے
سرحدی تذارع کو چاہو۔۔۔ پاکستانی
حکومت ہو یا چون کا معاملہ ہو۔۔۔
مصالح سے اور ہم پالمسی سے مل
کریں گے۔۔۔ میں امن پالمسی کی 95%

تائید کرنا ہوں۔۔۔

Shri P. C. Barooah (Sibsagar): Mr. Speaker, Sir, I venture to take part in this debate because I and the people of my State, Assam are vitally connected with this problem. I have been requesting the Government to give a serious thought to this question even on some earlier occasions, specially with reference to the Indo-Pakistan borders and the disruptive activities of the Naga hostiles.

Of the 9,000 miles of frontier that India has got to maintain, nearly one-

third of it goes to the account of Assam alone. Bounded on the north by Tibet or China, on the east by Burma and on the south and west by Pakistan, her entire boundary is a frontier except for a small stretch of land, measuring about 40 miles, through which Assam today is keeping connection with the rest of India. As such, Assam's importance from the defence point of view needs no emphasis.

The constituency which I come from is contiguous to the Subansiri division of the North East Frontier Agency in which lies the now famous Longju, the little village. The Chinese are reported to be strengthening their occupation forces at Longju and are consolidating their position by building a new road from Longju to their base in the Tibetan plateau only 15 miles from Longju. They have also bridged a river which runs across this road about a mile north of Longju.

I do not want to take the time of this House by repeating the violations which the Chinese have committed on our borders and the many incursions that have been made into our territory. But, in spite of all this, I would like to make it clear that this question of Sino-Indian relations should be viewed in a dispassionate and realistic manner. Whatever we decide to do in this matter must be guided by our main objective, the adherence to the policy of non-alignment, the greatest gift our Prime Minister has given to the nation. It is not an idealistic policy as is supposed by some people. It is a policy which is feasible and practicable in the present circumstances and in the foreseeable future.

The question of the safety and security of our borders, whether related to Pakistan border or to the Chinese border, must be dealt with in its true perspective. For instance, the Pakistan authorities are in a reasonable frame of mind just at the moment. But it does not mean that

[Shri P. C. Boseeah]:

we should be less vigilant in regard to our Indo-Pakistan border. Protection of our frontiers is our national duty and it should be discharged ceaselessly. Similarly, if the Chinese Government is adopting a hostile attitude towards our country, it should not be taken to mean that we should be vigilant in regard to the safety of our borders only now and do nothing later on. As a matter of fact, the safety of the border is a permanent obligation of any Government that may be there. Hence I would request the Government to split up this question into two parts: Firstly, the immediate steps that are required to be taken for meeting the challenge of the Chinese aggression and secondly, the long-term arrangements that should be made for the protection of our borders as a whole.

As for the immediate steps, much would depend on the attitude of the Chinese Government to the proposals made by our Prime Minister. But all the same, the initiative remains in our hands and we should meanwhile remain prepared for the worst that may happen in the immediate future. India is a peace-loving country, but it is also a land of patriots, who would not hesitate to lay down their lives for the safety of their motherland. So, we hope that better counsels would prevail on the Chinese Premier and he would accept the path of peace as suggested by our Prime Minister.

As for the long-term steps for the protection of our borders, it may be suggested that an efficient machinery to keep contact with the border areas be set up, communications to and from the borders improved, roads and bridges constructed, railways right up to the foot-hills extended, air-fields and air-strips built, military forces armed with the modern weapons, Territorial Army, NCC and ACC units enlarged, proper facilities for developing the economy of the people living in the border areas offered and

last but not the least, strict vigilance kept on those having extra-territorial allegiance and combing out those who want to break our national solidarity.

I would also like to say that we should not rest content merely with expressing satisfaction at the steps taken by the Government and remain unconcerned. We have to strengthen the hands of our Government. We have to make our Prime Minister feel that the country is behind him and is prepared to stake everything for the step he may choose to take.

I also feel that we are a bit too much repeating that we are the originators of *Panchsheel*, we are wedded to non-violence, we shall not go to war, etc. Who in the world today does not know that we are not so? Yes; we are opposed to war, above all with a country like China, with whom we were in friendship for the last two thousand years. But too much repetition of these principles, I am afraid, may be misconstrued by others as our cowardice.

We give our whole-hearted support for what the Government under the dynamic personality of our Prime Minister have done so far in this matter. But, Sir, I shall be failing in my duty if I do not mention about the doubt and the distress which the people, particularly those in my part of country, are feeling in one matter, viz., the question of our declaring China's suzerainty over Tibet, which we feel has brought all these troubles for us. If the early history is gone into, it will be found that in 741 A.D. China used to pay tribute to Tibet. In 1244, Tibet was ruled completely independent of China. Of course, there were occasions when supremacy was exercised over one another amongst the Mongolians, Manchurians, Tibetans and the Chinese at different times. Though Tibet was long free from Chinese domination, the rising of the communist Government in China, reversed the situation. The Tibetans fearing the expansionist

urge of China, wanted to send missions to England, America, India and Nepal. This the Tibetans could not do for fear of the Chinese. The Indian Government advised the Tibetan Government to send their mission to Peking. The day the Tibetan mission left for Peking, the Chinese liberation army marched into Tibet.

In November, 1949, our Prime Minister declared in a Press Conference in England that India recognises Chinese suzerainty on Tibet. Two days after, the Chinese Government declared the liberation of Tibet by 1950. So, the liberation of Tibet has taken place and we have seen the suzerainty in action in the killing of 80,000 Lamas, indoctrination and naming Lord Budha as a reactionary. Having brought 'all quiet in Tibetan front', the Chinese are now indulging in violation of the Indian border. I may be permitted to mention here, Sir, that the then Chairman Mao Tse Tung, in one of his communications to Shri Ranadive, the then Secretary of the Communist Party of India, wrote that the Chinese liberation forces are always ready to liberate the people of India. This was in the year 1948, and now in the year 1959 we have seen what is going on in our Himalaya borders.

Concluding my speech, I would like to state that we know Chinese are a great nation of 600 million of people against ours of 400 million. They have an army of 2.6 million against ours of 1.4 million; of course, I stand to be corrected. Chinese are, therefore, militarily superior to us. But, Sir, as our Prime Minister has said on many occasions, in these days of scientific warfare and nuclear weapons, supremacy in number will not matter. If in going to defend our borders we are to get ourselves involved in a war with China, let us not fall back, though we know very well that such a war at the present moment will not be confined to China and India alone; it will be a global war, and a global war of today means

destruction of the world. But, then, it will yield place to the birth of a new world. Then where is the fear? We will all die together, and that will be dying for truth, dying for non-violence and dying for Panch-sheel.

With these words I want to express my feeling and that of the people of my constituency and thereby I want to strengthen the hands of our Prime Minister. Let him go ahead in the path he has laid and principles he has followed, with the great teachings that he has received from his great Guru in mind, fearlessly and forcefully, not only until there is peace in the Himalayan region but also in the world at large. Victory will be ours.

श्री लक्ष्मण सिंह : अध्यक्ष महोदय, एक बार किर इस सदन में और मुल्क में यह प्राचीन उठाई जाने लगी है कि प्रधान मन्त्री के हाथ मजबूत किये जाये। किस काम के लिये प्रधान मन्त्री के हाथ मजबूत किये जायें, यह कांग्रेस पार्टी के भदस्यों ने स्पष्ट नहीं किया है। हमें तो लगता है कि प्रधान मन्त्री के हाथ बैसे ही काफी मजबूत हैं, काम से कम उन लोगों के लिये, जो मुल्क में उनके खिलाफ़, या उनकी नीति के खिलाफ़, कुछ करना चाहते हैं, लेकिन जो विदेश के लोग हमारे देश की सुरक्षा के खिलाफ़ कुछ करना चाहते हों, हमारी सुरक्षा का उत्तराधिकार करना चाहते हों, उनके खिलाफ़ तो बाकी उनके हाथ कुछ कमज़ोर लगते हैं और जब उन हाथों को मजबूत करने का स्वाल उठता है, तो इस सम्बन्ध में प्रधान मन्त्री की जो नीति रही है उस पर विवेचन करना पड़ेगा। प्राचिर भाज चीन की सरकार से जो कुछ ही रहा है, उसके पीछे एक इतिहास है और वह इतिहास यह है कि हमारे प्रधान मन्त्री ने जानवूल कर तिब्बत की भाजारी की हत्या की, जिसका एक नतीजा भाज यह है कि हमारे और चीन के बीच में जो एक मुक्त द्विवार की सरहड़ लड़ा था, उसकी हटा दिने के बाद ६५ करोड़

[भी बवराज सिंह]

का प्रत्यक्ष बड़ा मूल्क हमारी २६०० मील की सीमा पर आ जाता है, लेकिन फिर भी नीति में कोई परिवर्तन नहीं हुआ है। कम से कम जो उन को लूप करने की नीति थी, जिसको एप्रेस पार्टी की पालिसी कहा जाता है, उसने कोई परिवर्तन नहीं हुआ है। जहां तक मूल्क की सुरक्षा का सवाल है, देश की रक्षा का सवाल है, हम कहना चाहते हैं कि हमें "जननी जन्म भूमिश्च स्वर्गादिपि गरीयसी" बाद रहना चाहिए। हर एक हिन्दुस्तानी को—उन को खोड़ कर, जो हिन्दुस्तान में अन्यी बड़े नहीं भानते हैं—हिन्दुस्तान प्यारा होगा और उसकी रक्षा के लिये वह सदा तत्पर रहेगा। हो सकता है कि हमारे आपस में मतभेद हों, लेकिन इस देश की रक्षा के लिये वेश के हर एक भागरिक को कुर्बानी करने के लिये तैयार रहना पड़ेगा। कम से कम हम तैयार हैं। लेकिन प्रश्न तो यह उठता है कि किस के लिये हाथ मजबूत किये जायें। हम देखते हैं कि प्राइम मिनिस्टर कहते हैं कि हम एक मूल भाषा का प्रयोग करें—एक मीठी भाषा का प्रयोग करें। मीठी भाषा के प्रयोग में हमें कोई ऐतराज नहीं है, लेकिन प्रधर दोनों ब्लाइट पेपर्ज में खेद दातों तरफ के पत्रों और प्रधान मन्त्री के अखिली पत्र को पका जाये, तो पता लगेगा कि चीन की तरफ से कुछ मूल बातें कही गई हैं, लेकिन हमारी तरफ से बहुत ही अस्ट्रेट ढंग से बात कही गई—ऐसे सर्टिकेट से कही गई, जो कि स्पष्ट नहीं थी। कभी यह नहीं कहा गया कि हमारा सीमान्त, हमारी हृदय यहां पर है। ये पूछना चाहता हूँ प्रधान मंत्री महोदय से कि जब तिक्कत के सम्बन्ध में चीन से एप्रेसेट हुआ उस बहुत ही इस प्रश्न को क्यों नहीं साफ कर लिया गया। इतने साल गुज़र गए और सरकार की तरफ से कहा जाता है कि पैटी कन्ट्रियर डिस्पूट्स हैं। सरकार के दिमाग में ये पैटी कन्ट्रियर डिस्पूट्स हैं, लेकिन उन के दिमाग में ये पैटी कन्ट्रियर डिस-

पूट्स नहीं हैं। यह हमारें भील का इसाक्का है, जिस को वे कब्जे में लेना चाहते हैं। इस में जल्दी से जल्दी कोशिश करनी चाहिए थी। कांग्रेस पार्टी के बादस्थों की तरफ जिन्होंने प्रधान मंत्री के हाथ मजबूत करने का नारा उठाया है, यह बार बार कहा जाया है कि प्रधान मंत्री ने पालियमेंट से किसी रहस्य को छिपाया नहीं है। मैं निवेदन करना चाहता हूँ कि सियिकांग-तिक्कत रोड सितम्बर, १९५७ में बनी और उस के बनने की सूचना हिन्दुस्तान की सरकार को बिली और उस के बारे में इनकार्मिल नोट भेजा गया १८ प्रबत्तूबर, १९५८ को। प्रथात एक साल के बाद नोट जाता है और उस के बाद हिन्दुस्तान की पालियमेंट को उस के बारे में बताने के लिए एक साल और लग गया। मैं यह पूछना चाहता हूँ कि इस से ज्यादा छिपाने की ओर क्या बात हो सकती है। मैं यह कहना चाहता हूँ कि इस सम्बन्ध में सारों की भारी नीति गलत रही है। जहां तक हमारी मूल नीति नान-एलाइनमेंट की पालिसी का सम्बन्ध है, मैं समझता हूँ कि वह सही है, लेकिन उस से और आगे जाना चाहिए था। यही नहीं कि कभी एक ब्लाक के साथ जुड़ गए और कभी दूसरे ब्लाक के साथ—कभी प्रमोरीकन ब्लाक के साथ जुड़ गए और कभी चाइनीज़, रशन ब्लाक के साथ जुड़ गए। इस तरह से हम ने अपनी नान-एलाइनमेंट की पालिसी चलाई। हमें दुनिया में एक तृतीय शक्ति का निर्माण करने की कोशिश करनी चाहिए थी। हिन्दुस्तान के प्रधान मंत्री के लिए यह एक सुधारकर था। उन के हाथ काफी मजबूत थे—कम से कम कांग्रेस पार्टी में उन के हाथ बहुत मजबूत थे। यह इसी बात है कि डिफेंस मिनिस्टर बनवाई में वो हजार की मीटिंग में भावण दें और यहां यह कहें कि एक लाल का कबड्डि था और इस लाल कबड्डि प्राइम मिनिस्टर बनने की कोशिश की जाये।

बी कालिका लिह (भाजमगढ़) : जैसे भारतीय सदस्य ने कल पश्चात हजार कहा था।

बी बुधराज लिह : उस के लिए तो सरकार का इन्डेशन डिपार्टमेंट भी जूद है, कांग्रेस पार्टी भी जूद है, सरकार की पुलिस भी जूद है। मैं उस प्रश्न में अब नहीं जाना चाहता हूँ।

मैं यह पूछता चाहता हूँ कि जहां तक हाथों को मजबूत करने का सवाल है, उन को कमजोर कौन कर रहा है। आज स्थित यह है कि देश के एक निरीह नागरिक को देश के ही एक हिस्से में जाने से रोक दिया जाता है। डा० राम मनोहर लोहिया आज नेपा में नहीं जा सकते हैं। कोई और नहीं जा सकता है। उन के लिए हाथ मजबूत रखे जाते हैं, लेकिन जीन के सामने हाथ जोड़े जाते हैं। हम हाथ जोड़ने के लिलाक नहीं हैं, लेकिन जहां तक टेराटरी का सवाल है, उस को देने का सवाल है, हम उसके सहै लिलाक हैं। अभी डिफेंस मिनिस्टर महोदय ने कहा कि हमारी सीमा छोलिमट तो हुई है, लेकिन उस की डेली-निएशन नहीं हुई, उस की हृदबन्धी नहीं हुई, लेकिन अगर उस की हृदबन्धी करनी है, तो क्या उसके लिए प्रधान मंत्री महोदय को आवश्यकता पड़ जाती है कि नौ हजार वर्ग मील के क्षेत्र को डोमिलोटराइज़ जीन बना दिया जाये, जिस से न उन के चैकपोस्ट होंगे और न हमारे होंगे। मैं यह नहीं कहना चाहता कि हिन्दुस्तान लड़ाई चाहता है, या उस का कोई नागरिक लड़ाई चाहता है। हम एक शान्तिप्रिय देश हैं। हम शान्ति चाहते हैं, लेकिन हम कबर की शान्ति नहीं चाहते हैं, जिस से देश के एक हिस्से पर किसी विदेशी शक्ति का दिवज बनी रहे।

जहां तक डेप्लायमेंट भारक फोर्सज का सवाल है, हमें यह देख कर ताजबूत हुआ कि अभी डिफेंस मिनिस्टर ने अपने भाषण

में कुछ ऐसी चर्चायें कर दीं, जिन से डिफेंस के सम्बन्ध में कुछ ऐसी बातों का पता लगता है, जो कि सम्भवतः नहीं कही जानी चाहिए थी। मैं निवेदन करना चाहता हूँ कि अब समय आ गया है, जब हमें यह देखना पड़ेगा कि हिन्दुस्तान की नीति में क्या मूल गलतियां हैं और क्या उन गलतियों को सुधारा जा सकता है या नहीं। आज हम जिस नीति पर पढ़ुचे हैं, वह उन मूल गलतियों की बजह से पढ़ुचे हैं। अगर हम उन गलतियों को नहीं सुधारते हैं, तो बार बार कहना कि प्रधान मंत्री के हाथ मजबूत करो कोई अर्थ नहीं रखता है और उम से काम बनने वाला नहीं है। मैं यह कहना चाहता हूँ कि जहां तक देश की सुरक्षा का सवाल होगा, वाहे प्रधान मंत्री के हाथ होंगे और वाहे किसी और के हाथ होंगे, वाहे उस से हमारा कितना ही मत्त-भेद हो, हम उन हाथों को लोहे का हाथ बनायेंगे और उन को ऐसा मजबूत करेंगे कि हमारे देश की तरफ कोई देल भी न सके, वाहे दूसरी बातों में हमारा उम से सहयोग हो या न हो। प्रश्न यह है कि क्या हमारे हिमालयन बांडर को रक्षा करने की, जिस में लद्दाख और नेका आते हैं, सिक्किम और भूटान आते हैं और एक हद तक नेपाल भी आता है—जूलाकि वह एक स्वतंत्र मुल्क है और हम उस की विदेश नीति में दखल नहीं देंगे—उसको मजबूत बनाने की, वहां की जनता को ऊंचा उठाने की, उसका आधुनिकीकरण करने की कोशिश की गई है। कोई कोशिश नहीं की गई है। नेका का क्षेत्र आज भी ऐसा है, जहां हिन्दुस्तान को दूसरी जनता नहीं जा सकती है। किस तरह हम मुल्क को मजबूत बना सकते हैं? नेका में हमारे धंडर विदेशी बैठे रहे, लेकिन हम नहीं जा सकते। हमारी इस नीति में पूरा परिवर्तन होना चाहिए। उस बांडर को मजबूत बनाने के लिए यह आवश्यक है कि वहां के रहने वालों को अपने साथ मिलाने की पालिसी अपनाई जाये, ऐसा अवसरा की जाये कि उत्तरी सीमान्त के सारे के सारे

[श्री बड्राज सिंह]

झेंड की जनता को संतुष्ट किया जाये, उन की जरूरतों को पूरा करने की कोशिश की जाये, उन का आधुनिकीकरण किया जाये, सड़कें बनाई जायें, शिक्षा का प्रसार किया जाये और इस तरह उन को इप लायक बनाया जाये कि वे महसूस कर सकें कि वे किसी तरह भी हिन्दुस्तान से अलग कटे हुए नहीं हैं, वे हिन्दुस्तान के अभिन्न भंग हैं और उन की जनता के लिए हिन्दुस्तान को दूसरी जनता तंत्रात्मा है। मैं बड़े अफसोस के साथ निवेदन करना चाहता हूँ कि हिन्दुस्तान के प्रधान मंत्री ने आज तक की अपनी नीति से इस काम में बहुत बुरी तरह विफलता पाई है और आज उस विफलता को छिपाने के लिए दूसरी बातें कही जाती हैं, लेकिन उन से कोई काम बनने वाला नहीं है। जब हाथ झड़ा बूँद करने की बात कही जाये, तो अपनी नीति को भी दुरुस्त किया जाये। लेकिन नीति को दुरुस्त करने के ये मानी करती नहीं हैं कि हम किसी ब्लाक के साथ मिल जायें। जो लोग कहते हैं कि हम अमरीकन ब्लाक के साथ मिल जायें या किसी और ब्लाक के साथ मिल जायें, मैं मानता हूँ कि वे गलती करते हैं। उस से देश का भला नहीं होने वाला है। हिन्दुस्तान का इतिहास बताता है कि जब भी हम ने दूसरों की फ़ौजों की मदद लेने की कोशिश की, हिन्दुस्तान की आजादी लतरे में पड़ गई। हम को अपने पैरों पर लड़ा होना पड़ेगा और इस प्रकार देश को रक्षा करने की कोशिश करनी होगी। लेकिन अपने पैरों पर लड़ा होने के लिए भी एक नीति की जरूरत होगी। मैं यह भी निवेदन करता चाहता हूँ कि इस प्रश्न से हमारी गृहनीति का प्रश्न भी जुड़ा हुआ है। जहां तक गृहनीति की विफलता का प्रश्न है, इस समय में उस में नहीं जाऊँगा लेकिन उस को विफलता और हमारो सीमात्म सम्बन्धी नीति की विफलता के सीधे परिणाम यह है कि हमारे बाहर पर विदेशी भौजूद

हैं और हम उन को हटा नहीं सकते हैं। जहां तक उन को अकित से हटाने का ब्रह्म है, हम यह नहीं कहते कि हमें प्रभानी तरफ से अकित का इस्तेमाल करना चाहिए। बात-चीत बहर की जानी चाहिए, लेकिन उस बात-चीत का एक आधार बहर हो।

आज हम देखते हैं कि उत्तर हमारा कुछ बदलता जा रहा है। पहले हमारा स्टेंड यह था कि एक दो मील इलाके को इधर उधर करने की बातचीत हो सकती है, एक दो मील इधर उधर हटा जा सकता है। लेकिन अब हम आगे बढ़ गए हैं। मैं निवेदन करना चाहता हूँ कि इस तरह की बड़ा बड़ी की बात नहीं होनी चाहिए। बार बार यह भी कहा जाता है कि एक आधा घटना को बजह से जो किंवद्वय में हो गई है, चीन का दृष्टिकोण बदल गया है। इस तरह की बात फार काम हिस्टरी है। जो चीन की हिस्टरी है, उसका इस तरह से प्रभ्यवन सही अध्ययन नहीं हो सकता है और न है। एक आधा इस तरह की घटना से, एक आधा इस तरह के हिस्टेंट से विचार नहीं बदला करते हैं, उसके लिए तो पूरी की पूरी परम्परा होती है, पूरी की पूरी पृष्ठभूमि होती है, बैकप्राउंड होती है, और उन्हीं को सर्वोपरि मान कर चला जाता है। इस बास्ते में प्रधान मंत्री महोदय से कहना चाहता हूँ कि वह उत्तर ध्यान दें। उनकी जो बैक-प्राउंड है, वह एक्सप्रेशनिस्ट है, विस्तारवादी है। हमारी विस्तारवादी नीति नहीं है और हम उनकी विस्तारवादी नीति को चलने नहीं दे सकते हैं। लेकिन मैं कहना चाहता हूँ कि जब हम लदाक की नी हजार मील के अंदर को डिमिलिटाइज करने के भीतर उसके बारे में किर से बातचीत करने के लिए तैयार हो गए हैं तब किर बातचीत का विस्तार भी होना चाहिए, उसका लैब और भी बड़ा होता है कि वह झेंड किस प्रकार से रहे।

चाहता हूँ कि बातचीत में यह आए कि तिब्बत सदियों से आजाद रहा है, बीज बीज में इस तरह की बात हुई हो सकती है कि चीन का कभी कभी उसके साथ सम्बन्ध रहा हो, चीन की कभी कभी उस पर मुजरेनटी रही हो लेकिन तिब्बत को भी मुजुरेनटी चीन पर, इतिहास में रही है। चीन ने जो दावा तिब्बत पर किया है, उसको हमें बदलवाना होगा, उसकी उस नीति को बदलवाना होगा। तिब्बत स्वतंत्र रहे, हम उसे अपने साथ नहीं मिलाना चाहते हैं। तिब्बत की स्वतंत्रता का प्रयत्न किया जाए, चाहे यह बातचीत से हो हो। मैं नहीं कहता कि इसके लिए फौजें जेज दें या लड़ाई शुरू कर दें, मुझ की ओषण कर दें। लेकिन अगर यह किसी तरह से सम्भव होता नहीं है तब फिर हमें हमारी जो पूर्वी सीमाएं हैं, उनके बारे में भी पुनर्विचार करना पड़ेगा कि क्या हम उसी सीमा को रख सकते हैं जिस को कि मैक्मोहन रेखा कहा जाता है। चीन ने कहा है और हम भी कहना चाहते हैं कि मैक्मोहन रेखा को सामाज्यवादी तरीके से बनाया गया है। हमारी जनता की राय से उसे बनाया नहीं गया है, हमारी अपनी सरकार की सहमति से उसे बनाया नहीं गया है, इसे उस समय बनाया गया है जब हम आजाद नहीं थे। ऐसी हालत में हम उसे क्यों मानें। इसलिए मैं कहना चाहता हूँ कि नेक्का के सबाल पर हम किसे विचार करें। तिब्बत की आजादी के लिए अगर चीन तैयार नहीं होता है बातचीत के उरिए तो हम इसके लिए भी तैयार होंगे कि जहां मानसरोवर और कैलाश हैं, जहां से लैंपों नदी चलती है, कल से कम उस हिस्से को जिसकी परम्परायें, जिस की संस्कृति, जिस की भाषा, जिसका इतिहास हिन्दुस्तान के साथ जुड़ा हुआ है उसको हम डिमांड करें, उसकी हम मांग करें और कहें कि उसर पूर्वी मैक्मोहन रेखा नहीं है बल्कि सैक्षणी मही है, ज्ञापुञ्ज रिवर है। इन इलाकों की मांग करना कोई साड़ाई

करना नहीं है। इसका मतलब यह नहीं है कि हम वहां अपनी फौजें तैनात करदें या वहां हम लड़ाई शुरू कर दें। मैं मानता हूँ कि लड़ाई हमारे लिए हानिकर चीज होगी, उससे हमारे देश को कोई लाभ नहीं होगा। हमारा मुल्क पिंडियां हुमा नुक्क है, हम चाहते हैं कि हमारा विकास हो।

इस संदर्भ में जो लोग कहते हैं कि हम अपनी पंचवर्षीय योजनाओं का सारा इप्याया अपने फंटियर्स पर लगा दें, मैं उनसे सहमत नहीं हूँ। यह एक अच्छी बात नहीं होगी। लेकिन साथ साथ इस बात की भी ज़रूरत है कि देश में इस तरह का बातावरण तैयार किया जाए जिससे देश में उत्साह पैदा हो, जिससे लोग तैयार रहें अपने देश की रक्षा करने के लिए, अपनी आजादी की रक्षा करने के लिए। यह बहुत आवश्यक है। इस बास्ते मैं कहना चाहता हूँ कि इस सीमा रेखा को तय करने के लिए हम चीनियों से कहें और मैं समझता हूँ कि आज नहीं तो कल कभी न कभी वे इस बात के लिए तैयार हो जाएंगे। हमें शान्तिपूर्ण वार्ता चला कर उन्हें इसके लिए तैयार करना होगा, अपनी सीमा तय करवाने के लिए बराबर प्रयत्न करना होगा।

हमारे प्रधान मंत्री महोदय कहते हैं कि वह अन-इनहैबिटिड एरिया है, रहने लायक नहीं है, उसमें आवादी नहीं है। इसके साथ ही साथ हमारे प्रधान मंत्री देश में एकता स्वापित करने की कोशिश कर रहे हैं। लेकिन यह कह कर कि वह अन-इनहैबिटिड एरिया है वह सेना के हाथ कमज़ोर करने की कोशिश करते हैं। वह हमारे लिए अन-इनहैबिटिड एरिया है, हमारे लिए वहां आवादी नहीं है लेकिन चीनियों के लिए नहीं है, इसके क्या मानी हैं।

अन्त में मैं इतना ही कहना चाहता हूँ कि हमें कोई लिपिचित नीति अपनानी होगी। मैं नहीं कहता कि कोई साड़ाई की तैयारी हो। हमें आहिए कि हम बास-

[श्री ब्रजराज सिंह]

चीत के जरिये इस मसले को हल करें। नान-एलाइनमेंट की जो पालिसी है उसको छोड़ने की आवश्यकता नहीं है। उसमें और मजबूती लाने की आवश्यकता है। तीसरी शक्ति निर्माण करने की आवश्यकता है जिससे राजसी बाकों का सामना किया जा सके, उनके खिलाफ खड़ा रहा जा सके, अपनी तटस्थिति की नीति पर चलेंगे तभी हिन्दुस्तान की आजादी की रक्षा होगी और हिन्दुस्तान की आजादी बरकरार रह सकेगी और विश्व में शान्ति रह सकेगी।

श्री बाजपेयी : अध्यक्ष महोदय, उत्तरी सीमा पर चीनी आक्रमण के फलस्वरूप देश में राष्ट्रीय संकट उत्पन्न हो गया है। आवश्यक है कि इस संकट के निराकरण के लिए राष्ट्रीय दृष्टिकोण से विचार हो। लेकिन मुझे खोद है कि कल प्रधान मंत्री जी ने अपने भावण में कुछ ऐसी बातें कहीं जिन से इस प्रश्न के ऊपर देश में जो राष्ट्रीय एकता उत्पन्न हो रही थी उसको अनजाने में ही ठेस पहुंची है। देश में कोई दल ऐसा नहीं है जो इस राष्ट्रीय संकट का अपनी पार्टी के लाभ के लिए उपयोग करना चाहता हो।

लेकिन इस सम्बन्ध में सरकार से जो हमारे मतभेद है, प्रामाणिक मतभेद है, उन्हें हम बल्पूर्वक देश के सामने रखेंगे और मैं प्रधान मंत्री जी से आग्रह करेंगा कि उन मतभेदों के आवार पर वह यह न समझें कि हम इस राष्ट्रीय संकट का पार्टी के लाभ के लिए उपयोग करना चाहते हैं।

कल उन्होंने माटले क्राउड जिसे कहा उस माटले क्राउड ने जब केन्द्रीय सरकार ने केरल में कम्युनिस्टों के शासन को हटाया तब भी प्रधान मंत्री जी का समर्थन किया था। उस समय तो उन्होंने हमें माटले क्राउड नहीं कहा। उस समय अगर हमारा समर्थन ठीक था तो आज हमारी आलोचना भी ठीक है और उन्हें शान्ति के साथ उस पर विचार

करना चाहिए। हमने जब केरल में केन्द्रीय सरकार की कार्रवाई का समर्थन किया तो कम्युनिस्टों ने हमारे ऊपर आरोप लगाया था कि हम पार्टीवन्दी से विचार करते हैं। लेकिन हमारे सामने पार्टी का सवाल नहीं था। केरल में लोकतंत्र पर संकट था, इसलिए आपस के मतभेदों को भुलाकर हम उस संकट के विहँद खड़े हुए। और चीनी आक्रमण के कारण आज देश पर संकट है इसलिए हम आपस के मतभेद भुला कर खड़े हुए हैं।

प्रधान मंत्री जी ने कहा है कि हमें ऐसे मामलों में एक आवाज से बोलना चाहिए। मुझे अरुपोस है कि जब हम एक आवाज से बोलने को कोशिश करते हैं तो वह नाराज हो जाते हैं। मैं नहीं समझ सका हूँ कि वह कल क्यों नाराज हो गए। क्या इसलिए नाराज हो गए.....

श्री जवाहरलाल नेहरू : मैं विलुप्त नाराज नहीं हुए।

श्री बाजपेयी : मुझे यह जानकर बड़ी खुशी है कि आप नाराज नहीं हुए। लेकिन हम चाहेंगे कि जो अब हमारा दृष्टिकोण है उस पर आप विचार करें।

प्रधान मंत्री जी ने कहा कि वह इस संसद् की राय जानना चाहते हैं। इस संसद् से निर्देश चाहते हैं। मुझे उनसे एक शिकायत है। मिठाऊ एन-लाई का पत्र ७ नवम्बर को आया और उसका जवाब दिया गया १६ नवम्बर को और १६ नवम्बर से ही लोक सभा की बैठक आरम्भ हुई। अगर वह संसद् का विचार जानना चाहते थे मिठाऊ एन-लाई के सुझावों के बारे में तो वह जवाब दो दिन बाद भी भेज सकते थे। अगर उनके देहरादून जाने के कारण दो दिन बाद उत्तर जा सकता है तो लोक सभा की बैठक के कारण भी दो दिन बाद उत्तर जा सकता

या। उस दिन जब हमने एडजोर्नमेंट मोशन मूव किए तो प्रधान मंत्री महोदय ने कहा मैंने उत्तर भेज दिया है, जब वह पहुंच जाएगा तब विचार किया जाएगा। मेरा निवेदन है कि अगर लोक सभा को उसी दिन चीनी प्रधान मंत्री के सुझावों पर विचार करने का अवसर दिया जाता तो अपने पत्र में प्रधान मंत्री जी ने जो आल्टरनेटिव प्रोपोजल्स रखी हैं उनका रूप कुछ दूसरा होता। आज तक हमारी सरकार इस सीमा के विवाद में इस बात पर बल देती रही है कि हमारी सीमा तथ्य है, यह संधियों से तथ्य है, परम्परा से तथ्य है, प्रयोग से तथ्य है, और सीमा को नए सिरे से तथ्य करने का कोई सवाल पैदा नहीं होता। सारे देश ने सरकार के इस भत्ता का समर्थन किया है। प्रधान मंत्री जी इस बात पर भी बल देता रहे हैं कि हम तब तक कोई बात नहीं करेंगे जब तक कि भारत की भूमि पर चीनी आक्रमण कायम है। देश ने इसका भी समर्थन किया है। प्रधान मंत्री जी ने यह भी कहा है कि समझौते की बात हो सकती है मगर वह छोटे मोट मामलों के बारे में ही हो सकती है, सारी सीमा को नए सिरे से विवाद का विषय नहीं बनाया जा सकता। इसको भी माना गया है। लेकिन मुझे शिकायत है कि प्रधान मंत्री जी ने जो नई चिट्ठी लिखी है उसमें इस सिद्धान्त से जरा नीचे वह उत्तर कर चले आए हैं। अब उन्होंने मान लिया है कि अगर चीनी सेनाएं हमारी भूमि से हट जाएं तो हम भी अपनी भूमि में अपने आदमी नहीं भेजेंगे। ऐसा क्यों माना गया है। अपनी भूमि में हम अपने आदमी क्यों न भेजें? क्या यह चीन को आक्रमण शुरू करने के लिए कीमत दी जा रही है? मैं समझता हूं कि यह गलत बात है, देश की सार्वभौम सत्ता के खिलाफ है। चीनी आक्रमण के विरुद्ध अगर दृढ़ता की नीति नहीं अपनाई गई तो फिर चीनियों को हमारे साथ सही व्यवहार करने के लिये विवश नहीं किया जा सकता। चीन के आक्रमण की भी

एक योजना दिखाई देती है। उन्हें छुट्टे पुट्टे हमले कह कर नहीं टाला जा सकता। चीन की आकांक्षा विस्तारवादी है। मुझे खेद है कि हमारे सुरक्षा मंत्री ने अभी कांगेस पार्टी की बैठक में कहा कि चीन से हमारे २००० साल के पुराने मित्रता के सम्बन्ध थे। लेकिन हमारे प्रधान मंत्री कहते हैं कि चीन तो शुरू से विस्तारवादी रहा है। किस की बात पर विश्वास किया जाय यह वह समझ में नहीं आता। लेकिन मैं कहना चाहता हूं कि जिस चीन से हमारे २,००० वर्ष के सांस्कृतिक सम्बन्ध थे वह चीन मर गया, वह चीन समाप्त हो गया, जिस चीन को हमारे उपदेशक बौद्ध भगवान बुद्ध का सन्देश ले कर गय थे उस चीन को कम्पूनिस्टों ने खत्म कर दिया। जहां से हैन्दैनिक और फाहियान आये थे मित्रता का सन्देश ले कर, वह चीन मर गया और उस चीन की चिता भस्म के ऊपर एक नया चीन खड़ा है, साम्राज्यवादी चीन खड़ा है, विस्तारवादी चीन खड़ा है। पिछले वर्षों में चीन ने अपनी सीमा कितनी बढ़ाई है इस का हमें विचार करना चाहिये। जो मंचूरिया १९११ तक चीन पर राज्य करता था आज कहीं उस का नाम निशान तक बाकी नहीं है। वह चीन का उत्तर पूर्वी भाग भर रह गया है। जो अभी तुर्किस्तान था वह सिकियांग बन गया है। इनर मंगोलिया अपना अस्तित्व खो बैठा है। धर्मप्राण तिब्बत भी चीन की सर्वग्रासी क्षुधा का शिकार हो चुका है। चीन का अपना भू भाग केवल १४ लाख वर्ग मील है, किन्तु मंचूरिया, इनर मंगोलिया, कांसू, चिंहाई, सिकियांग तथा तिब्बत की २२ लाख वर्ग मील भूमि पर चीन ने अपना अधिकार जमा लिया है। अब उसकी गृद्ध दृष्टि भारत की ४८ हजार वर्ग मील भूमि पर लगी है।

एक शरणार्थी लामा ने यह सनसनी पूर्ण रहस्योदयाटन किया है कि चीनी यह प्रचार कर रहे हैं, कि तिब्बत चीन के हाथ की हथेली है और लदाख, भूटान, सिकिम, नेपाल और आसाम उस की पांच उंगलियाँ

चीन वाजपे

है। स्पष्ट है कि यदि लहास और लौगू के चीन का आक्रमणात्मक कार्रवाइयों का शीघ्र प्रति उत्तर नहीं दिय़ गया तो फिर चीन को बढ़ावा मिलेगा और हमारी सुरक्षा संकट में पड़ जायेगी।

प्रधान मंत्री जी ने अत्यवार बालों से बोलते हुए कहीं पर कहा कि चीन ने जो आक्रमणात्मक कार्रवाइयों का लिये प्रयोग में लाई जाय तो हम उस की इजाजत दे देंगे। मैं उन से पूछना चाहता हूँ कि सङ्कक पर जो भारत का लेना है उस का क्या होगा? और सङ्कक सैनिक काम के लिये प्रयोग में लाई जा रही है या असैनिक काम के लिये प्रयोग में लाई जा रही है इस का निर्णय कैसे होगा? कौन करेगा? आज तो टोटल बार होती है। यह कहना कि यह असैनिक काम है या सैनिक, ऐसा कोई भेद करना सम्भव नहीं।

16 hrs.

मैं ने एबेत पत्र को बहुत ध्यान से पढ़ा है। मैं ने उस में इस प्रश्न का उत्तर लोबने की कोशिश की है कि क्या चीन सबसुख भारत से मैत्री चाहता है। और मुझे उत्तर मिला है कि नहीं। चीन भारत से मैत्री नहीं चाहता। मैं इस सम्बन्ध में सदन का ध्यान १६ मई, १९५६ को चीन के दूतावास द्वारा हमारे फारेट सेक्रेटरी को दिये गये एक नोट की तरफ चीनना चाहूँगा। उस में लिखा है: China will not be so foolish as to antagonise the United States in the east and again to antagonise India in the west..... We cannot have two centres of attention, nor can we take friends for foe. This is our State policy.

जाने क्या यथा है:

..... Friends, it seems to us that you too cannot have two fronts. Is it not so? If it is, here then lies the meeting point of our two sides.

चीन ने यह नहीं कहा कि शांति आवश्यक है विद्यु के लिए। शांति आवश्यक है १०० करोड़ जनता के विकास के लिये, शांति आवश्यक है भारत और चीन की प्रवासियों के लिये। चीन के लिये भारत की शांति राजनीति का एक हिस्सा है। क्योंकि चीन दो मोर्चों पर लड़ता नहीं चाहता इस लिये भारत से मित्रता चाहता है और हमें भी समझाने की कोशिश कर रहा है कि क्योंकि भारत दो मोर्चों पर नहीं लड़ सकता इस लिये तुम हमारे साथ मैत्री रखो, यह तुम्हारे कायदे की बात है। मैं प्रधान मंत्री जी से पूछना चाहूँगा कि क्या यह भारत और चीन की मैत्री का रचनात्मक, आवास्तमक और विधायक प्राप्तार है? उन के लिये मित्रता एक अवसर की चीज़ है। सन १९५४ में उन्होंने जो पंचशील का समझौता किया, सहस्पर्सितात्व का नारा लगाया, उस का एक ही उद्देश्य था कि हम तिब्बत के मामले में दखल न दें तथा तिब्बत की आजादी को समाप्त हो जाने दें। और शायद हमारे प्रधान मंत्री ने समझा कि अगर तिब्बत की बलि चढ़ा दी गई तो चीनी दैत्य की भूल मिट जायेगी और हमारे ऊपर कोई संकट नहीं आयेगा। यद्यपि उन्होंने इतिहास की सीधी को भूला दिया। आक्रमण के सामने घुटने टेकने से आक्रमण की भूल मिटती नहीं है, और भी यह जाती है। शायद तिब्बत के विनाश का यह परिणाम हुआ कि आज हमारी सीमायें चीन के द्वारा आक्रमित की जा रही हैं। भारत के मान मर्यादाको भिट्ठी में मिला कर जो लोग चीनी गणराज्य दिक्षु उत्तर में मान लेने के लिये पीकिंग गढ़ वे मैं उन से पूछना चाहता हूँ कि क्या यांत्सी में हमारे ट्रेड एवेन्ट के विद्यु जो अवधार किया जा रहा है, अप्राप्यताएँ अवधार किया जा रहा है, वह चीन का भारत के प्रति विद्यु का रैंप्या विकास है? एक और तो कह अपने कल के साथ जर्मनीका दे अपार के सम्बन्धों को बाहू कर दहूँ है और

दूसरी ओर चीन तिव्रत के हमारे पुराने व्यापार सम्बन्ध को हँसिये से काट कर उस पर हथौड़े की चोट कर रहा है। यह इस बात का परिचयक है कि चीन हमारे साथ मैंत्री नहीं चाहता। मैं निवेदन कर्त्ता कि इस संकट का सामना करने के लिये हमें इस संकट की वास्तविकता को समझना चाहिये। हमारे प्रधान मंत्री ने २५ अगस्त, १८५६ को केरल सम्बन्धी विवाद में भाषण करते हुए कहा था कि अगर भारत की जनता कभी कम्प्यूनिस्ट हो गई तो भारत भारत नहीं रहेगा। यही बात चीन पर भी लागू होती है। चीन पुराना चीन नहीं है। हमारे सामने साम्पाज्यवादी का रूप खड़ा है। हमारे प्रधान मंत्री जी इतिहास के जानकार हैं, उन्होंने इतिहास लिखा है, वह इतिहास बना रहे हैं और आगे आने वाला इतिहास गौरव के साथ उन का उल्लेख करेगा। लेकिन चीन विस्तारवादी है क्या इस का रहस्योदयाटन अभी हुआ है? क्या हम इस बात का पता दस साल पहले नहीं लगा सकते थे? क्या हम अपनी सीमा की रक्षा की व्यवस्था नहीं कर सकते थे? मुझे यह खेद के साथ कहना पड़ता है कि हम ने असावधानी से काम लिया। हम ने अपनी शक्ति पर भरोसा करने के बजाय चीन की मित्रता पर ज्यादा भरोसा किया और आज हमें निराशा का सामना करना पड़ रहा है।

अध्यक्ष महोदय, आज हमारे सुरक्षा मंत्री ने भाषण दिया है। सुरक्षा मंत्री एसे व्यक्ति हैं जिन का इतिहास सन्देहजनक है, जिन का वर्तमान आचरण आपत्तिकारक है। न वे जनता में प्रिय हैं और न कांप्रस पार्टी में उन को कोई साख है। स्वाभाव से वह कम्प्यूनिस्टों की तरफ झुके हुए हैं और म समझता हूँ कि इस लिये वे प्रधान मंत्री की दोनों गुटों से अलग रहने की नीति को सही दृग से कार्यान्वित नहीं कर सकते। प्रादेशिक सेना दिवस पर उन्होंने जो सन्देश दिया उस में एक विचित्र बात कही। उन्होंने कहा कि भारत बड़ी सेना न रखते क्योंकि बड़ी सेना रखना हमारी

मोरैलिटी के अनुसार नहीं है, बड़ी सेना हमारे लिये अनैतिक नहीं है। अगर वह समझते हैं कि बड़ी सेना का रखना अनैतिक है तो उस बड़ी सेना का संचालन करना तो वह और बड़ी अनैतिक काम समझते होंगे। अगर सुरक्षा मंत्री कोई ऐसे व्यक्ति हैं जो बड़ी सेना रखना अनैतिक समझते हैं तो मैं समझता हूँ कि देश की सुरक्षा के लिये संकट है। अगर सचमुच वह इसे अनैतिक समझते हैं तो फिर उन्हें सुरक्षा मंत्री के पद से त्यागपत्र दे कर भारत साथु समाज में सम्मिलित होना चाहिये और नैतिक जागरण का काम अपने हाथ में लेना चाहिये। बड़ी सेना रखना कोई अनैतिक काम नहीं है। जब दुश्मन हमारी सीमाओं को खटखटा रहा है तब देश में बड़ी सेना न रखना अनैतिक काम है और हमारे सुरक्षा मंत्री इस के दोषी हैं।

एक बात मैं और कहना चाहता हूँ। प्रधान मंत्री जी ने कहा कि जो भी बातें हैं साफ साफ कही जायें। मैं सुरक्षा मंत्री से एक प्रश्न पूछता चाहता था, मगर अध्यक्ष महोदय, आप ने इजाजत नहीं दी। मेरा प्रश्न यह था कि जिस दिन लोक सभा में जनरल विमेया के त्यागपत्र के ऊपर यहां बवंडर खड़ा हुआ और दूसरे दिन हमारे प्रधान मंत्री जी के हस्तक्षेप से वह बवंडर दब गया, क्या यह बात सही है कि उस दिन शाम को हमारी सेना के एक कर्नल ने जा कर सुरक्षा मंत्री के बंगले पर उन की विजय के लिये उन को बधाई दी थी?

अध्यक्ष महोदय, आज रक्षा मंत्री के खिलाफ अगर देश में भावना है तो उसके मूल में यह आशंका है कि सुरक्षा मंत्री हमारी डिफेंस फोर्सेज में अपने प्रति निष्ठा रखने वाले अफसर तैयार कर रहे हैं। यह भी आशंका है कि सुरक्षा मंत्री ऐसी तैयारी कर रहे हैं कि जरूर प्रधान मंत्री ने हर यहां पर नहीं होंगे तब अपने विश्वस्त अफसरों के आधार पर देश की सत्ता पर कब्जा कर लेंगे। हो सकता है कि यह आशंका गलत हो और मैं चाहूँगा कि यह गलत निकले, किन्तु यह आशंका है जरूर

[बी बाबूदेवी]

और हमारे प्रबान मंत्री इस आशंका को यह कहकर न टार्ने कि वे तो अभी ७० वर्ष का जवान हैं। हम चाहते हैं कि उनकी उम्र बढ़े, मगर यह प्राप्ति का है और इस आशंका का निराकरण करना चाहिए। सुरक्षा मंत्री एक ईर्वदवस्त व्यक्ति नहीं है और आज जब देश पर विदेशी आक्रमण हो रहा है इस बात की आवश्यकता है कि सुरक्षा मंत्रालय ऐसे व्यक्ति के हाथों में सौंपा जाए जो सीजर की पत्ती की तरह से सन्देश से परे हों और जो सारे देश को बड़े से बड़ा बलिदान करने के लिए प्रेरित कर सके। यह काम हमारे वर्तमान सुरक्षा मंत्री नहीं कर सकते। मैं आशा करता हूँ कि प्रबान मंत्री व्यक्तिगत विकास को राष्ट्र के हित के मार्ग में बाधक नहीं बनने देंगे।

इस विवाद में विदेश नीति का प्रश्न भी खड़ा किया गया है। मैं नहीं समझता कि हम दोनों गुटों में से किसी से मिलें या न मिलें यह सवाल आज सदन के सामने है। आज जो हमारी सीमा पर आक्रमण हो रहे हैं उनसे विदेश नीति का कोई बड़ा सम्बन्ध नहीं है। कम्यूनिस्ट पार्टी को छोड़कर सारा देश प्रबान मंत्री की इस नीति से सहमत है कि हमको किसी गुट में नहीं शामिल होना चाहिए। कम्यूनिस्ट पार्टी का नाम मैं ने इसलिए लिया कि कम्यूनिस्ट पार्टी हमें सेवियत गुट में शामिल करने की हरदम कोशिश करती रहती है। ये लोग जो किसी समय हमारी विदेश नीति के विरोधी रहे हैं आज उसके सबसे बड़े समर्थक बन गए हैं और जो सबसे बड़े समर्थक रहे हैं उनको प्रबान मंत्री विरोधी समझने लगे हैं। मैं इस बात को स्पष्ट कर देना चाहता हूँ कि कोई विवेकशील व्यक्ति यह नहीं चाहेगा कि हम किसी गुट के साथ मिल जाएं। यह हमारे देश के हित में नहीं है। यह हमारे आत्म सम्मान के क्षितिक है कि हम किसी गुट में मिल जाएं, किसी से संनिक सहायता में और कोई विदेशी फौज हमारी जमीन पर आ जाए।

इससे हमारी राष्ट्रीयता कमज़ोर होगी, और प्रशिक्षण में तो हमें अपनी राष्ट्रीयता के आधार पर ही यांग बढ़ा होगा और अपनी रक्षा के लिए लड़ना होता। इसलिए हमारे किसी से संनिक यठबन्धन करने का सकाल ही पैदा नहीं होता। हम किसी गुट में शामिल होंगे इसकी कोई आवश्यकता नहीं है। लेकिन हम किसी गुट में शामिल होंगे या न हों, हमारे मन में एक विचार उत्पन्न होता है और देश की जनता प्रबान मंत्री से इस बात का जवाब चाहेगी। देश की जनता प्रबान मंत्री के अपेक्षा करती है कि इस आक्रमण को हटाया जाए और इसको हटाने के लिए शक्ति एकत्र की जाए, और अगर शक्ति नहीं है तो देश की शक्ति का अव्याहान किया जाए और प्रबान मंत्री ही यह आव्याहान करें तो देश उनका साथ देंगा, मगर वह आव्याहान आक्रमण का मुकाबला करने के लिए होना चाहिए जीनी आक्रमण के सामने घुटने टेकने के लिए नहीं होना चाहिए।

हम चाहते हैं कि प्रबान मंत्री जी के हाथ मजबूत हों। सारा देश यह चाहता है। मतभेद का प्रश्न इसमें पैदा नहीं होता। लेकिन हमारे आत्म सम्मान की रक्षा होनी चाहिए, देश की सीमा की रक्षा होनी चाहिए। मैं प्रबान मंत्री जी से जानना चाहूँगा कि अगर मिस्टर चाउ एन-लाई ने उनके सुझावों को स्वीकार न किया तो सरकार क्या करेगी। वह उनके सुझावों को पूरी तरह से भावेंगे इसमें तो श्री नेहरू जी को भी शंका है क्योंकि प्रबान मंत्री जी ने प्रेस कलब में यह कहा कि शायद वह बिल्कुल तो स्वीकार नहीं करेंगे लेकिन कुछ बातचीत चलती रहेगी। प्रधान मंत्री को यह शंका है और अगर यह शंका सही हो यदी तो सरकार क्या करेगी। जीन ने हमारे सुझावों को न माना तब क्या होगा। अगर जीन यह विवेशी करे कि वह हमारे सुझावों को नहीं मानेगा, और मगर समझीतों वार्ता से भी समस्या हम न हुई तो क्या संनिक कार्रवाई जी जाएगी? हव्व अपनी भूमि की

याकाम से मुक्त करना चाहते हैं और इसलिए
 इस सम्बन्ध में देश प्रवास मंत्री से स्पष्ट
 उत्तर चाहता है। यहीं मेरा निवेदन
 है।

Shri H. N. Mukerjee (Calcutta-Central): Mr. Speaker, during the last 7½ years I have often participated in debates on foreign policy but I cannot recall one occasion when a graver responsibility had been cast on this House. I say this because we have just listened to two very vehemently eloquent but completely misdirected speeches on the subject under discussion.

Shri Nath Pai: We shall now hear a third one.

Shri H. N. Mukerjee: As far as we are concerned, we have already expressed ourselves in agreement generally and basically with the Prime Minister's foreign policy. The policy of non-alignment and co-existence which in the name of Panchsheel is redolent of India's history has won the plaudits of the world. I feel it is necessary on an occasion like this to reiterate it in this House because openly and even more, in varying disguises, voices have been raised here in Parliament and outside in the country asking not only for a re-appraisal of our foreign policy but for a basic change over in that policy. There is no getting away from it if we read the amendments of which notices have been given and which have been moved. Many of them seek to reverse the independent foreign policy of the Prime Minister and the principles of the Panchsheel and some of them, whom my old-time friend Shri Masani will readily recognise, have gone so far as to raise the slogan of a new foreign policy, a new Defence Minister and a new Prime Minister . . . (Interruptions). That is reported in the papers. I am not saying anything about Shri Masani. All that I say is that he would recognise this kind of expression.

I have noted to see here and outside the petty-minded man-hunt which has been conducted against the Defence Minister of this country. I have had occasion from time to time to express myself in disagreement with the Defence Minister. I recall even having said that I am not particularly fervent admirer of the Defence Minister. But today, when he spoke and made an uncommonly capable speech, I think he injected a great deal of sanity and seriousness into the discussion which has led into ways which I can only regret as extremely deplorable, by some people for whom I still have a modicum of respect. More than this man-hunt against the Defence Minister I have detested the not so courageous but perhaps more pernicious attack on the Prime Minister himself. I know the Prime Minister can look after himself, but we ought to have our say in regard to this matter.

I noticed in the *Eastern Economist*, a very influential journal, of the 20th November, the first editorial leader entitled "Jawaharlal Nehru". I am quoting the words. This is what it says:

"Since the Prime Minister has been so wrong on China and so reluctant to share his judgments and choose advisers outside his own immediate circle, the belief has grown that he is no longer capable of taking, what is conveniently left undefined as a strong line against China or a radically new line so far as foreign policy is concerned. Like every great man of our time he is in fact heavily handicapped by his own past".

That is a very recondite observation of the *Eastern Economist*.

This kind of propaganda has gone so far that I find in the *Economic Weekly* of Bombay, a very responsible journal which is by no means

sympathetic to Communism, a special article from which I quote. It is dated 16th November. This is what it says:

"Why this clamour for Nehru's overthrow? One can understand a District President of the Jan Sangh calling upon the Prime Minister to carry out military operations against the Chinese immediately or even to declare a war on China. But responsible leaders of the Opposition should not allow anger to get the better of reason".

I have listened, and I have had the mortification of having listened, to the speeches made on the floor of this House which really say good-bye to all reason.

As the leader of our party, Shri Dange, said yesterday, we welcome the proposals which have been made by the Prime Minister in his latest letter to Premier Chou En-lai of China. The Prime Minister has laid down an approach that is reasonable and honourable, and it is aimed above all at the avoidance of war and the kind of psychosis which is being readily exploited by certain elements in the country.

The test of a policy, particularly the policy of the Prime Minister in regard to foreign affairs, is in times such as these. There is no doubt that India-China relations have received a bad jolt, but that is exactly the reason why we should not lose our balance but put first things first and seek a reasonable and honourable solution as the Prime Minister has sought to do.

I recall how in 1952 and 1953 there was a call raised by some of our left parties as well as by the communal leaders for the application of sanctions—which is the same thing as war—on Pakistan. Even lately, over Tukergam and other places where

[Shri H. N. Mukerjee]

Pakistan had transgressed repeatedly and seriously into Indian territory, there was a demand for military action. In spite of our, I mean the Communist party's detestation of Pakistan's membership of the western war bloc we raised our voice most emphatically against it and we were of course slandered in the usual way as agents of Pakistan. The Prime Minister happily took a very correct and reasonable view and in spite of the recurring pinpricks, India pursued a dignified and, in the end, as far as we can see up to now, a largely successful policy in regard to this matter.

Surely the lessons to be drawn from these incidents which continued for a very long time and which have not been liquidated have to be applied as far as our relations with China are concerned. Much more stridently and dangerously now on this question has right reaction, assisted by all manner of people—we find representatives here as well as outside—raised its head at this present moment.

Acharya Kripalani spoke yesterday. Shri M. R. Masani and his Swatantrists on their own, I am afraid, are of very little account. But Acharya Kripalani who still has a certain following I expect in this country....

Shri Nath Pal: It is a substantial following (Interruption).

Shri H. N. Mukerjee: He said that the Prime Minister follows a policy of appeasement, an ugly word which we should pronounce after a great deal of very careful thought. He said that the Prime Minister follows a policy of appeasement. He said that the latest letter of the Prime Minister was wrong. He said that the Defence Minister should go. He said Pakistan's proposal of joint defence was welcome. He said, negotiations with China were no good, because the Chinese had never kept their word. If this is the sound diplomacy and

wisdom, which is to fall from the lips of a person like Acharyya Kripalani, I am very sorry; but, that is their own business. All this adds up and the sum total is too ugly for words.

Even in the Congress ranks, I am very sorry I have to say this, there are dangerous symptoms. While the Prime Minister in his latest letter to Mr. Chou En-lai has said very clearly and rightly:

"I am always ready to meet and discuss with Your Excellency the outstanding differences between our countries and explore avenues of friendly settlement",

when the Prime Minister was writing this, the *de facto* leader of the Congress in my State of West Bengal, Shri Atulya Ghosh, was making a speech at Howrah near Calcutta. I am quoting from the editorial article in *Amrita Bazaar Patrika* of the 24th of this month, where there is a quotation from Shri Ghosh's speech, Shri Ghosh said:

"With China continuing her aggressive activities, no man of self-respect would entertain this proposal of a meeting between the Prime Ministers of India and China".

It makes no sense, but that is the kind of thing which goes on.

I can understand, if Shri Ghosh and some of his friends who appeared here yesterday, if they wish to have the head of the communists on a charger or that sort of thing, if you wish to do so, do it straight like Shri Masani or my good friend, Shri Anthony; he does it. Do it straight and go ahead with it and see the result. If the country throws us out we go; there is no point in our trying to cling to the country if the country does not want us. If you want to have the heads of the communists on a charger, proceed honestly and in a

straightforward manner, as some of these friends here are trying to do.

But even subterfuges work; they have a certain effect. That is why yesterday, I was very mortified to find the Prime Minister referring to a report, an unmitigated falsehood, about a communist-sponsored meeting and procession in Calcutta. The *Amrita Bazaar Patrika*, the Congress newspaper to which I referred a little while ago, reported this meeting and this procession, with this heading on the first page:

"Jyoti Basu, (who is the leader of the communist party in West Bengal) hails last note of Nehru".

On the seventh page, the speech of Shri Jyoti Basu, the communist leader, is reported in this Congress newspaper. It says:

"Shri Jyoti Basu has challenged the contention that the communists were not patriotic. He said, if—let it not happen—India was attacked by any power, he doubted whether those who were clamouring for war now would then stand by the side of the communists to defend the country".

This was the speech made by the leader of the communist party and this is the headline in a Congress newspaper.

Here is my friend, Shrimati Renu Chakravarty, who said yesterday to the Prime Minister that she was actually present at the meeting and in the procession, and what happened was reported in this newspaper. I can quite understand the Prime Minister being very upset by what he was shown as having appeared in the *Indian Express*. Is it that amongst the Prime Minister's entourage there are people who show him the *Indian Express* when it contains something damaging to the communists, but they

[**Shri H. N. Mukerjee]**

do not show things which appear even in one of the leading newspapers in the country? If inside the Prime Minister's entourage there is this kind of discrimination in regard to the supply of information to the Prime Minister, then surely it is a very bad sign and something ought to be done about it

I have heard some cheap jibes at the patriotism of the communists. Such jibes are vulgar, completely unworthy and completely useless. We are here not for the possession of any magic formula we have got to secure the support of the people. We are here because wherever we have worked, we are secure in the affections of the country. You may condemn Calcutta as a perverse city. But you know it is not so easy as all that to dismiss a whole phenomenon in our country. I have come to this House twice after having been elected. I did not bask in the sunshine of the support of the higher-up people in Delhi or elsewhere but twice I got exactly double the votes the Congress candidate got. I am sorry, I have to say this kind of thing, but reflections on our patriotism provoked me. I did not need such taunts to know what I feel, and what every Communist feels, in his bones, and that is that we love our people, that we love our emerald country which is crowned by the Himalayas and engirdled by the sea, and nothing that we hear by way of slander in this House or outside is going to deflect us from that patriotism. And it is because of our being impelled by patriotic motives of the highest water that in this time of crisis, when the cry has been raised for something like a war with China, when the cry has been raised for a complete change and reversal of the independent foreign policy of our country, we stand by the Prime Minister, whether he relishes it or not, and we say that we support him entirely, and we are going to vote in favour of the amendment

which has been given notice of and moved in this House by Shri Kasthuri.

Mr. Speaker: Shri Ansar Harvani.

Raja Mahendra Pratap: May I say a few words? So far, Mathura has not got an opportunity to have its say.

Mr. Speaker: Mathura is far south of the Himalayas.

Shri Ansar Harvani: Mr. Speaker whenever a country is threatened with some foreign aggression, it is customary in every country that all the political parties forget their domestic differences and they unite for the defence of the country. But it has been a pathetic sight in this country that when this country is threatened with foreign aggression, the political parties in the opposition are taking revenge on the domestic differences. This morning I was glad when Shri Asoka Mehta made an appeal to the hon. Prime Minister that he should issue an appeal to the people to unite and rally and to get up. But his appeal has a different interpretation. While he makes his appeal on the floor of this House, the small processions that his party, in collaboration with the Jan Sangh and the Swatantra party, and in Delhi, has been taking in Bombay, has been taking out in other places, are photographed by the cameraman of the United States of America who have been showing these things on television and films in America to show that India is not united behind Jawaharlal Nehru. Today in this House, in this atmosphere, Shri Asoka Mehta made a different type of speech. But if the speeches of the leaders of the Jan Sangh, if the speeches of the leaders of the PSP outside this House, are to be believed, then we have to believe that our Prime Minister is completely sleeping. Then we have to believe that our Defence Minister is standing in front of the various passes in Himalayas

with garlands in his hands to garland the Chinese aggressor. Is that the way to create morale in this country? Is that the way to arouse the people, as Shri Asoka Mehta has been asking the Prime Minister here today? We have seen that ever since in Nagpur we adopted socialism as our creed, ever since the Nagpur session in which the Indian National Congress decided....

Shri Braj Raj Singh: Avadi. You seem to be too distant a Congressman.

Shri Ansar Harvani:to implement the socialistic pattern and socialist programme, the big businessmen in this country became jittery. It is a pathetic sight to read everyday in the newspapers owned by three of the big capitalists in this country screaming headlines that India is going to....

Shri Nath Pai: They contribute very substantially to the election fund of your party.

Shri Ansar Harvani: You also get their contribution.

Shri Nath Pai: Some of your Members are connected with those papers. We never do.

Shri Feroze Gandhi: Shri Haridas Mundra is one of the biggest share-holders in a publication of your party. The shares are owned by Richardson Cruddas, and you know.

Shri Nath Pai: I did not know that we owned shares in Richardson Cruddas.

Mr. Speaker: We are discussing the defence of this country, and not LIC.

Shri Ansar Harvani: Shri Sodhani plays host to one of the top leaders of P.S.P. whenever he visits Delhi.

As the hon. Defence Minister pointed out, when there are border incidents there are only two ways of settling it, either by conquest or by

negotiation. I will say that there are three alternatives. They are either surrender, or war or negotiation. As long as Pandit Jawaharlal Nehru is the leader of this country, is there any man or woman in the country who would believe that he is going to surrender? The man, who led us to the freedom of the country; the man who has fought for 50 years inch by inch the British aggressors; the man who threw out the mighty empire of the British from this country; the man who stood like a rock against all imperial designs will surrender to aggression against this country? When some of these big capitalists and some of these big financiers of this country used to ridicule him that he was not going to hobnob with Hitler and Mussolini, it was he who in company of Shri Krishna Menon, went and watched the activities of the international brigade in Spain. When some of our capitalists here were supplying war material to the forces of Mussolini, he stood for the freedom of Abyssinia. When during the war days many of our hon. friends here were making big capital, it was he who started the cry of 'Quit India' and went to jail and many of our friends, under his guidance, went to the gallows.

Shri Braj Raj Singh: Not to the gallows.

Shri Ansar Harvani: Do you think that he would surrender to the border aggression? As long as Pandit Jawaharlal Nehru is our leader, as long as he is at the head of affairs, India can be and sure that surrender cannot take place. As far as war is concerned, if it is forced naturally anybody will go to it. But no country in the world, specially in the world of today will go to war willingly. If it is forced, it is a different thing. Therefore, the only alternative is negotiations and our great Prime Minister has in his own way started negotiations. We remember it very well that when he negotiated with

[**Shri Ansar Harvani**]

the British and Congress came here and the Cabinet Mission came here, there were many hon. friends of that side of the House who ridiculed him, specially some of those who are in the PSP today. But we found that through those negotiations, Lord Mountbatten came and we succeeded in getting our freedom.

Shri Braj Raj Singh: And the partition of the country!

Shri Ansar Harvani: You helped in it.

So, when he has taken to the path of negotiations, it is the duty of every man and woman of this country to give full support to him. If we demonstrate to the world that we are not united, if we take out processions and if we hold demonstrations asking for the head of the hon. Defence Minister and tell people that people in this country are not united then negotiated terms will be very difficult to get. If China is assured that India to a man, woman and child is united behind Pandit Jawaharlal Nehru, I am sure Mr. Chou En-lai will surrender his claims and will accept the claims of our Prime Minister.

Shri Braj Raj Singh: For the defence of the country we are all united.

पंडित राजनारायण 'बबेश' (शिवपुरी):
हृष्णम् वन्दे जगद्गुरु ।

माननीय अध्यक्ष महोदय, मैं प्रयत्न यहाँ देख रहा हूँ कि मेरे पीछे जितनी प्रच्छी बैरींग होती चाहिए उतनी न होने के कारण कल से मैं बोलने वे: लिए लटका हुआ हूँ। राजनीति में जब तक शक्ति नहीं होती है, ताका न ही होती, चाहे किसी भी प्रकार की शक्ति हो, चाहे वह बन की शक्ति हो, चाहे जन शक्ति हो, चाहे दुर्दि शक्ति हो और चाहे शस्त्र शक्ति हो, काम नहीं बल सकता है। किना शक्ति वे: संसार में कोई भी लड़ा नहीं रह सकता है। मैं स्वयं अनुभव नहीं कर रहा हूँ आप भी ऐसे रहे हैं।

हमने इस समय जिस तीर्ति से शपथ की है, हमारे प्रबल बैरींग महोदय ने उत्तर के सामने जिस आवश्यकी की उपस्थिति किया है, वह आवश्यक सौभग्यता का आवश्यक है और यह भले मनुष्य के हातों वह राष्ट्र के हातों जो कहा जा सकता है वह कहा गया है। परन्तु हमारे सामने सब से बड़ी दुकान बात है कि जिन को हम यह बात कहते हैं उनके पास उतना परिष्कृत प्रसिद्ध : ही है, उतना सुन्दर हृष्य नहीं है जो हमारी बात को वह समझ सके। उनके पास जाकित के कारण प्रमाद आया है और बाकर इस प्रायकाल। जहाँ जाकित की आवश्यकता भी होती है वहाँ जाकित जब अविकला धरण कर लेती है तब वह जाकित विष का कारण भी हो जाता है। अभी चार दिन नहीं हुए जीन को साम्बादी बने हुए। उसके पास ताकत आई है रविया के द्वारा। इसके कारण वह अंगड़हीले कर लड़ा हो गया है और भारत की पंचवीत की नीति भारत के पंचवीत वे: नारे के कारण, शान्ति का नारा लगाने के कारण, उसको दुर्बल समझ कर उस पर पद-प्रहार कर रहा है। इसके मिवाय और कुछ नहीं है। आप जानते हैं और यह स्पष्ट रूप से धोखित भी किया गया है कि जो बलि चढ़ाने वाले लोग हैं, देवी वे: सामने जो बनि चढ़ाते हैं, उनको हमने कभी नहीं देखा है कि किसी निह को पकड़ कर ले जाएं और देवी के सामने उसकी बलि चढ़ा दें।

सिहम् नैव गजम् नैव, प्रपदम् नैव च
नैव च ।

अजर पुत्रम् बलिम् वचात् देवोपि
दुर्बल चातकः ॥

यह देव भी दुर्बल का ही भात करता है, दुर्बल का कोई सारी नहीं लेता। सिह कोई यदि बलि चढ़ाने के लिए वे: जाए तो आर छः की पहले सिह बलि चढ़ा देगा तब वहाँ उसकी बारी आएगी। इसलिए बकरिया को काब पकड़ कर बड़ि चढ़ाने के लिए ले जाते हैं।

भारतवर्ष ने सौबंधता, सम्बन्धता, सहायता और महानता का संदेश संसार को दिया है। लेकिन जिन की भेड़िया मनोवृत्ति हो गई है, जो दूसरों को ला लेना चाहते हैं, पद्म-प्रहार करके हम को ज्ञाकाना चाहते हैं, हमको दबाना चाहते हैं, वैसा हम नहीं होने देंगे।

मैं इस बात को पूर्ण-रूपेण स्वीकार करता हूँ कि प्रधान मंत्री जी ने जो आइड्योलॉजी, जो भादर्श संसार के सामने रखा है, वह भारतवर्ष की मंसूकृति के अनुरूप है, भारत की प्रतिष्ठा बढ़ाने वाला है और भारतवर्ष का जिस प्रकार का स्वरूप रहा है संसार के सामने, उसी को प्रदर्शित करने वाला है। लेकिन मैं प्रधान मंत्री महोदय से नम्र निवेदन करना चाहता हूँ कि मेरे सामने उनको रुट या तुष्ट करने का प्रश्न नहीं है, पुष्ट करने का अवश्य है। यदि वह पुष्ट रहेंगे तो तुष्ट अपने आप हो जाएंगे, रुट होने का प्रश्न तब नहीं रहता है। मैं यह बात भी मानता हूँ:

नविव वैद्य गुह तीन जो प्रिय बोलहि
भय आश।
राज धर्म तन तीन कर होय वेग ही
नाश।।

इस समय हमारे सामने राष्ट्र का प्रश्न है, इसलिए प्रियता और प्राप्तियता का प्रश्न नहीं है। मैं केवल इतना नम्र निवेदन करना चाहता हूँ कि निहावलोकन के रूप में कि जैसे सिह चलता दुश्मा पीछे देखता है, वैसे ही मेरी यह प्रार्थना है कि हमने इस नीति को कोई ४०-५० साल बगबर अपना कर देला है। हमने सब से प्रथम भारत में नारा लगाया “हिन्दू मुसलिम भाई भाई”。 परिणाम यह दुश्मा कि पाकिस्तान बन गया। पाकिस्तान के निमाण के बाद हमने उस में कुछ और जोड़ दिया कि “हिन्दू मुसलिम और ईसाई आपस में सब भाई भाई”。 तो यहाँ दबा दब क्रिहियन बनाये जा रहे हैं

270(A) LSD—8.

और भाज यहाँ राष्ट्रीन्तर हो रहे हैं। उस के बाद हम ने दूसरी बात और जोड़ दी कि “हिन्दू मुसलिम चीनी ईसाई, आपस में सब भाई भाई” तो चीन हमारे ऊपर आ गया। मैं समझता हूँ कि ज्यों ही यह भाई शब्द का उद्धोष हम करते हैं वैसे ही हम पर आपति आ कर खड़ी हो जाती है। वैसे ही वह भाई न बन कर शत्रु बन कर हमारे सामने आ पहुँचता है। पता नहीं हमारे भाई कहने में क्या अपराध होता है कि जिस को हम ने कहा भाई, उस ने हमारे घर में आग लगाई। इस का कारण क्या है यह हमें मोचना चाहिये। इस का एकमात्र कारण यह है कि हम जो उद्धोष करते हैं, वह हमारा शास्त्र तो अच्छा है, हमारे शास्त्र में कोई दोष नहीं, हमारा मन बिल्कुल पवित्र है व्याप्तिक हम ने ही तो धोषणा की सब से पहले कि हम चीन से अगड़ा क्या करेंगे? वह तो विस्तारवादी है? हमारी हमेशा यह भावना रही है:

“अयं निजः परोवेति गणना लघु चेतसाम् ।
उदार चरितानांतु वसुष्वै कुटुम्बकम् ॥”

हमारा वर्ल्ड फेडरेशन भी है, वसुष्वै कुटुम्बकम् का नारा भी हम ने ही लगाया। लेकिन वसुष्ठा को कुटुम्ब मान कर हम क्या करें? चीन को हिमालय सुपुर्द कर दें, उस के पश्चात नपाल कर दें और उस के बाद उत्तर प्रदेश दे दें और फिर कहें कि दिल्ली में, महाराज, आप राज्य कीजिये? और पंडित जी से कहें कि नेहरू साहब आप बद्धिकाश्रम जा कर तपश्चर्चा कीजिये? यह कभी स्वीकार नहीं किया जाना चाहिये। चीन को यह समझ लेना चाहिये कि हम संसार के साथ बन्धुता का उद्धोष करते हैं, चीन के लिये हम में सम्मान है, एक पड़ीसी के लिये अच्छी भावना होनी चाहिये। वह हमारे मन में है और हम उसे आदर बुद्धि से देखते हैं, और उस का सत्कार करते हैं। इस से ज्यादा और क्या सत्कार होगा कि वह बनाता रहे सदृक और

[पंडित नारायण "बजेस"]

हम ने भाषा भी नहीं रखी कड़क से ज्यादा और क्या हो सकता है? एक साल बराबर वहां काम चलता रहा और हम को पता नहीं लगा। हम ने समझा चलो ठीक है, मित्रता का भाव है, हिमालय की तरफ से आते हैं तो बढ़िकाश्रम के दशन के लिये आ रहे होंगे। इस लिये हम ने कुछ कहा नहीं। लेकिन सड़क बनाने के बाद उन्होंने तिक्कत को हज़म कर लिया और उस के बाद सुरक्षा की तरह बदन बढ़ाता चला जा रहा है। मैं ने ब्हाइट पेपर को पढ़ा है। वहां सिवा राजीतिक भाषा के सञ्चार्ह का पता नहीं है। सोच समझ कर सञ्चार्ह डाली गई है जिस में यह फ़ंस न जाय और हम को कांसे जाये और धीरे धोरे खाते जायें। वह समझते हैं कि भारतवर्ष दुर्बल है। कल हमें पाकिस्तान मारता था, हवाई जहाज पटकता था, कहीं तुकेरप्राम खाता था। अब जब चीन आ गया तो पाकिस्तान सद्भावना की बातें करने लगा है। वह कहते हैं कि बहुत ठांक है। हम लोक सभा में भी देखते हैं कि विचित्र मनोवृत्ति है। इस से पहले मैं ने डांगे साहब और आचार्य जी के भाषण को सुना। जब पाकिस्तान का विवाद चलता था तो डांगे साहब आरक्ष नेत्र रहते थे, लाल नशों से ऐसे देखते थे जैसे उन से बढ़ कर कोई दूसरा देशभक्त नहीं है पाकिस्तान के मामले में। जब हमारे आचार्य जी बोलते थे कि फौज कम करना चाहिये, पाकिस्तान के साथ सद्भावना का व्यवहार करना चाहिये। अब जब चीन का मामला आ गया तो आचार्य जी कहते हैं नेहरू साहब से कि तुम ही जामो सब से पहले हमला करने के लिये। डांगे साहब कहते हैं कि नहीं, बात चीत करनी चाहिये, सद्भावना के साथ मामला निपटा लेना चाहिये। यह क्या बात है। इधर का मामला आता है तो यह ढीले हैं, उधर का मामला आता है तो वह ढीले हैं। इसी से मालूम पड़ता है कि देश के प्रति जो जागरूकता होनी चाहिये वह नहीं है। प्रधान मंत्री से हमास कई बातों में मरमेद हो जाता

है लेकिन जहां तक देश का प्रश्न है, जहां तक राष्ट्र का प्रश्न है, इस देश की सुरक्षा का प्रश्न है, हम कहते हैं कि जिस प्रकार कौरब और पांडवों की आपस में सड़ाई हुई थी वैसी सड़ाई आपस में चल सकती है, लेकिन कोई दूसरा प्राकर हमारी आपस की सड़ाई की जांच करना चाहे तो हम १०० नहीं १०५ रहेंगे।

जहां तक है आपस की जांच,
वहां यह सौ है, हम पांच॥
किन्तु यदि करे चीन अब जांच,
तो गिन लो हमें एक सौ पांच॥

हम मिल कर १०५ हो जायेंगे। उस में हम अलग नहीं रह सकते हैं। यह बात निश्चित है कि जहां पर विचार धारा एकदम विभिन्न होती है, जहां पर आपस में पृथ्वी और आकाश का अन्तर, हो, भले ही हम अन्तर्राष्ट्रीय सहयोग की बात करें, लेकिन वहां भले जोल की आशा नहीं करनी चाहिये राजनीति में।

“वारांगनेव नृपनीतिरनेकरूपा :”
राजनीति का रूप वारांगना का सा होता है जिस का रूप सदा बदलता रहता है। पहले चीन ने हमारे साथ मंत्री की। लेकिन उस के बाद उस ने देखा कि पाकिस्तान के मामले में देश ठंडा है, कश्मीर के मामले में देश ठंडा है, यह तो पिटने का आदी है, चलो हम भी कुछ लूट लें। आज सब तरफ लूट मची हुई है। लेकिन यह तुष्टीकरण अच्छा नहीं है। बोड़ा डीलेपन से चलना हमारा स्वभाव है। उसका ही जो कूर वृत्ति के लोग हैं वे लाभ उठाते हैं। उन्होंने यह समझा कि हम में सज्जनता नहीं दुर्बलता है। हम को सज्जनता के साथ दुर्बलता नहीं दिखलानी चाहिये। सज्जनता होनी चाहिये सेकिन साथ म बीरता भी होनी चाहिये, धीरता भी होनी चाहिये। इस में कोई सन्देह नहीं कि हमारे प्रधान मंत्री पर वैस को विश्वास है, इस लिये कि उन्होंने भारत

की सम्बद्धि सेवा की है, जागरूकता, सतकंता और सावधानी के साथ उन्होंने देश को ऊपर उठाया है और संशाम किया है। आज हमारे सामने कोई छोटी मोटी भूमि का प्रश्न नहीं, जब सारे देश में गुलामी थी, पूरा का पूरा देश शत्रुओं के जाल में कंसा हुआ था, अगर किसी ने योड़ी बहुत भूमि छीन भ्रष्ट की या योड़ी ही भूमि कहीं चली गई तो इस में कोई भारी हानि नहीं है। लेकिन यहां तो देश की सम्पत्ति का सवाल है, उस के साथ साथ यह हमारे सम्मान का सब सबड़ा प्रश्न है। स्पष्ट है कि यदि देश में स्वाभिमान नहीं जागा, अपनी वस्तु के लिये लड़ने की भावना नहीं उत्पन्न हुई तो देश ठंडा होता जायगा, और डिमारलाइज हो जायगा। इस लिये प्रधान मंत्री को देश को डिमारलाइड होने से बचाना चाहिये। उस में नेतृत्व पतन होने की स्थिति उत्पन्न न हो जाय इस के लिये हमें जागरूक होना चाहिये और देश को यह बतलाना चाहिये कि चीन ने जो आक्रमण किया है उस के सम्बन्ध में हम उस से बात चीत कर रहे हैं। हमारा विश्वास है कि बात चीत के द्वारा वह राजी हो जायगा, पीछे हट जायगा। यदि नहीं हटता है तो किसी भी कीमत पर, किसी मूल्य पर हम हिमालय को झुकने नहीं देंगे। इस लिये हमारा संसार में मस्तिष्क ऊँचा रहा है और रहेगा। चीन को यह अधिकार नहीं हो सकता कि वह हमारी भूमि को छीन सके। दूसरे लोग जो छिपी भाषा में उस का समर्थन करते हैं कि हां, हां हम आप के साथ हैं, इधर भी ढरते हैं और उधर भी ढरते हैं, उधर नहीं ढरते तो बल कहां से पायेंगे और इधर से नहीं ढरते तो रह कैसे पायेंगे यह बात नहीं होनी चाहिये। स्पष्ट रूप से सब बात सामने आनी चाहिये।

यह बात तो अब बिल्कुल स्पष्ट है, मैं प्रधान मंत्री की बात को बिल्कुल अस्त्य नहीं कह सकता हूं कि देश में दुर्बलता आई है, हमारे अटिंग में गिरावट आ चुकी है। इसके कारण जब कोई मुसीबत आती है तो

पार्टियां सोचती हैं कि मौका अच्छा है, लगे हाथ कुछ पोषुले-रिटी, कुछ सोकप्रियता प्राप्त करो, और कुछ नहीं होगा तो बुनाव जीत कर पार्सियामट में तो आ जायेंगे। यह भावना नहीं होनी चाहिये। अब यह होना चाहिये कि चाहे हम भिट जायें, हम बरबाद हो जायें, लेकिन हमारा देश सुरक्षित रहना चाहिये। प्रधान मंत्री महोदय एक नहीं, हजार सालों तक यहां बैठ कर इसी प्रकार से राज्य करें, इसमें मृगे कोई बुराई नहीं दीखती है। मैं चाहे पार्लियामेंट में आऊं या न आऊं, लेकिन जहां तक देश का प्रश्न है, हम कंधे से कंधा भिड़ा कर प्रधान मंत्री के साथ रहेंगे। उसकी सुरक्षा के लिये सर्वस्व को अपर्ण करके भी, उस की भान भर्यादा की रक्सा करेंगे। इस भावना के साथ देश खड़ा है। चीन को, रशिया को और अमरीका को हर एक को यह समझ लेना चाहिये कि न हम अमरीका के सामने भीख मांगने जायेंगे न रशिया के सामने जायेंगे। हमें अपने चरित्र पर विश्वास है और हमें अपने गौरव और गरिमा पर विश्वास है। हमें भगवान् पर विश्वास है। जब भी हम पर आपत्ति आई है तो हमने चलें से इंगलैण्ड को हटा दिया, हमारी एक हुंकार से चीन भी भाग जायेगा। भगवान् हमारे साथ है इस लिये हमें किसी से दबना नहीं चाहिये। हम किसी को भारना नहीं चाहते, हम किसी को मिटाना नहीं चाहते।

“वीर न अपना देते हैं, न वे और का लेते हैं” हम वीर हैं। हम दूसरे से कुछ छीनेंगे नहीं, लेकिन अपना देंगे भी नहीं। हमारे देश पर कोई हाथ सायेगा तो हम उसे बर्दास्त नहीं करेंगे, और अगर दूसरे ने हम से छीना जपटी की तो हम चुप भी नहीं बैठेंगे। हमारे प्रधान मंत्री बोलते हैं तो आप लोग कहते हैं कि वह बहुत ज्यादा बोलते हैं। हमारी छीना जपटी नहीं होनी चाहिये, इसी के लिये बोलते हैं। आज कोई दूसरे का छीन रहा है तो कम हमारा छीनेगा। इसी के लिये बोलते हैं,

[विडित बज नारायण "इंजेश"]

इसके सिवा कोई दूसरा कारण नहीं है। छीटी छोटी बातों के बिबाद देश में नहीं उठाये जाने चाहिये कि इस मंत्री को हटाया जाना चाहिये, उसे हटा देना चाहिये। अगर प्रधान मंत्री खड़े हैं, वह ठीक आदमी नहीं हैं, उनकी हुक्मत ठीक नहीं है तो सीधे बोलो कि नहरू जी को हटाना चाहिये। यह क्या कि कलेक्टर से कहा जाय कि चपरासी को हटाया जाना चाहिये क्योंकि वहां का एडमिनिस्ट्रेशन खराब है। कलेक्टर से कहो कि उसको हटाना चाहिये। यहां पर एक साधारण आदमी के हटाने का प्रश्न नहीं है। हम सभा में यह नारा लगायें कि इस पार्टी पर प्रतिवन्ध लगाओ, उस पार्टी पर प्रतिवन्ध लगाओ तो यह तो अनन्दिमाकेटिक है, अन्यजातान्त्रिक है। जो आप के रास्ते पर चलेगा वह अपने आप खड़े में आयेगा, पतन की ओर बढ़ेगा। रूलिंग पार्टी के लोगों से भी मैं यह प्रार्थना करूंगा कि आप बहुत बड़ी संख्या में हैं। देश में किसी में यह ताकत नहीं कि देश को एक साथ ले चल सके। आप को पार्टीयों को बढ़ने का भीका देना चाहिये, वह बड़े। लेकिन आप को अपने भीतर शक्ति संचय करनी चाहिये। आप में जो आपस के झगड़े चलते हैं उनको बदौलत भारत को बड़ा खतरा है। उस को निकालना चाहिये और जिस चरित्र के साथ, जिस भावना के साथ आप अब तक खड़े रहे हैं, उसी भावना के साथ यांग भी खड़े रहना चाहिये।

इन शब्दों के साथ मैं समाप्त खरना हूं।

Shrimati Mafida Ahmed: You gave us hope.

Mr. Speaker: I never gave hope to anybody.

Raja Mahendra Pratap: I have some important points to say.

I beg to say here that we have been talking of peace, but we have been

fighting here in the House. If we are fighting here, how can we make peace in the world? I beg to say that we show to the world some very good example of our behaviour.

Today we are discussing about letter which the hon. Prime Minister sent in reply to the letter which Mr. Chou En-lai sent. I beg to bring to the notice of the House what I wrote to the hon. Prime Minister, Pandit Nehru, and what he replied in this connection.

I wrote to him sending an express letter on the 6th November, as follows:

"Hon. friend Pandit Jawaharlal Nehruji,

I did not want to trouble you. You do not seem to value my opinions. But I felt obliged this morning reading your war-like statement at the press conference yesterday.

Your attitude towards China needs complete overhauling. I beg you in your interest and in the interest of our country.

Chinese people are very stubborn. Your war-like statements will make them furious. They will create more incidents. We will find it difficult to resist their further aggression. A situation may develop when you may be forced to seek Anglo-American aid. Things will slip out of your hands.

I am prepared to go to China to propose a treaty among China, India and Japan to send out our overflowing population to vacant southern island and thinly populated Africa. Believe me, it will be a master stroke. Tibetan problem will automatically disappear.

If you like to discuss the matter I am prepared to run to you at your leisure.

Yours sincerely,
M. Pratap "

This was my letter. I am very thankful that the hon. Prime Minister immediately replied, and sent it by a special courier with quite a big seal.

This is how the letter reads:

New Delhi,
November 7, 1959.

Dear Raja Sahib,

I have your letter of the 6th November. I am sorry I am not in agreement with you about various policies. I do not think it will serve any useful purpose for you to go to China at this stage.

Yours sincerely.

Sd/JAWAHARLAL NEHRU".

Since we are having a discussion on the correspondence between the two Prime Ministers, I thought it right to bring this also to your notice.

I beg to say that neither Panchsheel nor the declarations for peace will establish peace in this world. The only way is world federation, world government, world army and world court of justice. If we insist on this programme, you will find very soon that the world follows you. Some people think that I am a rival to Shri Jawaharlal Nehru. I am nothing of the kind. The other day, that is, the day before yesterday, in Moradabad, there was a huge meeting of world federation . . .

Mr. Speaker: All that is not relevant. Now, Shri Brajeswar Prasad.

Raja Mahendra Pratap: The day before yesterday, there was a huge meeting of world federation at Moradabad, and I addressed about three thousand people; I said that even if the military made me the dictator of India, I would still insist that our Shri Jawaharlal Nehru should remain our Prime Minister.

Some Hon. Members: Hear, hear.

Mr. Speaker: Now, Shri Brajeswar Prasad.

Shri Brajeswar Prasad (Gaya): I rise to support the motion moved and the stand taken by the Prime Minister on the border dispute with China.

I am in favour of a negotiated settlement of the border dispute, for, a war between India and China may drag all the black and the coloured nations into war, the consequence of which is difficult to visualise at the present moment.

In the event of a war between India and China, both Russia and America may remain neutral, or Russia may join hands with China, or both Russia and America may join hands with India. Russia and America cannot fight on opposite sides, because the result will be the destruction of the globe. If Russia and America remain neutral, both India and China will be weakened. Then, Russia and America will intervene and divide both India and China into two spheres of influence.

It is wrong to think that hostilities between India and China will come to an end, once the Chinese are driven out of the Aksai Chin area. Either Indian troops will enter Peking or Chinese troops will enter New Delhi.

A war between India and China, in which both Russia and America are neutral may last for a period of one hundred years, if we are as strong as America *vis-a-vis* China. There were schools of military thought during the time of the Korean war. One school held the view that a war between China and America will continue for a period of one hundred years. The second school held the view that it will continue for a period of thirty years. America will remain neutral, if the Sino-Soviet Pact comes into operation, in the event of a war between India and China. If the Sino-Soviet Pact comes into operation, the whole of the Afro-Asian land mass

[Shri Brajeshwar Prasad]

will be divided into two spheres of influence, Chinese and Russian.

Both India and China will be divided into two spheres of influence, American and Russian, if in the event of a war between India and China, both Russia and America join hands with India. China will be wiped out in no time, if this eventuality comes to pass. But, after the subjugation of China, the turn of India will come next.

Hence I support the Prime Minister's stand that on our border dispute with China no foreign help will be sought by us and that the method of peaceful negotiation will be pursued.

China wants to fill the vacuum in South-East Asia by resurrecting the Sino-Soviet Pact. By attacking India, China is strengthening those elements in the Kremlin which are opposed to a political settlement between Russia and America. The Sino-Soviet Pact will come into operation if this group comes into power in the event of a war between India and China. When Mr. Herter says that neither India nor China has approached America, he gives a hint to China to parley with the USA. The USA is prepared to support Chinese claims on our territory, if a Sino-American agreement is arrived at. This is the only inference which one can draw from Mr. Herter's statement that the United States is not in a position to uphold the stand taken by India on the border dispute.

The inner meaning of Mr. Herter's statement is that in the event of a war between India and China, America will remain neutral. America will remain neutral because a political settlement between Russia and America has been arrived at.

I am in favour of a political settlement between Russia and America if it leads to the liquidation of all American basis throughout the Afro-Asian land mass, the liquidation of the CENTO and the SEATO, the

liquidation of western imperialism from Africa, the integration of Goa with India, the integration of the Arab world into one political unit, the integration of the Soviet Union with the Afro-Asian land mass, the recognition of China by the USA, the induction of China into the Security Council, and the integration of Formosa with China.

I stand for a peaceful settlement of the border dispute because there is identity of interests between India and China. The menace of white hegemony confronts both India and China. A peaceful settlement of the border dispute is inevitable because power politics, war, armaments and nation states have become obsolete.

China cannot launch a war against India because her offensive power is very weak. India is very strong in her defensive power. Hence I believe that a peaceful settlement of the border dispute is inevitable.

If the method of negotiation fails, the dispute should be referred to arbitration by the Soviet Union, for no other Power can be acceptable to both and further because Russia is the only Power which is interested in the welfare of both India and China in equal measure.

The dynamics of the situation will compel the Soviet Union to adopt an impartial attitude towards both India and China.

Two separate offers of a federal union and of disarmament should be made to China. Any rejection of the offer of a federal union or of disarmament will rally the nation states of the whole of the Afro-Asian land mass in general and of S. E. Asia in particular round the banner of India.

If China accepts the offer of a federal union or of disarmament, the Afro-Asian land mass will be integrated into one political unit. Disarmament by India and China will

facilitate disarmament by Russia and America, Russia can never disarm, America can never disarm, if China does not agree to do so.

Disarmament does not mean disarmament

Shri Panigrahi (Puri): What is this?

Shri Brajeshwar Prasad: It means that the defence forces should be brought under the supervision, direction and control of the UNO. Disarmament connotes the transformation of the UNO into a World Government.

It is in this sense that I plead for a unilateral disarmament by India. Unilateral disarmament is the culmination of the policy of *Panch-sheel*.

There can never be either Russo-American or Sino-Soviet hegemony

over the Afro-Asian land mass if India disarms herself. Socialism alone can save India from the danger of the establishment of foreign hegemony. The choice is between socialism and hegemony. The pull of India will become stronger than that of China if we combine socialism with democracy.

It will be a suicidal folly on our part to suggest to the Government to ban the Communist Party, for by doing so we shall be transforming the nature of the dispute between India and China. The dispute between India and China will at once be transformed into an ideological crusade at a time when Russia is likely to be more useful to us than any other country.

18 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Friday, November 27, 1959, *Arahayana 6, 1881 (Saka)*.

[Thursday, November, 26, 1959/Agrahayana 1881 (Saka)]

ORAL ANSWERS TO
QUESTIONS . . .

1837-73

WRITTEN ANSWERS TO
QUESTIONS . . .

1873-1906

S.Q. No.	Subject	COLUMNS	S.Q. No.	Subject	COLUMNS
318.	Conference of Indian and Soviet Oil Experts . . .	1837-40	319.	Army help in Surat floods . . .	1873
320.	Foreign Exchange for National Coal Development Corporation . . .	1840-43	323.	Admission into Technical Colleges . . .	1873-74
321.	Welfare of Backward Classes . . .	1843-44	333.	Korba Coal Fields . . .	1874
322.	Inter-Services Technical Team . . .	1844-46	340.	Opium cultivation . . .	1875
324.	Purchase of U.P. Zamindari Abolition Bonds by Banaras Hindu University . . .	1846-47	342.	Common Police Reserve Force for Central Zone . . .	1875-76
325.	Amendment of Cantonment Act, 1924 . . .	1847-48	343.	Naga Hostils . . .	1876
326.	U.P. foodgrain merchants . . .	1848-50	344.	Unauthorised colonies in Delhi . . .	1877
327.	Techno-Economic Survey of Union Territories . . .	1850-52	345.	Output of pig iron at Rourkela . . .	1877-78
328.	Purchase of oil pipelines . . .	1852-55	346.	Shares purchased by L.I.C. from Mundhra Concerns . . .	1878
329.	Services Contributory Educational Schemes . . .	1855-58	347.	I.A.F. Signals Centre, Gurgaon . . .	1878-79
330.	National Defence College . . .	1858-60	348.	Jail Manual . . .	1879
331.	Industrial Finance Corporation . . .	1860-61	349.	Singareni collieries . . .	1880
332.	Re-rolling mills in Kerala and Andhra . . .	1861-62	350.	Separate Civil Service Cadre for Delhi . . .	1880-81
334.	Lubricating oil plant . . .	1862-64	351.	Oil Survey of the Cauvery Delta . . .	1881
335.	Foreign participation in oil exploration . . .	1864-65	352.	Barauni Refinery . . .	1881-82
336.	Colorisation of vanaspati . . .	1865-67	U.S.Q. No.		
337.	Institutions of Higher Education . . .	1869-69	523.	Orders for steel . . .	1882-83
338.	List of Scheduled Castes and Backward Classes . . .	1869-70	524.	Indian Cultural Delegations . . .	1883
339.	Fresh water supplies in Quilon District . . .	1870-72	525.	Head Masters of High Schools in Bombay . . .	1883
341.	Development Loan Fund . . .	1872-73	526.	Joint I.A.S. Cadre for Delhi and Himachal Pradesh . . .	1884
			527.	Training in Field Work in Geology . . .	1884-85
			528.	Yoti Housing Project . . .	1885
			529.	Central Institute of Scientific and Technical Information . . .	1885-86
			530.	National Discipline Scheme . . .	1886
			531.	Utilization of fallow lands . . .	1886-87

WRITTEN ANSWERS TO
QUESTIONS—contd.

U.S.Q. No.	Subject	Columns
532.	Training in Oil Technology . . .	1887
533.	Counterfeit notes in Delhi . . .	1888
534.	Refinance Corporation . . .	1888
535.	Assistance to ex-Servicemen in Mohindergarh Distt. . .	1888-89
536.	Translation of the Vedas . . .	1889
537.	Eastern Zonal Council . . .	1889
538.	Koyana Project . . .	1890
539.	Mutual Appreciation of Eastern and Western Cultural Values . . .	1890-91
540.	Comptroller and Auditor General of India . . .	1891
541.	Medium of Instruction in Universities . . .	1891-92
542.	Facilities for Private Litigation to Government Employees . . .	1892
543.	Quarters for Civilian Defence Employees . . .	1893
544.	India's indebtedness to World Bank . . .	1893
545.	Sulphur and borax deposits in Kashmir . . .	1894
546.	Central Institute of Education . . .	1894
547.	Survey of gold deposits in Himachal Pradesh . . .	1894-95
548.	Scheduled Castes in Himachal Pradesh Administration . . .	1895-96
549.	Land Revenue and Hill House Tax . . .	1896
550.	Colonies for Scheduled Castes in Punjab . . .	1896-97
551.	Investigations against Government Servants . . .	1897
552.	Gypsum deposits in Kashmir . . .	1897
554.	Panchayat Bye-elections in Kerala . . .	1898
555.	Naval fleet . . .	1898
556.	Gram Sabhas and Circle Panchayats in Delhi . . .	1898-99
557.	Gram Sabha constituencies . . .	1899
558.	Central Indian Medicinal Plant Organisation . . .	1899-1900

WRITTEN ANSWERS TO
QUESTIONS—contd.

U.S.Q. No.	Subject	Columns
559.	Foreigners in Rourkela . . .	1900
560.	Insurance for Government Goods . . .	1901
561.	Orissa Mining Corporation . . .	1901
562.	Murders by army personnel . . .	1901-02
563.	Stock Exchanges . . .	1902
564.	Durgapur Steel Plant . . .	1902-03
565.	Saugor Cantonment . . .	1903
566.	Ordnance Parachute Factory, Kanpur . . .	1903-04
567.	Fire Fighting Personnel in Defence Installations . . .	1904
568.	Scholarships for Hindi in Non-Hindi Speaking States . . .	1905
569.	Agreement for avoidance of double taxation . . .	1905-06
570.	Export of coal . . .	1906

MOTION FOR ADJOURNMENT . . .

1907-12

The Speaker postponed till the 27th November, 1959, his decision on the admissibility of an adjournment motion given notice of by Shri S. M. Banerjee regarding the alleged impending transfer to Pakistan of five villages situate in Assam.

PAPERS LAID ON THE TABLE . . .

1913-14

(1) A copy of Notification No. G.S.R. 861 dated the 25th July, 1959, under sub-section (1) of Section 28 of the Mines and Minerals (Regulation and Development) Act, 1957, making certain further amendments to the Mining leases (Modification of Terms) Rules, 1956.

(2) A Copy of each of the following Notifications, published in the Kerala Gazette, under Section 37 of the Kerala Education Act, 1958, read with Clause (b) of the Proclamation dated the 31st July, 1959, issued by the President in relation to the State of Kerala, making certain

COLUMNS

PAPERS LAID ON THE TABLE—*contd.*

Amendments to the Kerala Education Rules, 1959:—

(i) No. ED (Special) 50398/59/EHD dated the 28th June, 1959.

(ii) No. G.O. (Ms) 715/59/EHD dated the 6th August, 1959.

(3) A copy of the Accounts of the Indian Institute of Technology, Kharagpur, for the year 1957-58 along with the Audit Report thereon, under sub-section (4) of Section 23 of the Indian Institute of Technology (Kharagpur) Act, 1956.

(4) A copy of the State Bank of India (Subsidiary Banks) Compensation Rules, 1959, published in Notification No. G.S.R. 1116 dated the 10th October, 1959, under sub-section (3) of Section 62 of the State Bank of India (Subsidiary Banks) Act, 1959.

(5) A copy of Notification No. G.S.R. 1243 dated the 14th November, 1959, under Section 38 of the Central Excises and Salt Act, 1944, making certain amendments to the Central Excise Rules, 1944.

STATEMENT BY MINISTER

COLUMNS

1914-15

The Minister of Transport and Communications (Dr. P. Subbarayan) made a statement on the location of the Second Ship-building Yard.

REPORT OF BUSINESS ADVISORY COMMITTEE—ADOPTED

1915-17

Forty-fifth Report was adopted.

MOTION RE: INDIA-CHINA RELATIONS

1917, 1919—2C74

Further discussion on the motion re: India-China Relations and the substitute motion thereto continued. The discussion was not concluded.

AGENDA FOR FRIDAY, NOVEMBER 27, 1959/AGRAHAYANA 6, 1881 (SAKA)—

Further discussion on the motion re: India and China Relations, and the substitute motions thereto. Consideration and passing of the Kerala State Legislature (Delegation of Powers) Bill and also consideration and passing of Private Members' Bills.